Report by Justice B. C. Patel
in the matter of
Ajitshinh Bhurubha Vaghela v/s
State of Gujarat being OA No.105/2019.
Proceedings dated 17-01-2020.

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1. In 1881, the Government constructed a canal known as "Khari Cut" having a length of about 80 Km, width at bottom 10 meters and above 20 meters, which originates at village Raipur, to convey waters from River Khari to the Chandola Lake (A water reservoir is located near DaniLimda Road, Ahmedabad, Gujarat State). This was with a view to provide irrigation water to the agriculture lands, admeasuring approximately 10,200 hectors of 110 villages of Daskroi Taluka, of Ahmedabad District and of Mahemdabad Taluka of Kheda District. Khari Cut canal passes through eastern part of Ahmedabad City. It is a water reservoir, embanked and circular in form. It is also home for cormorants, painted stocks, and spoonbill birds.

2. In the year 1909 on a complaint by some villagers known as "Kalambabdhi" villages, the Government officers either asserted that their rights were not being interfered with, or allowed the water to flow in the Khari River according to their requirements. A suit was filed and ultimately, the High Court of Bombay finally disposed of the matter. It was pointed out that "Between 1878 and 1881, the Khari Cut was built, which was a canal taking off from the Khari River at Raipur and designed to irrigate Ahmedabad lands and to fill the Chandola lake, three miles south of Ahmedabad." The High Court vary the decree by declaring that the plaintiffs have the right of riparian owners to the water of the Khari River accruing from natural sources and that the defendant should be enjoined from diverting to the Khari Cut Canal any of the Khari River water which has not been put into the River by artificial means, so long as

water is required for the Kalambandhi villages. Thereafter, there was an agreement between the Government of Bombay and Kalambandhi villagers for the waters of Meshwa Canal on 22nd January, 1948. The details of which are given in the "Irrigation Administration Report" at page 11 for the year 1953-54, Part I of the Government of Bombay.

"This is an old system first opened in 1873-74. It irrigates tract of land lying between the Sabarmati and Khari Rivers. In addition to irrigating the area dependent on it, it is designed to pass surplus water, when available, first into Bokh reservoir of 300 million cubic feet and then into the Khari River direct via Bhujwa channel and through Bokh reservoir. The Bokh reservoir has no direct command under it. It only acts as a storage reservoir for supplementing the flow in the Khari River to be picked up at Raipur weir and used in the commanded area of Khari Cut Canal.

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Further down-stream of Raipur on the Khari River is situated the irrigation system of Khari sluices. According to the High Court Decree, the riparian rights of the kalambandhi people claimed the natural flow in the Khari River for the Khari sluices system. But now as per agreement between the "Government of Bombay and Kalambandhi Village for the waters of Meshwa Canal" dated 22nd January 1948 the Kalambandhi people get 70 cusecs of water at Pinglaj during the monsoon season from Meshwa canal from the year 1950-51 and onwards, in lieu of their riparian right over the natural flow of Khari River. Now the natural flow of Khari River is also diverted at Raipur into Khari Cut Canal for irrigation. <u>This has assured the filling up of Chandola and other tanks and has</u>

improved the flow conditions in the Khari Cut Canal so that larger areas of rice can be protected in the commanded area."

3. Thus, from the inception it was clear that Khari Cut Canal is to provide water to Chandola lake for irrigation and other villages. What happened after 1960 not only to this lake, but to many other lakes is a matter of sorrow.

4. The map in different sheets attached will make it clear that the Canal was constructed for supply of water to Chandola Lake for irrigation so that the agriculturists beyond lake Chandola, also get water for irrigation. The sheets of the map of canal are attached herewith and Marked Annexure 1. Map indicates the bifurcation of canal, (Photograph No.8) one channel leading towards Chandola Lake and the other towards STP. The farmers are charged for canal water but unfortunately, they are supplied with sewage/trade effluent.

5. Case of Chandola Lake proves that the lakes belong to the revenue department are very easy to encroach. Once encroachers take over, they obtain political patronage in return for votes. This is what has happened to the Chandola lake. Repeated pleas to clear the encroachments and rehabilitate them have fallen on deaf ears. In 2009, AMC officers razed a few illegal constructions near the lake but abandoned the exercise.

6. After the High Court ruling, the Municipal Corporation of Ahmedabad tried to stop industrial effluent from flowing into the canal, but solid waste dumping and encroachments on lake were not taken care of. That the Khari Cut canal, which was a major source of water to this reservoir, was totally choked with garbage due to negligence of the civic authorities. The other small canals have also been filled or diverted on the pretext of further development works. The lake bed is gradually turning into a garbage dump with the slum dwellers using it for open defecation. The recent photographs point out the way in which the big lake is getting garbage, plastic and other waste and how it is encroached. Despite the directions of the Hon'ble Tribunal no buffer area is kept. The photographs are marked herewith and Marked Annexure 2.

7. With the speed of industrialisation in the state, water management and groundwater recharge are increasingly becoming a challenge for the Government authorities. Many districts have over-exploited the existing ground water resources. In some Talukas the State Government had to stop granting permissions for drawing groundwater.

8. A study by the Columbia Water Centre (CWC) of Earth Institute at Columbia University, also highlighted the alarming decline in the groundwater table over the past two decades in Gujarat. This steady decline in the aquifer level has affected the farmers the most as they sink bore

wells deeper for water. The civic authorities, however, have turned a blind eye to the problem. Groundwater recharge and the conservation of the existing lakes can be a solution to these woes, say residents.(https://www.downtoearth.org.in/news/chandola-lake-turns-into-dust-bowl-34200) (with minor editing)

9. The state government decision to hand over ownership of Chandola lake to Ahmedabad Municipal Corporation (AMC) for development on the lines of Kankaria lake has been hanging fire since long.

> *"The lake was so far with the State Irrigation Department but Chief Minister Anandiben Patel ordering handing over its ownership to AMC should hasten its development along the lines of Kankaria lake.*
> *According to the Opposition Congress, this development is only in response to a long-pending demand of the Opposition which is now being met quite late. Claims Badruddin Shaikh, leader of Opposition in the AMC. (https://indianexpress.com/article/cities/ahmedabad/state-govt-to-hand-over-chandola-lake-to-amc/)*

10. At present at village Muthia, the canal gets the water from the Narmada Main canal. (which can be seen in Photograph No1 at Annexure 1) Nowadays, Khari Cut canal remains by and large dry after the month of April however, the canal is used for sewage/trade effluent and waste. In the monsoon on account of rain and thereafter, as reported the water is supplied to the canal through Narmada Canal in the months of January to March.

However, as usual the residents nearby and even AHMEDABAD MUNICIPAL CORPORATION (hereinafter referred as 'AMC') discharge the sewage or the effluent in the canal. The path of the Canal. Its bifurcation, meeting the lake Chandola and River Khari which ultimately meets River Sabarmati is shown in numbered google images so one gets the real picture. Near the Khari Cut Canal all the lands were agricultural lands. In view of the development, buildings came up with the speed of mushrooms and most of them without following the building regulations. The residents as well as nearby industries before a few years made it garbage and a place for disposal of effluent. It is only after the court's intervention change came in. Even the then Chief Minister Shri Modi took keen interest in development of the canal which is referred hereinafter.

11. "Rs.65 crore facelift for eastern Ahmedabad's eyesore Khari Cut Canal," Reports Desh Gujarat in its August 28, 2010 edition.

> *"This state irrigation Department has undertaken the task of facelift of 20 KM long open drain in eastern Ahmedabad, conflict canal, between Naroda and Vatva into a beautiful water body at a cost of ₹65 crore.*
>
> *The canal had become an eyesore due to pollution over the last 15-20 years."*

12. With Chief Minister Narendrabhai Modi himself taking a special interest in the project for a permanent solution to develop, besides converting it into a corridor of entertainment and relaxation zone, it was proposed to be

completed in 18 – 24 months according to the developments Executive Engineer J. K. Trivedi.

> *"The new – look water body would have surfaced roads and ped-ways on either side of the canal with parapets, 8 KM long canal lining, 15 project galleries, upgrade 40 bridges, 10 deck slab kiosks, 8 landscaping, gardens, children playgrounds, 70 Waste collection centres, 40 waterfalls and fountains, 1500 decorative lamp post.*
>
> *In phase 1, the 3 KM Naroda to Pushpkunj stretch is proposed to be completed in 4 months at the cost of ₹8 crores. "*

13. The photographs bellow were published to indicate the real picture. It appears that after some work was carried out photographs taken were published, so that people can have an idea about a beautiful location in their area. The article published is annexed here with Mark Annexure 3 collectively with photographs.

Rs.65-cr facelift for eastern Ahmedabad's eyesore Khari Cut Canal Ahmedabad, DeshGujarat, 28 August, 2010

14. At the relevant time some part of the canal was beautified and even the grass was grown to show beautiful lawns. Fountains were added to beautify the canal. If some patch could have been beautified, what prevented the authorities from beautifying the entire canal and flowing much better water? Is it that the AMC desires to continue to discharge the effluent/sewage in the canal as it has no sufficient capacity to treat in the Sewage Treatment Plant (hereinafter referred as 'STP') and wanted to allow the building occupiers to discharge their sewage in the canal on account of its inability to treat the sewage or the effluent.?

15. In the eastern part of the Ahmedabad, there are some small factories or units engaged in manufacturing activities.

16. So far as the Khari Cut Canal is concerned, it is required to be looked after by the Irrigation Department of the Government of Gujarat. Earlier, the canals in Gujarat were regulated under the provisions of the Bombay Irrigation Act, 1879 however, after the Gujarat Irrigation and Drainage Act, 2013 (hereinafter referred as 'the Irrigation Act') became an Act, the canals in Gujarat are regulated under the provisions of the Irrigation Act. In view of sub section (2) of section (2), the canal is included in the definition of canal which is as under: -

> *(2) "canal" includes -*
> *(a) all canals, channels, water-courses, pipes and reservoirs constructed, maintained or controlled by the Government for the supply or storage of water;*
> *(b) all works, embankments, structures and supply and escape-channels connected with such canals, channels, pipes or reservoirs; and all roads constructed for the purpose of facilitating the construction or maintenance of such canals, channels, pipes or reservoirs;*
> *(c) all field channels, drainage-works and flood embankments;*
> *(d) River, stream, lake, natural collection of water or natural drainage-channels or any part thereof, to which the State Government may apply the provisions of section 4, or the water of which has been applied or used before the passing of this Act for the purpose of any existing canal;*
> *(e) all lands belonging to the Government which are situated on a bank of any canal, and which have been appropriated under the orders of the Government for the purposes of such canal;*

(f) all tubewells, artesian wells, borewells and dugwells, constructed by the Government and maintained or controlled by the Government;

(g) percolation tank or pond used for recharge of ground water;

17. Under the Irrigation Act, the officer known as Canal-Official is appointed under Section 3 of the Act, which reads as under: -

> ***3. Appointment of Canal-Officer.*** *- For carrying out the purposes of this Act, the State Government may by notification in the Official Gazette -*
>
> *(a) appoint such officers not below the rank of Overseer or Additional Assistant Engineer as the canal-officer and assign to them such powers and such duties under this Act, as the State Government may deem fit and also specify the area of jurisdiction;*
>
> *(b) authorise or empower the water users' association to appoint the office bearer of the Association to exercise such powers and perform such duties of the canal-officer, as the State Government may deem fit and also specify the area of jurisdiction.*

18. Sections 37 and 38 of the Irrigation Act provides for punishment. In view of the provisions made earlier it was felt that the punishment is so lenient that it will not serve any purpose and therefore, an amendment was made in these 2 sections in 2019. The relevant provision of section 37 and 38 as amended are referred below: -

> *"37(vi) pollutes the canal water or releases liquid, waste or solid waste shall be punished with imprisonment for a term which may extend to one year or with fine up to fifty thousand rupees or with both"*

"38(III) <u>pierces or cuts through canal</u> or attempts to pierce or cut through canal or insert pipe by piercing or cutting canal or put engine or any other instrument in canal by damaging canal or canal lining or otherwise damage, destroy or endanger the stability or safety of canal or attempt to so <u>shall be punished with imprisonment for a term which may extend to two years or with fine up to two lakhs rupees or with both;"</u>

19. Thus, anyone who simply pollutes the canal water or releases liquid/waste is made punishable with a lighter punishment than the one who pierces or cuts through the canal. For regular or day-to-day discharge through an outlet opening in the canal, one who has pierced the canal is a serious offence. In the instant case not only the private occupiers of the buildings but AMC adopted a device to have a number of outlets opening in the canal to discharge untreated sewage or trade effluent. The STP of AMC in the eastern part of the city through the sewage line gets 160 – 170 MLD of sewage/trade effluent every day. It has no capacity to treat what it receives and therefore, through various outlets in the canal discharges sewage/trade effluent. It had only one plant to treat the sewage/trade effluent of 70 MLD capacity to treat. For the other plant of 35 MLD consent has been granted only on 10th July, 2020 which is clear from the consent order issued by the Gujarat Pollution Control Board (hereinafter referred as 'GPCB'). It is also clear that no permission was granted to operate the STP for 35 MLD, yet without any permission, the AMC operated the STP. Even considering the figures of both the treatment plants, capable of treating the sewage/trade effluent comes to only 105 MLD as against 160/170 MLD

of sewage/trade effluent discharge everyday by the AMC in eastern part of the city. Thus, it is very clear that 55/65 MLD of sewage/trade effluent is being discharged by the AMC every day without treating the same along with the treated sewage/effluent.

20. How the treatment plant was operating is also required to be noted at this stage.

> *(1) on behalf of the GPCB inspection was carried out on 30th May, 2019 to verify the statement made in the application submitted for consent to operate STP. It was observed that there was no CCA and the wastewater was being passed without any treatment. BOD, COD, SS, and total coliform were not meeting with the norms. Therefore, a notice was given on 24th June, 2019 to the STP under section 33 (A) of the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred as 'the Water Act'). Response was to be given by the AMC within a period of 15 days.*
>
> *(2) the officials of the GPCB visited the STP on 29th April, 2019 and 30th May, 2019. It was found that 115 MLD. Wastewater was being discharged without any treatment. On 10th April, 2019 the AMC was called upon to upgrade the STP. It also directed to close a bypass and follow strictly the decisions of the Supreme Court. The direction was given on 6th July, 2019.*
>
> *(3) the officers of the GPCB visited a Pumping Station at Odhav, on 5th July, 2019. It was noticed that the pump installed was of a low capacity and whenever the flow was increased, with the use of pump No. 6, the staff of AMC discharged effluent/sewage in the canal. On checking the registers, it was found that from 7:30 AM to 12:50 PM by use of pump No. 6 the effluent/sewage was*

discharged in the canal. As they were not following the provisions of law and the directions of the National Green Tribunal, a show cause notice was issued on 16th July, 2019 to show cause within a period of 15 days for the shortcomings.

(4) On 22/11/18, 24/12/18, 24/01/19 it was noticed by the officials of the GPCB that 115 MLD was discharged through bypass by the staff of STP. For the act of discharge, direction was issued on 6th August, 2019.

(5) inspection was carried out by the officers of the GPCB on 27/06/19, 17/07/19, 19/07/19, 29/07/19 and 21/08/19. It was found that despite the instructions, the AMC did not apply for Consolidated Consent & Authorisation (hereinafter referred as 'CCA'). No action plan was submitted by AMC to restart the plant. It was found that the acidic water was not neutralised. The AMC failed to identify as to from where the acidic water enters the sewage network. It was found that the wastewater was being discharged without any treatment. On 21/08/19 domestic wastewater was discharged into River Khari without any treatment. It was also noticed that the domestic wastewater was discharged into a canal near S. P, ring road. On 17/07/19 all SBR tanks were filled with acidic wastewater. On 19/07/19 untreated wastewater with acidic water in huge quantities was bypassed and discharged. Frequently, STP was receiving acidic wastewater. On 07/08/19 it was noticed that with the aid of flexible pipe at the SBR tank No. 2, the wastewater was getting emptied in the canal. On the Analysis Report, it was noticed that there was non-compliance with the norms laid down by the GPCB. Under the circumstances, a notice under section 33 (A) of the

Water Act was issued to AMC on 24/09/19 and was called upon to submit time bound action plan to commence the functioning of the STP, to achieve the norms, abstain from bypassing untreated wastewater and to disconnect industries connection if found discharging other than domestic wastewater.

(6) inspection was carried out by the officers of the GPCB on 22/11/18, 24/12/18 and 24/01/19. It was found that (1) out of 185 MLD reaching the STP only 70 MLD wastewater was treated and the remaining 115 MLD not treated at all. (2). samples from the final outlet indicated that the samples exceeded BOD & COD than the prescribed limit. The board issued a notice dated 04/11/19 under section 33 (A) of the Water Act and conveyed that it proposes (1) To close the operation of STP till compliance with the consented conditions. (2) To ask the authorities to disconnect the electric and water supply. Further the AMC was called upon to submit a time bound plan to achieve the norms prescribed and details of implementation of the action plan within timeframe.

(7) With a reply to notice given on 6th July, 2019 by AMC, the GPCB was not satisfied. The officers of the GPCB visited the STP on 19/07/19, 29/07/19, 07/08/19, 21/08/19. On 21/08/19 STP was not in operation. Units were found empty. All incoming domestic waste water and acidic wastewater were bypassed and discharged without any treatment. Domestic wastewater was discharged in a canal near S. P. Ring Road. As per report dated 07/08/19 acidic West water was bypassed directly to the canal. Inlet waste water tank was found broken and wastewater was bypassed. Report dated 19/07/19,

indicates that untreated wastewater found acidic was bypassed in huge quantities. STP frequently received acidic wastewater and bypassed without any treatment.

No action plan was submitted in compliance with notice dated 11/04/19. No reply was given by the AMC in response to a notice dated 06/08/19. Analysis report shows non-compliance with respect to the discharge norms of CCA. The GPCB Called upon the AMC by notice/direction dated 05/11/19 to show cause within a period of 15 days with the compliance.

(8) On 19/07/19, 29/07/19, 07/08/19 the officers of the GPCB visited the STP and it was noticed that untreated waste water discharged into the canal/River. Hon'ble Tribunal as well as the Human Rights Commission approached by the local inhabitants. The Board intending to revise consent and authorisation by withdrawal of the CCA in operation, called upon AMC vide communication dated 13-11-19 to propose alternative arrangements for disposal of treated/untreated/partially treated sewage waste water apart from discharge into canal/River. Called upon AMC to submit a clarification within a period of 15 days.

(9) Inspection was carried out of a 35 MLD plant on 23/09/19, 06/10/19, 06/11/19 and 21/11/19. It was found that: - (1). BOD and SS were exceeding the prescribed norms, (2) STP had no CCA issued by the GPCB, (3) Bypassing domestic wastewater in the canal without treatment, (4). Did not install an aerator in the equalisation tank and chlorination system was not operating, (5) sewage simply discharged in the canal without any treatment. (6) The SCADA system was not operating. (7) STP not in operation since 17/11/19. (8) Sample taken from the final outlet was not complying

with the norms. The Board issued a notice on 13-01-2020, U/S 33(A) of the Water Act and proposed to take action/direction, such as: - (A) to take further action against the STP, (B) to direct the concern authority to disconnect the supply of electricity and water. The GPCB called upon to submit a time bound action plan for improvement/upgradation to achieve the norms required, to stop the bypass and Industries connection to be disconnected, if connected with the drainage network.

(10) AMC did not take any steps for stoppage of acidic water coming into STP. It bypassed acidic waste water into the River (it is also found into the canal). AMC did not submit a satisfactory reply with time bound action to stop bypass into Canal/River. No satisfactory plan submitted by AMC to achieve the norms. No reply given by AMC to a notice dated 05/11/19. The GPCB therefore issued a notice and conveyed to AMC that it proposes to issue directions under section 33 (A) of the Water Act. Namely, to direct the concerned authority to stop the electricity and water supply. AMC was directed to disconnect the supply given to industries for domestic wastewater discharge into AMC drainage network in Ahmedabad East region, to install online pH and online flowmeter in manholes which are located upstream of canal to identify any illegal discharge of acidic wastewater through manholes and to submit short-term/long-term plan for treatment and disposal so as to prevent bypass of untreated waste water into Canal/River. The AMC was further directed, (1) to provide neutralising facility to neutralise the acidic wastewater if received at the STP, (2) to prevent acidic waste water discharge into Canal or River, (3) to take steps for stoppage of bypass in to Canal or River, and (4) to take steps to stop bypass of acidic

wastewater, (5) to disconnect illegal/ghost connection in AMC sewerage network and to take further action. Compliance was solicited in 15 days with intimation that on failing, directions as proposed shall be issued.

(11) Officers of the GPCB took Inspection of 35 MLD STP on 18/01/20 and 29/02/20. It was found that STP Did not apply for CCA to the GPCB. The analysis report indicated non-compliance of the norms. AMC was called upon to discharge only treated wastewater and to provide a neutralisation facility to treat acidic wastewater and no acidic wastewater be discharged in Canal or River. On 04/02/20 and 05/02/20 Ministry of Jal Shakti personnel visited Khari River and it was found that STP was not complying with the standards. There was no response to a notice of direction issued on 13/01/20. The GPCB on 21-03-2020 issued a notice for direction under section 33 (A) and conveyed that it proposes (1) to close the operation of STP, (2) to direct the concerned authority to stop the supply of electricity and water. The GPCB called upon the STP/AMC to submit an action plan within a period of 15 days.

(12) Inspection was carried out by the officers of the GPCB on 18/01/20 and 29/02/20. The Analysis Reports of samples taken from the final outlet, did not comply with the discharge norms of CCA. The entire quantity of wastewater received was bypassed directly into Khari under the guise of maintenance. Thus, without any treatment the AMC was discharging the wastewater/sewage/effluent from the STP. Therefore, the AMC was called upon to discharge only treated wastewater in the canal or river. A notice of direction under section 33 (A) of the Water Act was issued to the

AMC intimating that the GPCB has Proposed to issue directions as under: - (1) to close the STP till complying with the norms (2) to direct the authority to disconnect the electric and water supply. The GPCB called upon the AMC to submit the action plan to achieve the norms by improving/upgrading the STP and submit the details of implementation of the Action plan within the time frame.

(13) Inspection was carried out by the officers of the GPCB on 18/04/20 to verify the statement made for consent to operate STP. It was found that (1) around 70 MLD to 75 MLD wastewater without any treatment was discharged in the canal, (2) excess foaming in both the tanks, (3) flowmeter on final outlet of STP was not operating and (4) SCADA system provided not in operation. As STP failed to fulfil the conditions of the consent order, was found liable to be prosecuted and wastewater was simply bypassed through ETP. A show cause notice was issued on 14- 05- 2020 in view of non-compliance, to show cause why legal action should not be initiated including the rejection of an application and suspension/closure of the unit.

The aforesaid notice is issued to the AMC along with index giving details in short are annexed herewith and Mark at Annexure 4 collectively.

21. On 18th February, 2020 samples were collected from different places from the canal. The 1st sample was collected from Khari Cut canal at Dehagam Naroda GIDC Road Bridge, Naroda from where the canal enters the city. The samples were also collected from the places where there was discharge of sewage/effluent. The analysis of the samples collected from different places is annexed herewith and Mark at Annexure 5. The 1st chart in refers

to different places from where samples were taken and are given Mark K1 to K8. Form K1 to K8, BOD increased by 9 times, CHL increased by 22.25 times, COD increased by 9.42 times, COL increased by 6 times, NH3 increased by 19 times, SS increased by 5 times, SUP increased by 13.41 times, TDS increased by 17.69 times. If the original standard would have been maintained it could not have been said that either IRRIGATION DEPARTMENT or the AMC is responsible. The second chart indicates the results of Analysis of Samples taken from outlets where large quantities of wastewater discharged in the Khari Cut canal was found. Samples taken from O1 to O8 are indicated in the chart. First sample was taken from Dahyalal Park Society, Bridge and the last was taken from Ashirvad Park. Considering the standard of water at the stage of entry (At K1) and the standard or water found and Analyzed at place O1, BOD increased by 37 times, CHL increased by 5.5 times, COD increased by 27.92 times, COL increased by 8 times, NH3 increased by 38 times, SS increased by 17.25 times, SUL increased by 2.2 times, SUP increased by 2.34 times, TDS increased by 4.35 times. Comparing the standard at the stage of entry with O8 there is much difference. BOD increased by 75.5 times, CHL increased by 3.52 times, COD increased by 52.85 times, COL increased by 10 times, NH3 increased by 36.26 times, SS increased by 43.25 times, SUL increased by 2.22 times, SUP increased by 3.68 times, TDS increased by 4.35 times. Considering the flow of water in the canal the edition of waste water gets diluted and again a new discharge point comes and again the quality is adversely affected. Had the Irrigation Department blocked all these

inlets permanently in the canal allowing unauthorised discharge in the canal the standard of water would not have changed from good to worst. Why the Department of Irrigation which was supposed to look after the canal has kept mum for all these years? Why has a canal officer neglected his duties in blocking all the inlets through which canal water was polluted and could be polluted? Why does the canal officer permit AMC to discharge untreated effluent/sewage in the canal? It seems that the officers lobby are trying to protect each other and causing nuisance, annoyance and pollution of water by allowing the AMC and other occupiers to discharge untreated effluent/sewage.

22. On 9th March, 2020 samples were taken from different places, the details of which are given in Annexure Mark Annexure 6. The 1st chart refers to the samples taken from 6 places described as KCC1 to KCC6, samples were taken (KCC 4- from River Khari near Village ROPDA, KCC5- from River Khari at Village Chosar and KCC 6- from River Khari at Village Lali). KCC 1 is a place at Naroda-Dahegam Bridge, from where the waters of the canal enter the city. The standard of the water analysed and compared with other places; it clearly transpires that all places the standard has deteriorated. At KCC 6 the BOD is found 64 times higher than at KCC 1. Similarly, CHL is found 22.56 times higher, COD is found 47.12 times higher, COL is found 30 times higher, NH3 is found 54.56 time higher, PHE is found 0.32 times higher, SS is formal 72.5 times higher, SUL is found 15.76 times higher, SUP is found 16.1 times higher while TDS is found 8.6 times higher for point.

In chart 2 the analysis of the samples collected from 4 places namely OC1 to OC4 is indicated. OC 4 is a place where the STP is discharging the sewage/effluent. In comparison to what quality of water entered the city and the quality at the time of discharge by the STP is compared it becomes clear that there is poor performance of the STP's. In comparison to the analysis of the water from the place of entry and discharge by the STPs if compared it becomes clear that the level of BOD was 76.5 times higher, CHL was 17.81 times higher, COD was 46.62 times higher, COL was 40 times higher, NH3 was 86.43 times higher, PHE was .93 times higher, SS was found 62 times higher, SUL was found 12.32 times higher, SUP was 29.7 times higher and TDS was found 7.35 times higher.

23. The samples collected from Khari Cut canal as well as Khari River on 18th April, 2020 the details of which are given in Annexure, Mark Annexure 7. In chart I there is an analysis report of samples collected from 9 places. K1 is a place from where canal water enters the city. (K7, K8 and K 9 refer to samples taken from River Khari at the villages Ropda, Chosar and Lali and all these villages are beyond the place where STPs are discharging effluent/sewage). In comparison to standard of water when entered the canal in the city and at K6 at Vatva downstream Vinzol, BOD was 42.56 times higher, CHL was 11.62 times higher, COD was 11.78 times higher, COL was 4 times higher, NH 3 was 4.06 times higher, SS was 13.66 times higher, SUP was 17.25 times higher, TDS was 12.94 times higher. As some outlets discharging the effluent/sewage were seen, samples were

taken from these places 01 to O10, which are indicated in chart 2. (O10 is a final outlet of STP's.) In comparison to the standard when the waters of the canal entered the city and what was the standard at the time of discharge by the STPs. BDS was 83.78 times higher, CHL was 5.4 times higher, COD was 18.47 times higher, COL was 6 times higher, NH 3 was 5.57 times higher, SS was 35.33 times higher, SUP was 9.9 times higher, TDS was 6.83 times higher. In chart III, two samples collected each from canal, near Ghodasar Feeder Canal and canal at Devi Mata SWD Pumping Station at Vatva village. These reports are far from satisfaction.

24. The officers of the GPCB on 1st August, 2020 collected samples from the canal as well as Khari River. The analysis report is annexed here with Mark Annexure 8. In Annexure 8 the photographs of the places from where the samples were collected with all details are given including the unauthorised piercing in the canal. The samples were taken from the canal and from Khari River at villages Ropda, Chosar and Lali. Samples were also collected from the outfalls in the canal during the inspection. It was found that at all these places through the pipes which were pierced the effluent was being discharged. The samples taken and described as K-1 to K 10, the names of which are indicated in the report. The samples collected from the outfalls are indicated in Annexure 8, as O1 to 11. From other places samples were collected as IC 01 and IC 02, the places indicated in the aforesaid Annexure 8. The samples collected from the places namely K7 to K 11 indicate that after K6 trade effluent is being discharged in the canal

which may be through the AMC pipeline or through other outlets which can be seen in the photographs. From K7 to K11 encircled in red ink. The reports are not according to the norms prescribed and are much higher. From the parameters which are found higher than required, one can infer that the trade effluent was being discharged in the canal. On the basis of the analysis of the parameters shown in the report for the samples collected at the outfalls, COD and SS being much higher, it can easily infer that not only breach is committed, but the canal water is polluted with the trade effluent. From the photographs it would be clear that not only the occupiers of the buildings but the AMC is also discharging the sewage/effluent in large quantities. From K6 onward the colour of water is changed a lot. The quality of water of this canal which was found at the stage of entry, if compared with K6 onward it would be clear that there is presence of the colour and breach of other parameters, with a large quantity of trade effluent. In view of the discharge of the sewage/trade effluent without any authority the AMC as well as others who are discharging the Waste water/sewage/trade effluent must be dealt with strictly. Thus, from all the above reports it is clear that the STPs sewage discharge after treatment is not meeting with the norms on any occasion.

25. To have the bird eye view, a comparison chart is prepared which is annexed here with Mark Annexure 9. In chart 1 samples K1 to K14 as shown out of which K 12 to K14, are beyond the place of discharge by the STP's. The places are villages Ropda, Chosar and Lali accordingly. Chart II is a

breakup of total outlets for discharging the canal without any permission. The total 169 outlets through which the occupiers and the AMC can discharge their sewage/effluent. On the date of inspection 56 outlets were operative discharging untreated sewage/effluent in the canal. Chart III is a comparative statement indicating outfalls/discharge in the canal. Even considering the standard of sewage at no place the result of analysis shows that the discharge of effluent/sewage meets with the norms. Chart IV indicates the total outlet from O1 to O11. It indicates that out of 169 outlets 56 outlets were discharging untreated sewage during the visit. How the authorities namely GPCB and Department of Irrigation have allowed the discharge of untreated sewage/effluent in the Canal? It must be known that the canal is not the same as River. River water meets the ocean but not the canal water. Only in accordance with such standards as may be laid down by the State Board to enter (whether directly or indirectly) into any [1] [stream or well or sewer or on land]; a person with consent of the Board can discharge the liquid or other matter. The use of word 'stream' and absence of word 'canal' makes it clear that one cannot be allowed to discharge even treated sewage in the canal. The canal water now a days is not for agricultural purposes only. To day in Gujarat many cities are getting canal water for drinking (as per standard). The canal is a manmade cement structure by spending huge amount for transportation of water, while a stream is a natural flow of a water. The word stream conveys that it is a body of water with surface water flowing within the bed and banks of a channel. The flow of a stream is controlled by three inputs

- surface water, subsurface water and groundwater. The surface and subsurface water are highly variable between periods of rainfall. While a canal is a CHANNEL or a WATERCOURSE Which is an artificial waterway for navigation or for draining or irrigating land. Such canals are constructed with cement work so that It reduces the loss of water due to seepage, controls the water logging and hence the bad effects of water-logging are eliminated. It provides smooth surface to increase the flow, and increases the velocity which increases the discharge capacity of a canal, evaporation loss is reduced. It eliminates the effect of scouring in the canal bed. Increased velocity eliminates the possibility of silting in the canal bed and controls the growth of weeds along the canal sides and bed. It provides the stable section of the canal. It reduces the requirements of land width for the canal, because smaller section of the canal can be used to produce greater discharge. It prevents the sub-soil salt to come in contact with the canal water and reduces the maintenance cost for the canals. The legislature, it appears never intended to construe a canal as a stream. Therefore, in absence of allowing any one to discharge polluting matter in a canal is a crime and therefore, GPCB could not have allowed the discharge of sewage from the STP whether treated or not. The GPCB while granting consent specifically put a condition that 'STP shall ensure that dilution of treated domestic waste water be as per river criteria as final discharge is proposed in river.' And a further condition is that 'As per Hon'ble NGT, Principal Bench, New Delhi, order dated 01/07/2019 in the matter of OA no. 105of 2019, STP shall provide proper sewer

system to convey the domestic sewage for treatment so that no discharge in canal'. Thus, in violation of consent and even other wise illegally canal water is polluted.

26. A separate list is provided indicating the details of 77 places and against each place the number of outlets for discharge in the Khari Cut canal (total comes to 169) and also the places indicating number of outlets found at the relevant time discharging the effluent in the canal (from 56 outlets during the inspection it was observed that untreated effluent/sewage was being discharged. The said list is annexed here with a Mark Annexure 10. The total length area of the canal in the city is approximately 11 kms and within this length there are 169 outlets that speaks a lot about the management of the AMC as well as the Department of Irrigation, Government of Gujarat. (this means per one hundred meter there is 1.5 outlet through piercing the canal) At no point of time the Irrigation Department has taken the sample for analysis to find out whether anyone is polluting the water of the canal or not. There is no explanation as to why the sample was not taken by the Irrigation Department. That apart, the said Department has not bothered even to check the quality of the water flowing in the canal.

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27.At the time of visit the photographs of the canal were taken to identify and to note the outlets for discharging the

canal. The list of the photographs in all 77 indicating the place, total outlet and the details of sample collected. To identify the outlets or the piercing is drawn with red ink. The said photographs or next herewith and Mark Annexure 11.

28. So far as the outlets are concerned, it was made clear by the officers of the Department of Irrigation that no permission is granted for any outlet in the canal so as to enable a person to discharge the sewage/effluent and/or to pollute the canal water. When questioned about taking action against unauthorised piercing of the canal, the officer frankly stated that he took no action against persons who pierced the canal. It was clear to the officers that a systematic approach was there to enable the occupiers to discharge the sewage/effluent in the canal directly and to pollute the water of the canal. Looking at the number of outlets made by the AMC, the officials of the AMC stated that they have obtained no permission from the Department of Irrigation to discharge sewage in the canal or have no permission for piercing the canal at various places. Even they have not taken permission to discharge the sewage/effluent except treated by the STPs. The GPCB under the Environmental Laws, is only authorised authority to grant permission to discharge the sewage in accordance with law and as per the norms laid down under the law. Thus, it is very clear that the Department of Irrigation allowed the occupiers of the buildings and even to the AMC, the use of Khari Cut canal to discharge untreated sewage/effluent. The AMC under the law is obliged to operate the STP so as to discharge the

sewage strictly in accordance with norms laid down under the law. It is also required to be noted at this stage that the AMC is discharging through these STPs the sewage/effluent through its two plants, one of 70 MLD and the other of 35 MLD. However, the AMC gets 160/175 MLD (the total MLD varies from 175 MLD to 180 MLD-in the morning hours it will be much more while it will be reduced during noon, but again may increase in the evening but not to the extent to which it increases in the morning.) every day and therefore, it is clear that the AMC is discharging more than 50/70 MLD without any treatment. Whatever is treated by the AMC under its STP's is found much below the standard. The reports indicate the income of acidic water indicating the discharge of trade effluent by unknown industry. The AMC was called upon to search such industry and disconnect the connection so that there may not be a problem in the STP. The AMC vide letter dated 09-06-20 communicated that there were sewage and drainage outlets in the canal in all 75 in numbers but at present there are 12 only. The copy of the letter is annexed herewith Mark Annexure 12. It does not say that other outlets have been sealed. However, visit for inspection by the GPCB makes it clear that the claim made by the AMC is contrary to the existing situation. The Photographs with red circle are annexed and referred earlier which will make it clear that the reply of AMC is not acceptable.

29. It is also required to be noted that the record of the AMC from the month of October 2019 to 6 March 2020 indicates the presence of colour in the effluent/sewage.

The colour brown, grey and light green indicate normal colours found in the sewage, however, the presence of Colour namely white, yellow, red, green indicate that the tread effluent has entered the sewage network and the AMC has not taken any steps to prevent the same despite asked repeatedly. The sheets indicating the presence of colour from October 2019 to 6 March 2020 are annexed herewith and Mark collectively Annexure 13.

30. At various places in the canal, the boards are painted giving warning to the public at large conveying that they are being watched by CCTV cameras and no one should throw garbage in the canal. Despite the AMC being aware that the canal is not to be polluted, the AMC itself is polluting the canal by discharging the effluent/untreated sewage. Not only that but on the canal on both sides though it is made of a cement structure, and on account of grass being grown haphazardly, not only the canal looks very dirty but behind or under such bushes the outlets, if any, are not seen. Why the canal is not kept clean is a question to be answered by both the AMC as well as the Department of Irrigation. At some places even CCTV cameras were seen. But it seems that no action has been taken against anyone for not maintaining the canal neat and clean and the AMC is responsible for this. Similarly, the photographs of Chandola Lake indicate lots of garbage and at no time action is taken to remove the garbage including the West of plastic. Is it not known to the AMC that the plastic West cannot be allowed in the lake or over the land?

31. Even it is noticed that unauthorised occupiers are occupying the bank of Lake Chandola and why the AMC

has not taken any action to remove these encroachers and permitting them to make the lake dirty. The photographs in this regard are annexed herewith Mark Annexure 2.

32. It is also required to be noted that the desire of the AMC is to see that the canal is covered and a road is made over it. If the literature on this behalf is seen, it is clear that it is misleading to the people at large. In the introduction part, the AMC stated "The Khari cut canal was constructed more than 100 years ago for irrigation purposes. It was an unlined canal. The Khari cut canal was originally a natural drain. The planned command area was about 10,200 ha." This statement is contrary to the court record. The Bombay High Court in case of Khushalbhai Trikambhai vs The Secretary of State reported in (1926) 28 BOM LR 614, 95 Ind Case 817, pointed out that *"In 1881, the Government constructed a canal, known as the Khari Cut, to the north of the Kalambandhi villages to convey flood waters to the Chandola Tank. (Lake). The Government while diverting the water to Chandola Lake through Khari Cut canal assured others that their rights were being preserved".*

33. In 1899-1900, Government expanded the Chandola irrigation system and constructed a large reservoir near the village of Limla on the Hathmati canal to which they conveyed the waters of the reservoir Bokhs of Prantij constructed in 1902 and the Bhujva current mentioned above was joined to the Hathmati canal in 1899. Between 1878 and 1881, the Khari Cut was built, which was a canal

taking off from the Khari at Raipur and designed to irrigate Ahmedabad lands and to fill the Chandola Tank three miles south of Ahmedabad." Thus, it is very clear that a canal was constructed by the government for the purpose of storing natural water in the big lakes so as to provide natural water to the agriculturist for cultivation. It is not an unlined canal as stated. It is constructed with cement so that the water does not percolate and the cement structure can be seen in all the photographs. It was not a natural drain. The Government of Bombay, entered into an agreement with Kalambandhi villages as they were given water from Meshaw canal which has been referred earlier. On account of bifurcation of the State of Bombay into the State of Gujarat and State of Maharashtra in the 1960, the city of Ahmedabad started developing. After about 1975, it started developing so fast that buildings were rising like mushrooms, and many without any permission of the competent authorities. That created lots of problems which are being faced even today by the people of the Ahmedabad (this problem is not only with regard to the cities in the Gujarat but almost all the cities in the country) In the canal area without bothering the level of the canal, the builders commenced their activities of buildings suitable to them. With the result, on account of rain there is waterlogging not only in the canal area but, everywhere in the city. The canal has not overflowed at any time and that has not caused problems to the people residing in the vicinity. It is the duty of the State to maintain all the water bodies. The Canal is also a

waterbody. Water bodies like lakes need a command area. However, in view of the development, it is found that most of the water bodies have been either encroached upon or disposed of by the authorities under one or the other scheme or for one or the other reason. After filling the level, some water bodies/lakes, changed to the stadium or the gardens. There being no command area for the lakes now, there is no ponds/lakes to store the rain water and are now required to be filled with River water, if available. Despite good rains, the rain water is not stored in the natural lake and the natural water through storm water drainages is diverted to the river and ultimately in Sea.

34. Environment policies of the Government of India includes legislation related to the environment. In the Directive Principles of State Policy, Article 48 says *"the state shall endeavour to protect and improve the environment and to safeguard the forests and wildlife of the country"*; Article 51-A states that *"it shall be the duty of every citizen of India to protect and improve the natural environment including forests, lakes, rivers and wildlife and to have compassion for living creatures."*

Natural resources such as lakes, rivers, forests, wildlife, etc. have a pivotal role in Indian lifestyle but the growing population of the country is increasing pressure on the environment. The primary concern of the government is to implement policies and programmes for conservation of the ecosystem, natural resources, welfare of animals and prevention of pollution etc. In this section, we have highlighted initiatives taken by the government and various

organizations for conservation and protection of flora and fauna, forest and wildlife, and for control of pollution (https://www.india.gov.in/topics/environment-forest)

India has several small and big water bodies that are spread over 70,000 sq. km. And almost all of them are reeling under encroachments. In fact, dying water bodies is a major reason behind the flash floods in Mumbai (2005), Uttarakhand (2013), Jammu and Kashmir (2014) and Chennai (2015). Despite the Wetland (Conservation and Management) Rules, 2017, the country has failed to protect its water bodies, particularly in the urban areas. (https://www.downtoearth.org.in/news/water/water-bodies-cannot-be-diverted-for-industries-supreme-court-68054

35. The Government of India vide DO NO. No. J-11060/4/2019-RE-VI(e-366816) dated April 24,2020 addressed a letter to all the Chief Secretary of States conveying that: -

6. *Apart from the water conservation and irrigation activities allowed under MNREGA, n number of related activities are taken up under other schemes being implemented by the Ministry of Jal Shakti and Departmental of Land Resources. These include augmentation of existing water Sources(s), ground water recharge, rainwater harvesting and* ***grey water management of reuse and recharge (Construction of community soak pits/leach pits/waste stabilisation pond), repair and restoration of water bodies, watershed management under WDC-PMKSY.*** *Under Swachh Bharat Mission (Grameen) – SBM-G, for grey water management activities e.g. community soak pits/leach pits/waste stabilisation pond etc, conveyance of grey water from the household to the point of*

treatment/disposal, wherever required, have also been envisaged from the 15th Finance Commission grants to Rural local Bodies (RLBs) on convergence with MGNREGS.

7.Rejuvenation of traditional water bodies (Irrigation tanks, old stepwells, Baolis, old ponds and other water bodies etc.) for community are permissible works under MGNREGS. Districts mat therefore undertake a quick and comprehensive Census of such traditional water bodies with details of their present status. Subsequently, removal of encroachments in the water bodies' boundaries/spread area can be taken up by the relevant Revenue authorities. Thereafter their renovation including desilting, construction/strengthening of inlets/outlets. Catchment area treatment (afforestation etc.) can be taken up to priority. Similarly, rejuvenation of small rivers through community driven River Basin Management practices may also be initiated. Such Activities would ensure water source sustainability in rural areas and would strengthen the ongoing Jal Jeevan Mission (JJM) being implemented by the Ministry of Jal Shakti. For effective implementation of such works close consultation. collaboration with the Departments of Irrigation/Water Resource/Drinking water and sanitation of the respective States/ UTs is essential

36. For Deck Slab and Landscape Development of Khari Cut Canal in second face Near Ghodasar on Section No.1 & 2 of Khari Cut canal near Ghodasar to be completed in three months at the approximately cost of Rs.55.49 Lakhs tenders were invited in 2012-13. Thus, on one side the State is spending for Landscape Development, while on the other side, the AMC, under the guise of widening the

road and the people on both the side can have easy movement, is trying to close the Canal in such a way that the AMC/ others can easily discharge not only the storm water but through various outlets in the canal for the storm water can discharge the sewage/effluent. This will provide an opportunity to some industrialists not intending to spend for treatment of the trade effluent. As indicated earlier even today the waste water received by the AMC in the drains is with colours, indicating that some industries are discharging the trade effluent in the waste water drains and therefore, the sewage is not only sewage but mixed with trade effluent. The AMC with a wrong notion is trying to appeal that by closing the canal there will be a much wider road and the people will have no difficulty in crossing to the other side. There are a number of bridges erected for the said purpose and that too wider bridges and therefore, there is no substance in this statement that for benefit of the people, the canal requires to be closed. In view of the traffic nowadays, roads are always divided and only at certain distances where there are Crossroads one can Change Road and not otherwise. Today on account of the Bus Rapid Transit System wherever introduced, it is not possible to crossroad unless at a junction. Therefore, there is no merit in the statement that for the benefit of people at large canal is required to be closed. No doubt, presently the AMC has prepared a project not for the entire canal but for a limited part of the canal between Narol-Naroda Road to Railway Line. As for the project, the AMC intends to construct a road by closing the canal by putting two RCC boxes, however, if the map is perused it becomes clear

that on both sides catch pits are shown and with the help of big pipes on both the sides, whatever the liquid/stormwater is on the road will enter the canal. If a separate stormwater line and drainage on both the sides would have been made independent of two RCC boxes meant for conveying the canal water, the matter would have been different. For Narol Naroda NH 8 and Railway Line (length 800 M) project the corporation is likely to spend more than 15.21 Crores. In the literature it is mentioned “New Sewerage Lines on Either Side of the RCC box in Service Road” and it is also mentioned immediately thereafter” Catch pits with Pipe Connection to RCC Box”. If the sketch as well as 3 ID images are seen, it becomes clear that the storm water is to be discharged in the RCC boxes. By this, the AMC would like to drain the storm water through this canal. Which should not be allowed. It is open for them to lay the pipelines bellow the side of the road to carry the stormwater or sewage but certainly the AMC cannot be permitted to make use of the canal for the purpose of discharging stormwater or sewage and by this method the facilities cannot be provided to the persons discharging the trade effluent through tankers in the canal. There are various incidents reported about the tankers discharging the trade effluent in open Nalla for carrying water, or canal, or lake etc. In February 2019, two persons died and one person was in coma in a hospital, in view of disposal of large quantities of Spent HCL by a tanker unauthorizedly. This was detected only because the persons died and one was unconscious and was hospitalised. The AMC has published a brochure for construction of a road on the canal, the copy of which is

annexed here with Mark Annexure 14. As against this in the beginning part of this report the beautification of the canal is indicated by authorities to the then Chief Minister of the Gujarat State, Shri Narendrabhai Mody.

37. In view of the intervening period which did not permit the people to undertake their normal work, it was not possible to make visits. Some industries were closed and some were subsequently allowed to work with half of the staff. Even at present the factories are not allowed to operate with full-strength. It is also required to be noted that since about one and half months or little more in view of Rain there is freshwater available in the canal. Despite the aforesaid circumstances, the result of analysis of the samples which were taken on 1st August, 2020 indicates that the standard of the water has not changed much up to certain limit but, after certain places, namely K 6, the analysis of the report indicates presence of trade effluent. Similarly, from O3 onward considering the report it is clear that it does not meet with the norms.

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38. officers of the GPCB visited the STP on 10th July,2020 and issued a notice on 13th August,2020 to the STPs as well as Commissioner pointing out excess hydraulic load of sewage, (180 MLD against 105 consented for both the plants) SCADA system is operative, treated outlet of sewage does meet with the norm laid down. Final out let flow meter is not operative. AMC was directed to stop discharge of untreated sewage in the canal. Direction for compliance were issued failing which the AMC and the

Commissioner were informed that a complaint shall be filed for the breach of the Water Act. The said notice is annexed herewith Mark Annexure 15. The GPCB on 13-08-2020 also called upon the Department of Irrigation to stop discharge of domestic waste water in the Chandola Lake and Khari Cut Canal with a time bound action report. The copy of the notice is annexed herewith and is mark at Annexure 16.

In view of what is stated above it is clear that

1. That Neither the Department of Irrigation, Government of Gujarat nor its Canal Officer took any action in the matter, either about the piercing of the Canal by the residents or the AMC or Polluting the Canal water by them. They have never tested the quality of the water of the Canal.

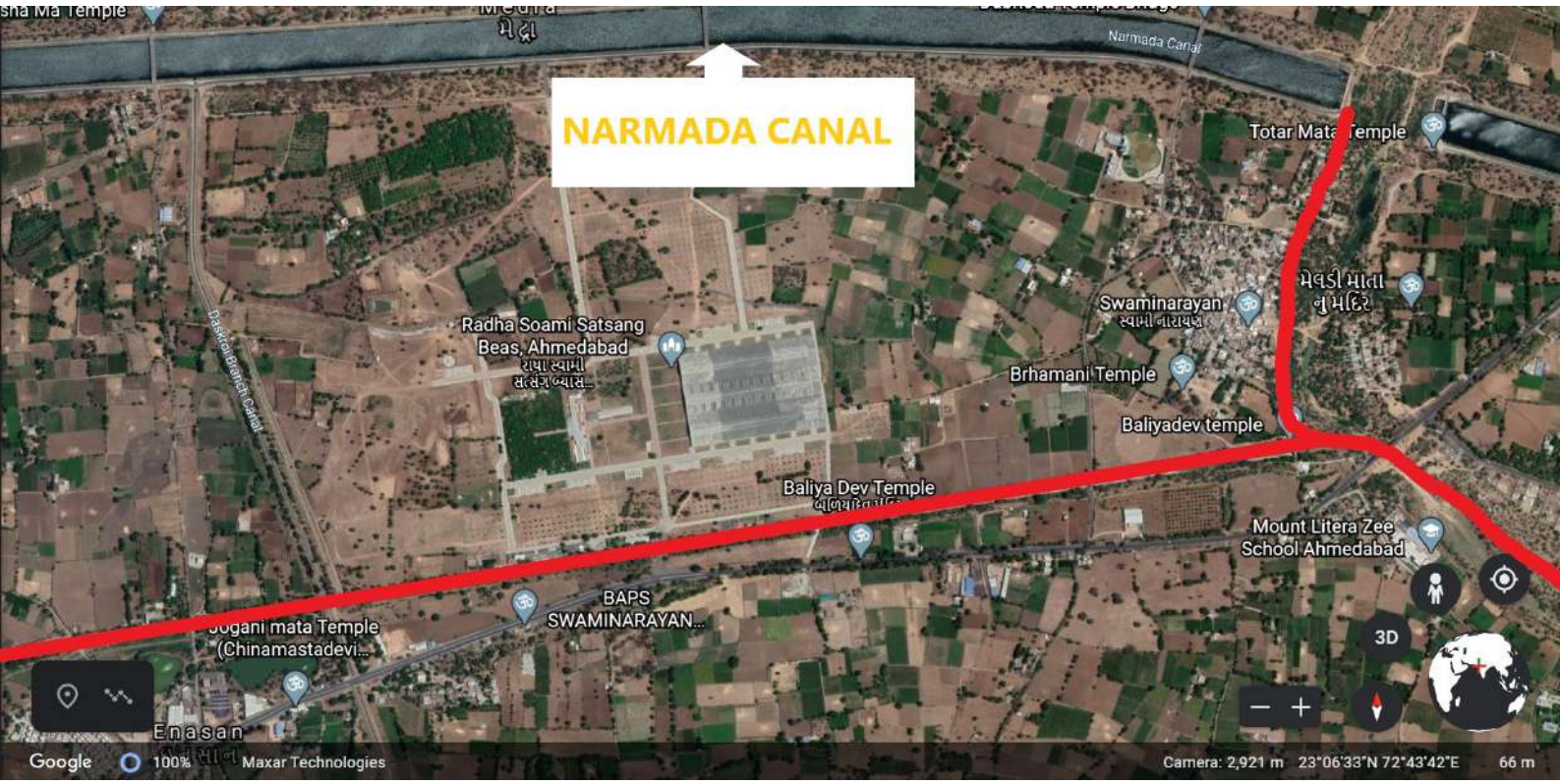
2. Even GPCB which took samples of canal water and found that at various places through pipes which were fixed in the canal untreated sewage/Trade effluent was seen being discharged in the canal but has taken no coercive action.

3. The AMC is a public body and it is required to discharge the duties under The Gujarat Municipal Corporation Act and also under the Environmental Laws. It has failed in erecting treatment plants for the sewage generated. AMC in the eastern part of Ahmedabad is receiving 170-180 MLD sewage and it has two plants to treat only 105 MLD of sewage. The excess sewage is discharged in the canal contrary to the provisions of the law, leaving the poor farmers to the mercy of the almighty God. Even after treatment the sewage was not found on any occasion meeting the norms laid down under the law. It is bounded duty of AMC to treat the sewage and then to discharge the same in accordance with the norms in the river and not in to the Canal.

4. It is very clear that as stated about the various inspection carried by the officers of GPCB, it was found that on several occasions without any treatment the entire sewage was discharged or on some occasions it was partly

discharged after treatment. Many defiance has been indicated in the report and despite of various notices given to the AMC, the AMC is not discharging sewage as per norms. Unfortunately, no prosecution has been filed against these authorities indulging in discharging the sewage which is not meeting with the norms. Though its serious crime against people at large as no action is taken, the direction is required to be given to the GPCB to prosecute and not to allow untreated sewage to be discharged. About the beautification of the canal, the same is dealt in the report. For the time being the AMC as well as Department of irrigation are required to be directed to remove the grass growing haphazardly in the canal and both the sides of the canal, so as to protect the water and the Environment.

5. The irrigation department and the Commissioner, Ahmedabad Municipal Corporation must close all the outlets opening in to the canal through piercing or otherwise and be securely closed so as to see that no liquid enters and action be taken against concerned person. Despite the rain much natural water entered the canal, yet there is much difference in the parameters at the initial stage and at subsequent stages as indicated in the report. Therefore, aforesaid action is required to be initiated by the authorities urgently.


NARMADA CANAL
Narmada Canal
Totar Mata Temple
મેવડી માતા
નું મંદિર
Swaminarayan,
સ્વામી નારાયણ
Radha Soami Satsang
Beas, Ahmedabad
Brhamani Temple
Baliyadev temple
Baliya Dev Temple
Mount Litera Zee
School Ahmedabad
BAPS
SWAMINARAYAN...
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3D
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100%
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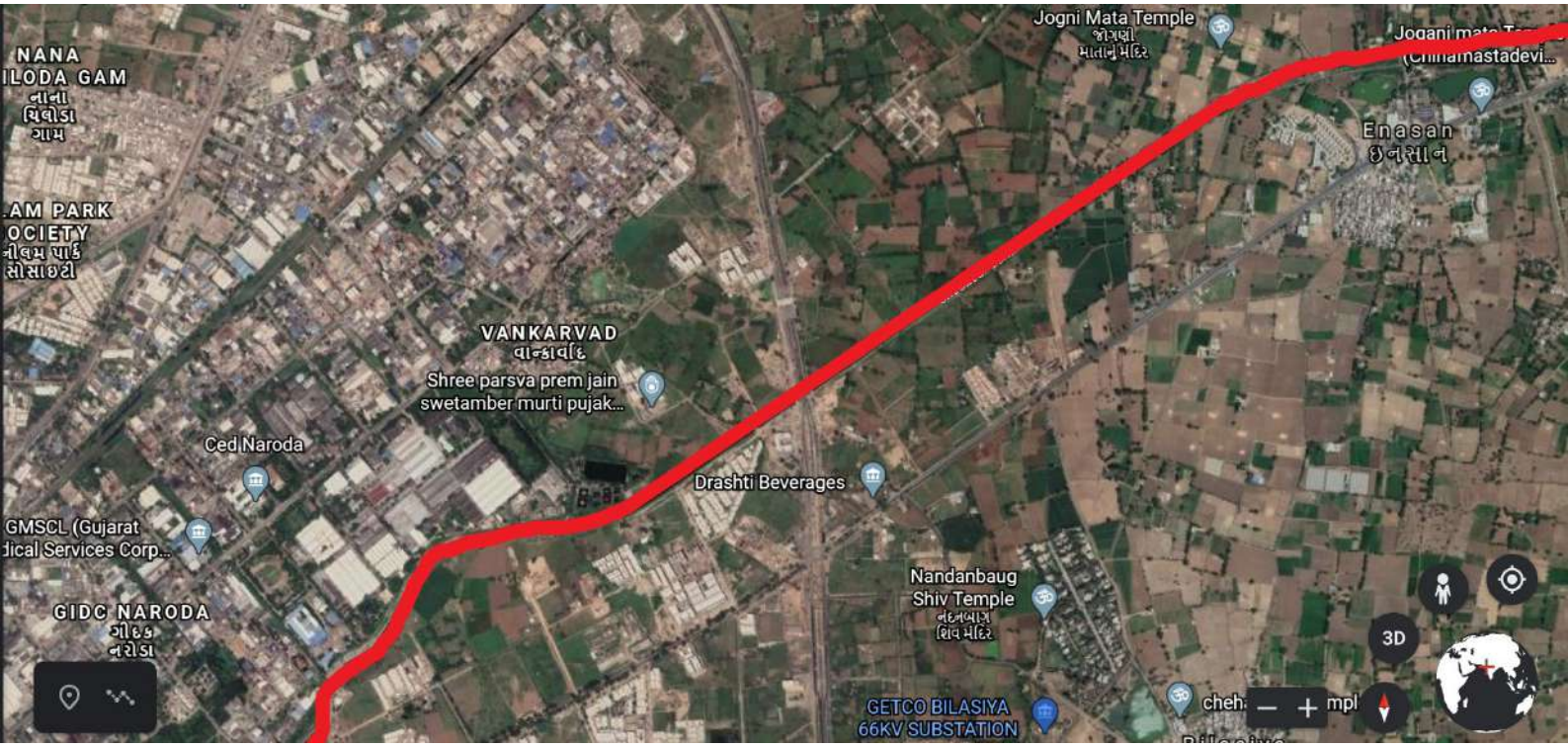
NANA
ILODA GAM
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સોસાયટી
VANKARVAD
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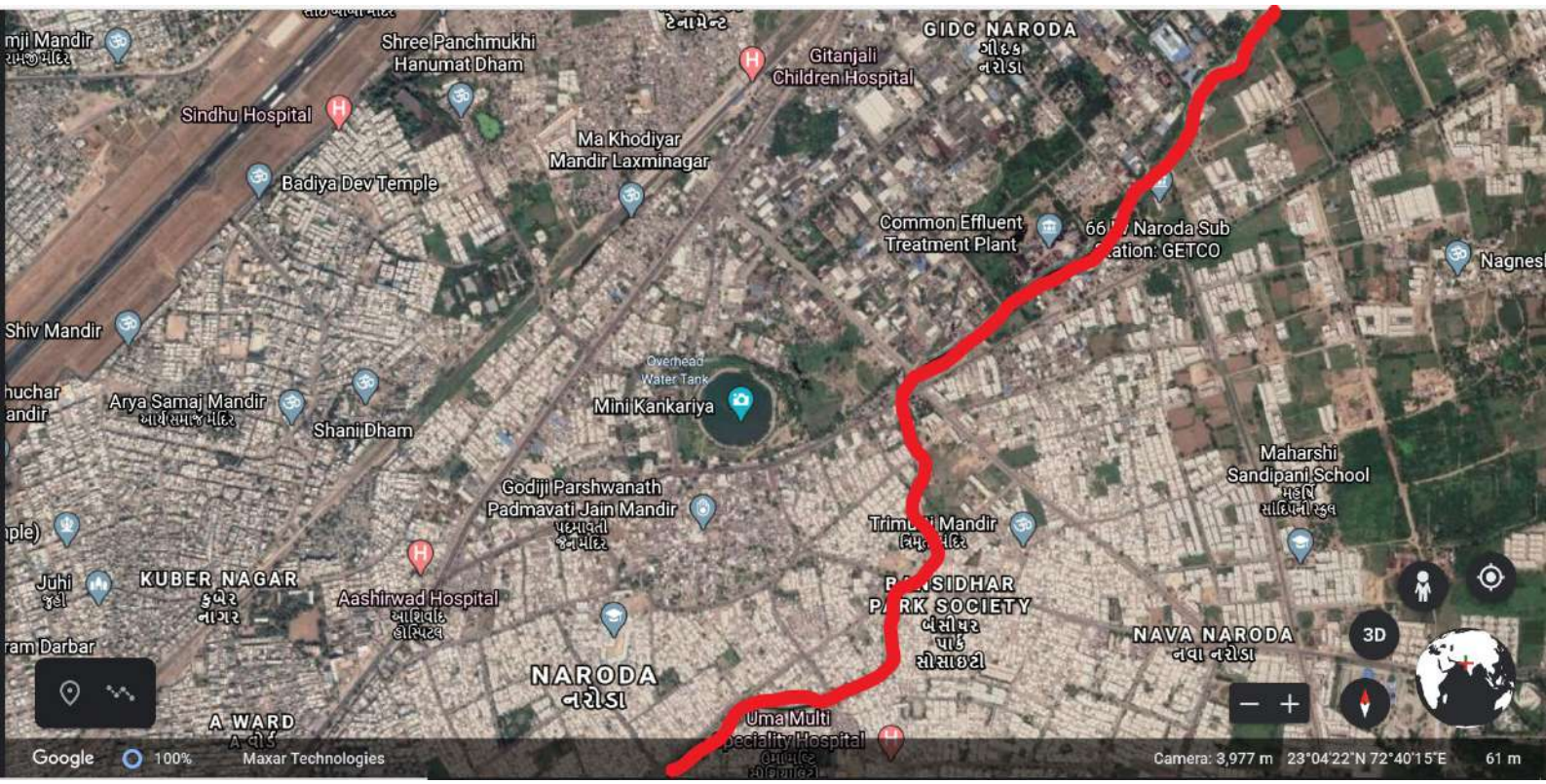
ગીદ્ક
નરોડા
Drashti Beverages
Jogni Mata Temple
જોગણી
માતાનું મંદિર
Enasan
ઇનસાન
Nandanbaug
Shiv Temple
નંદનબાગ
શિવ મંદિર
GETCO BILASIYA
66KV SUBSTATION
3D


GIDC NARODA
Shree Panchmukhi Hanumat Dham
Gitanjali Children Hospital
Sindhu Hospital
Ma Khodiyar Mandir Laxminagar
Badiya Dev Temple
Common Effluent Treatment Plant
Shiv Mandir
Overhead Water Tank
Mini Kankariya
Arya Samaj Mandir
Shani Dham
Godiji Parshwanath Padmavati Jain Mandir
Maharshi Sandipani School
Juhi
KUBER NAGAR
Aashirwad Hospital
NARODA
NAVA NARODA
A WARD
Uma Multi
3D
Google
100%
Maxar Technologies
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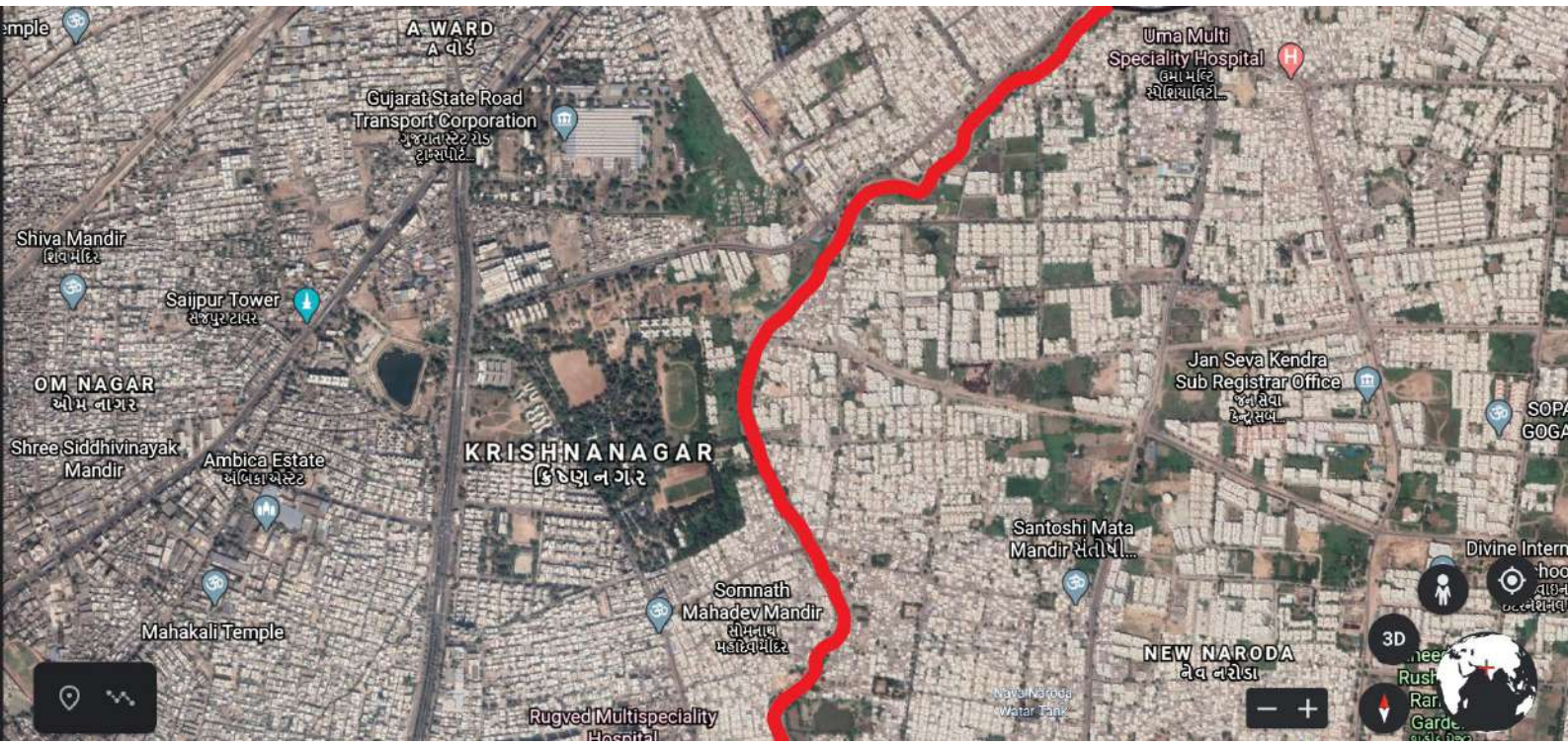
A WARD
A વોર્ડ
Gujarat State Road
Transport Corporation
ગુજરાત સ્ટેટ રોડ
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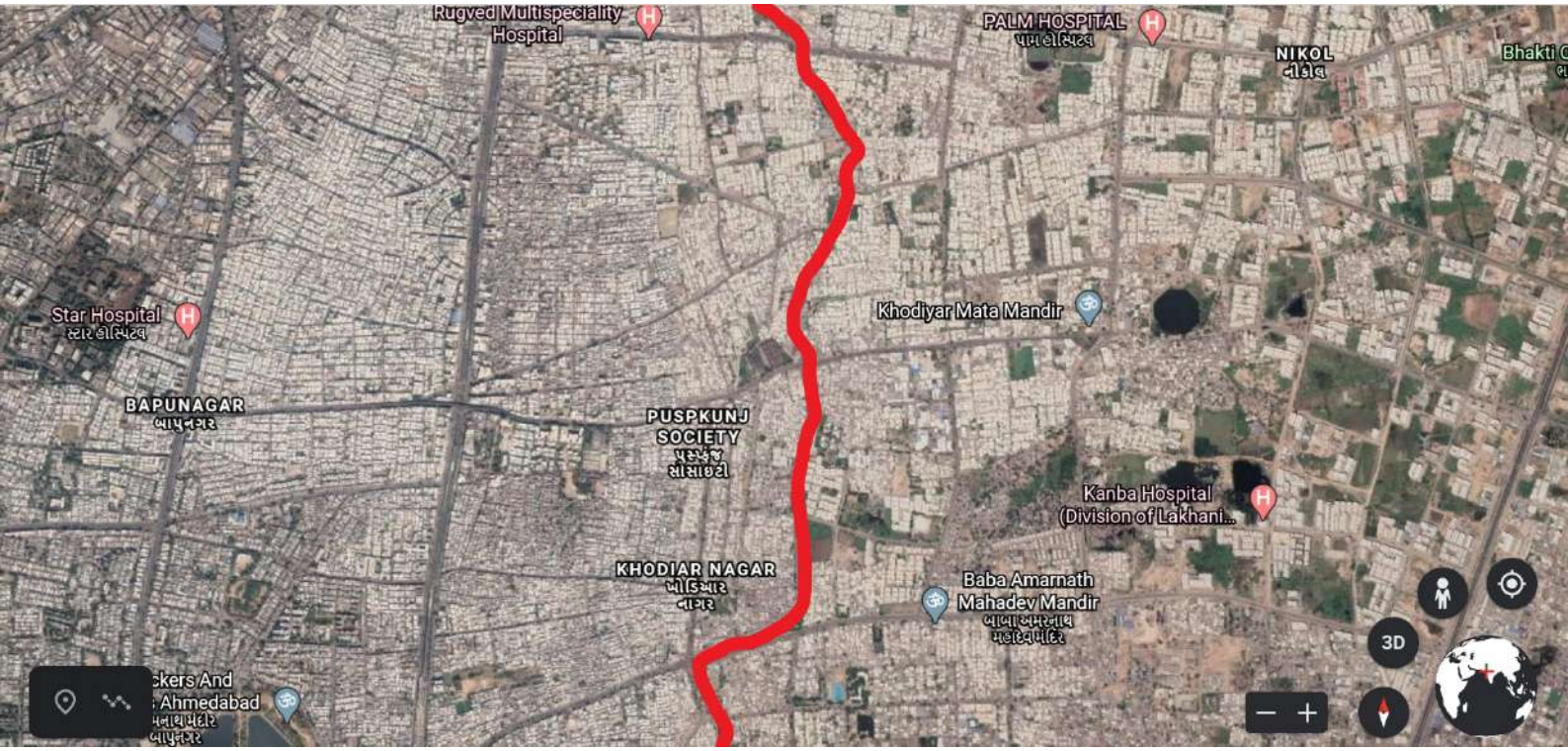
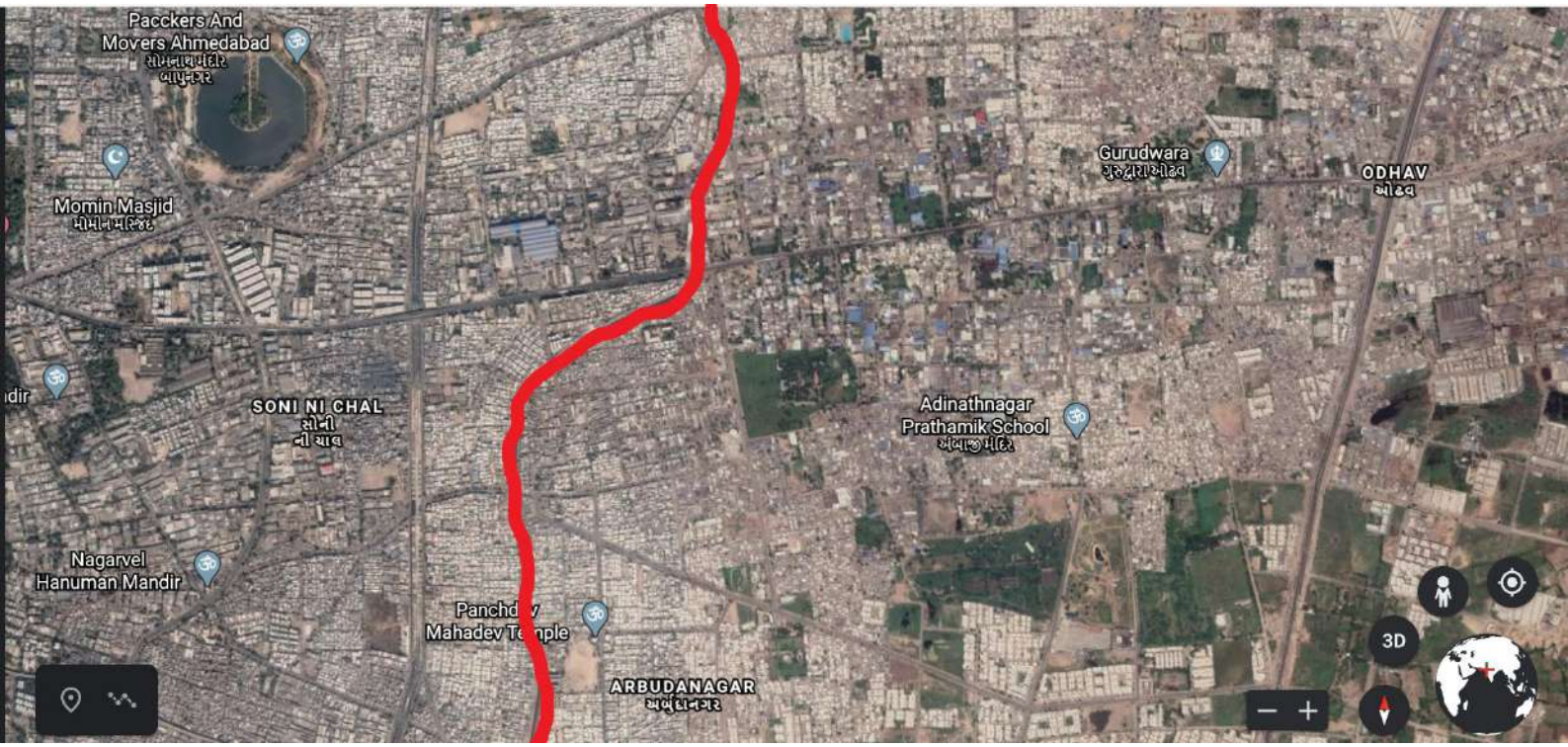
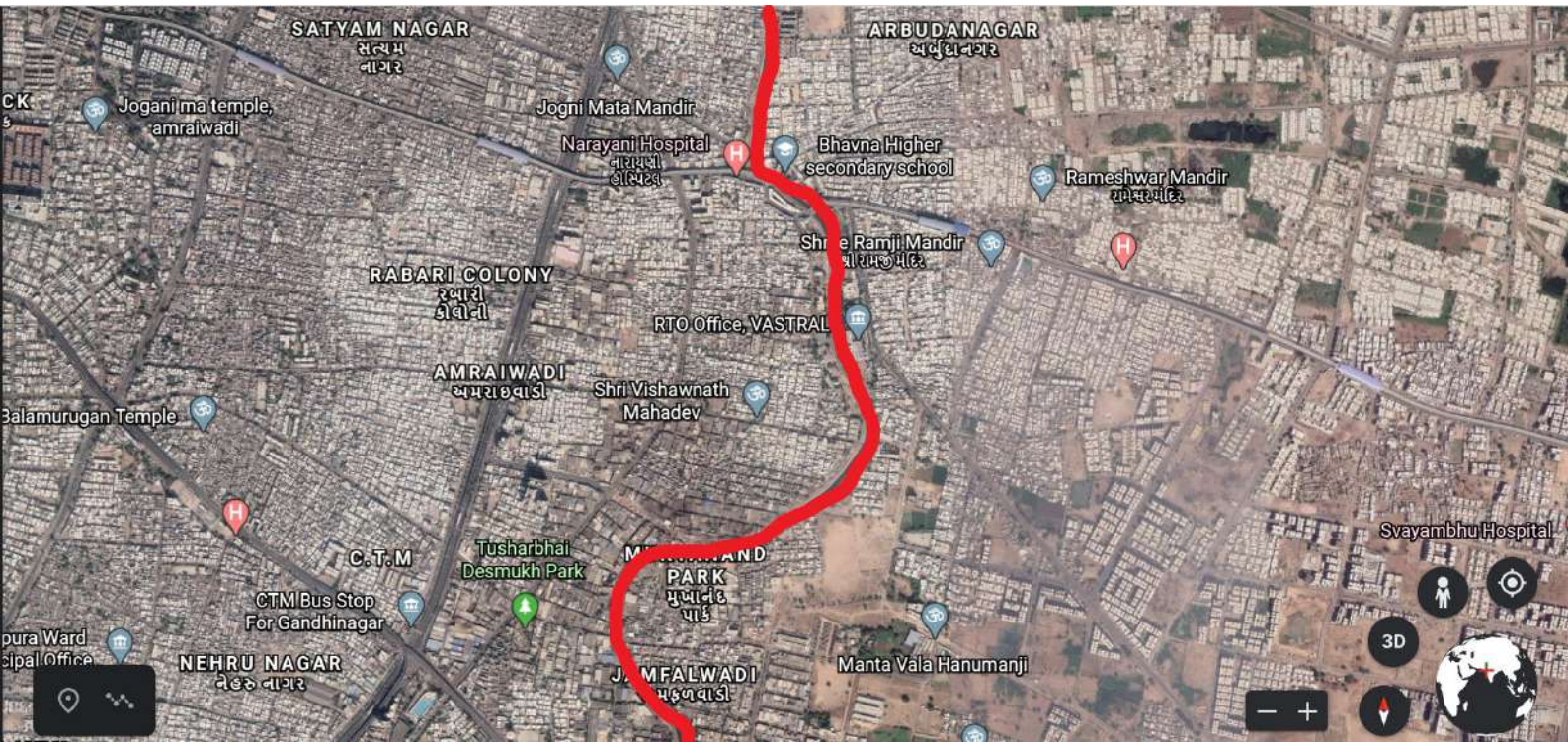
Uma Multi
Speciality Hospital
ઉમા મલ્ટિ
સ્પેશિયાલિટી...
Shiva Mandir
શિવ મંદિર
Saijpur Tower
સૈજપુર ટાવર
OM NAGAR
ઓ મ ના ગ ર
Shree Siddhivinayak
Mandir
Ambica Estate
અંબિકા એસ્ટેટ
KRISHNANAGAR
કૃ ષ્ણ ન ગ ર
Jan Seva Kendra
Sub Registrar Office
જન સેવા
કેન્દ્ર સબ...
Santoshi Mata
Mandir સંતોષી...
Somnath
Mahadev Mandir
સોમનાથ
મહાદેવ મંદિર
Mahakali Temple
NEW NARODA
ન વ ન રો ડા
Rugved Multispeciality
Hospital
3D

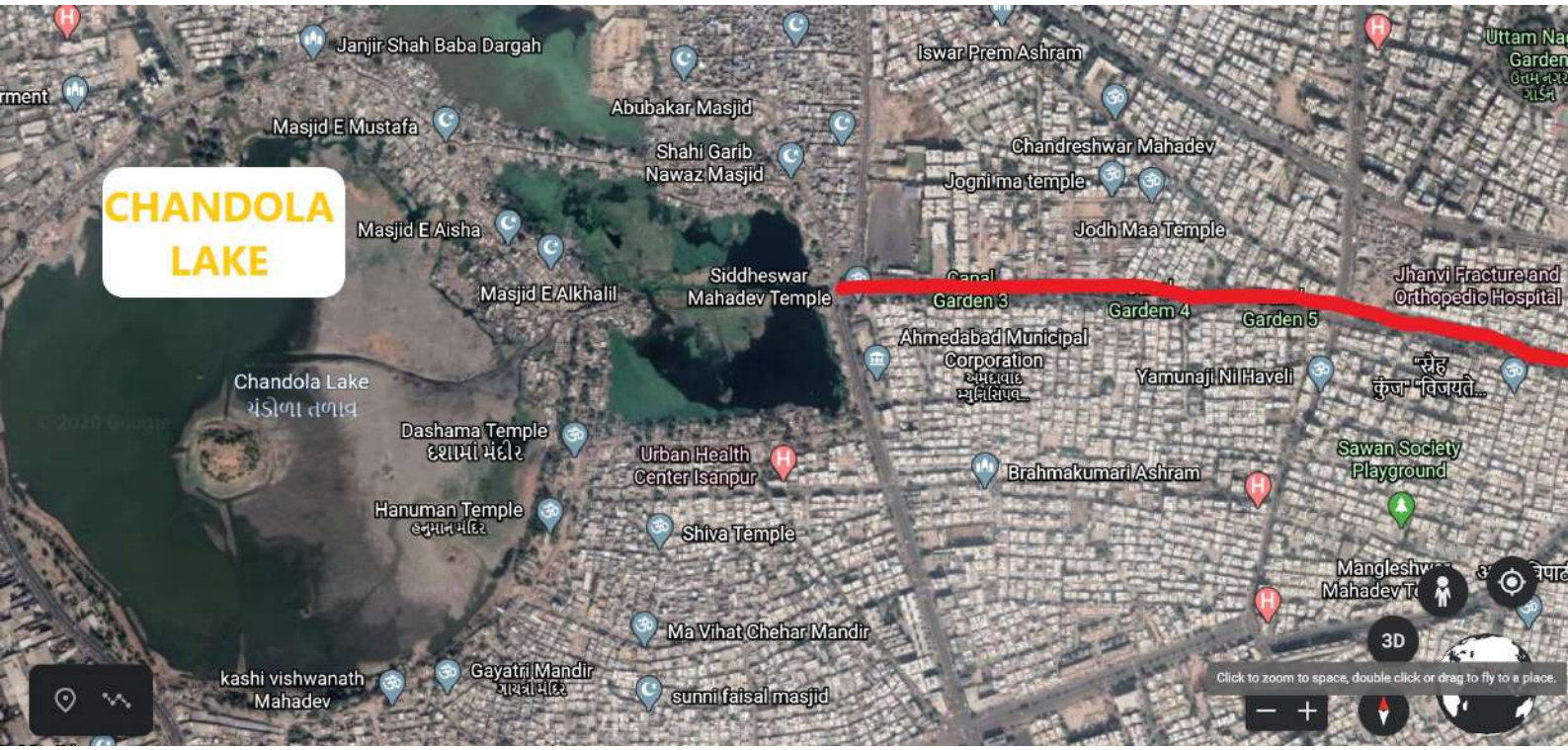

Rugved Multispeciality Hospital
PALM HOSPITAL
NIKOL
Star Hospital
Khodiyar Mata Mandir
BAPUNAGAR
PUSPKUNJ SOCIETY
Kanba Hospital (Division of Lakhani...
KHODIAR NAGAR
Baba Amarnath Mahadev Mandir
3D


Packers And
Movers Ahmedabad
Momin Masjid
SONI NI CHAL
Nagarvel
Hanuman Mandir
Gurudwara
ODHAV
Adinathnagar
Prathamik School
ARBUDANAGAR
3D

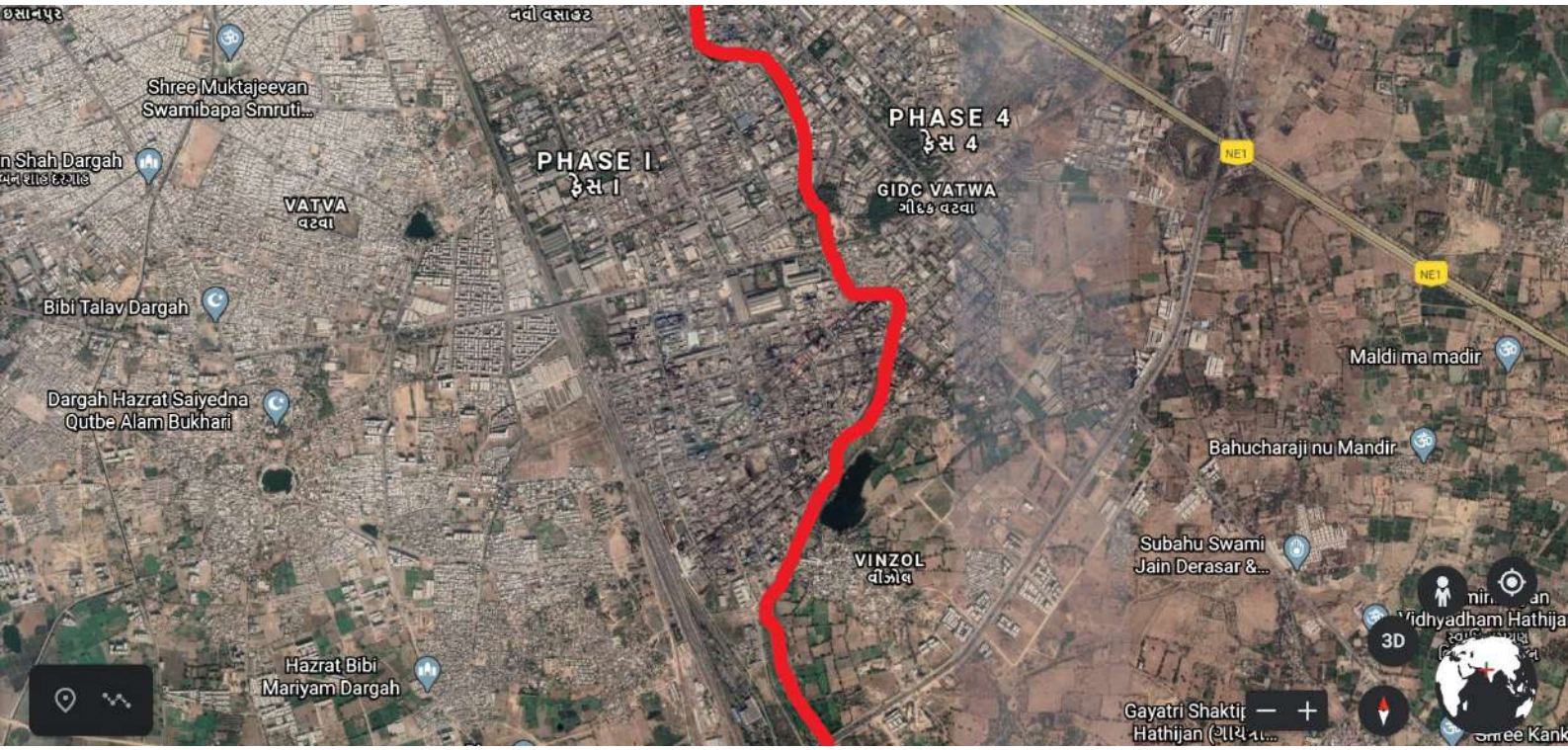

SATYAM NAGAR
સત્યમ નગર
ARBUDANAGAR
અર્બુદાનગર
Jogani ma temple, amraiwadi
Jogni Mata Mandir
Narayani Hospital
નારાયણી હોસ્પિટલ
Bhavna Higher secondary school
Rameshwar Mandir
રામેશ્વર મંદિર
Shri e Ramji Mandir
શ્રી રામજી મંદિર
RABARI COLONY
રબારી કોલોની
RTO Office, VASTRAL
AMRAIWADI
અમરાઇવાડી
Shri Vishawnath Mahadev
Balamurugan Temple
C.T.M
Tusharbhai Desmukh Park
CTM Bus Stop For Gandhinagar
PARK
મુખાનંદ પાર્ક
Svayambhu Hospital
NEHRU NAGAR
નેહરુ નગર
Manta Vala Hanumanji
3D


MANINAGAR EAST
મણીનગર ઇસ્ટ
Bhaipura Ward Municipal Office
NEHRU NAGAR
નેહરુ નગર
LAXMI NARAYAN SOCIETY
લક્ષ્મી નારાયણ સોસાયટી
HATKESHWAR
હટકેશ્વર
TOWARDS CHANDOLA LAKE
KHANWADI
ખાનવાડી
TOWARDS STP
Trimurti Temple
i mogal temple
PARSI DUNGARVADI
પારસી
3D

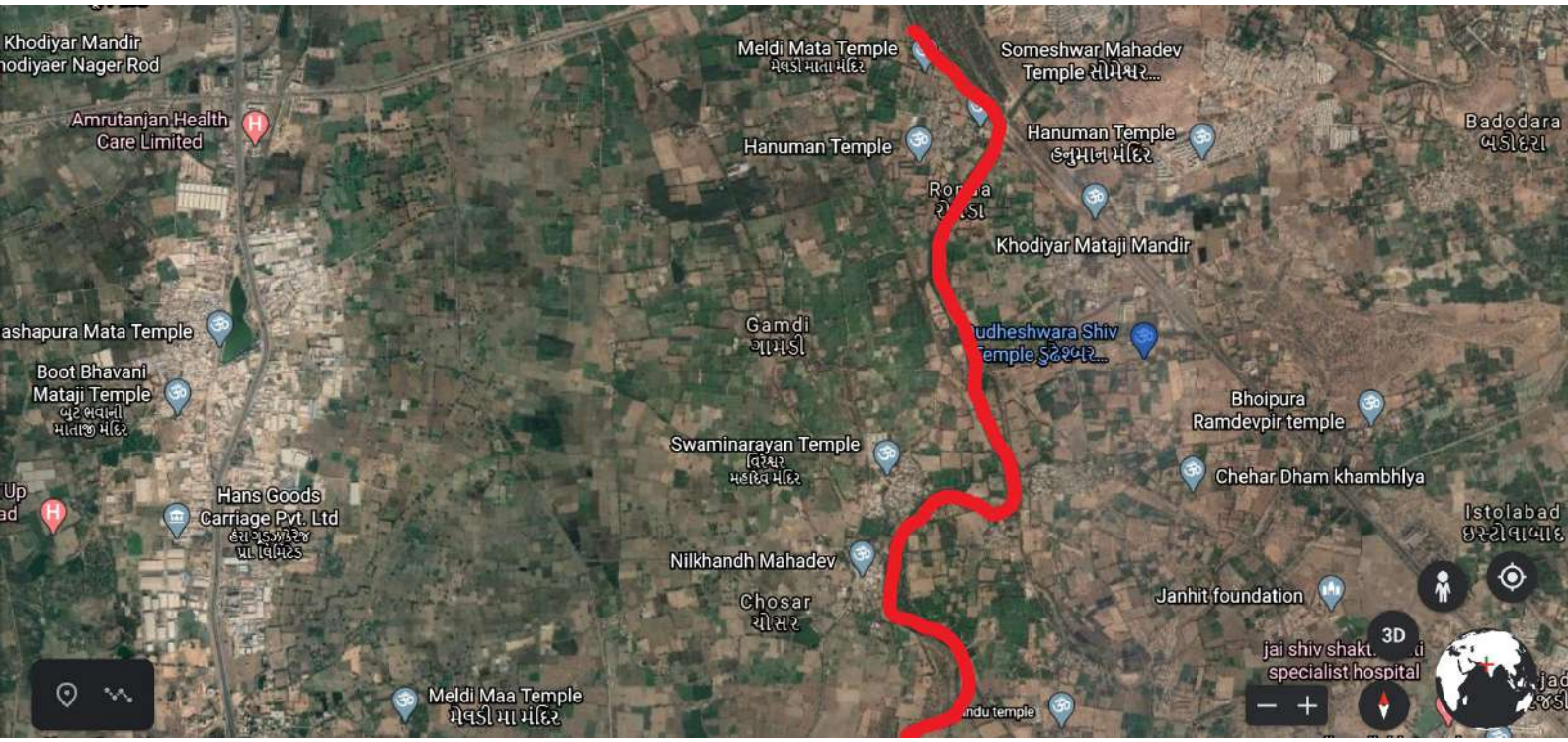

Uttam Nagar Garden
Ambaji Mandir
GS Reading Library Maninagar
ESIC D-35 Govt. Hospital
Chandreshwar Mahadev
Shree Meldi Mataji Nu Mandir
Ambaji Temple
Jodh Maa Temple
KumKum School
Jhanvi Fracture and Orthopedic Hospital
BJP Office
SHUKLA ARK BHOJANRI
Maninagar Ajbani
Zeel Enterprise
Yamunaji Ni Haveli
Gor na Kuvavadi Maa Chehar
Sawan Society Playground
Brahmakumari Ashram
TOWARDS CHANDOLA LAKE
Gurunanak Hospital
Mangleshwar Mahadev Temple
Shree Govardhan Dham Mandir
BVD High School - MuktaJivan School
Vedant Medical Hospital
3D


CHANDOLA LAKE
Janjir Shah Baba Dargah
Masjid E Mustafa
Abubakar Masjid
Shahi Garib Nawaz Masjid
Masjid E Aisha
Masjid E Alkhalil
Siddheswar Mahadev Temple
Chandola Lake
ચંડોળા તળાવ
Dashama Temple
દશામાં મંદીર
Urban Health Center Isanpur
Hanuman Temple
હનુમાન મંદિર
Shiva Temple
Ma Vihat Chehar Mandir
kashi vishwanath Mahadev
Gayatri Mandir
ગાયત્રી મંદિર
sunni faisal masjid
Iswar Prem Ashram
Chandreshwar Mahadev
Jogni ma temple
Jodh Maa Temple
Garden 3
Gardem 4
Garden 5
Ahmedabad Municipal Corporation
Yamunaji Ni Haveli
Jhanvi Fracture and Orthopedic Hospital
Brahmakumari Ashram
Sawan Society Playground
3D
Click to zoom to space, double click or drag to fly to a place.


UTTAMNAGAR
ઉત્તમનગર
HATKESHWAR
હટકેશ્વર
NEW
MANINAGAR
નેવ
મણીનગર
Hospital
TULSIKUNJ
તુલસીકુંજ
PHASE 3
ફેસ 3
NAVI VASAHAT
નવી વસાહટ
RAMOL
રમોલ
Bahuchar
Shree Muktajeevan
Swamibapa Smruti...
PHASE 4
ફેસ 4
PHASE I
ફેસ I
3D


Shree Muktajeevan Swamibapa Smruti...
PHASE I
ફેસ I
VATVA
વટવા
PHASE 4
ફેસ 4
GIDC VATWA
GIDC વટવા
NE1
Bibi Talav Dargah
Dargah Hazrat Saiyedna Qutbe Alam Bukhari
Maldi ma madir
Bahucharaji nu Mandir
Subahu Swami Jain Derasar &...
VINZOL
વીંઝોલ
Hazrat Bibi Mariyam Dargah
3D


Bhv
ભવ
Shri Khodiyar Mata
Temple શ્રી...
Hathijan
હાથીજણ
RIVER
KHARI
inobabhavenagar
Police Choke
Meldi Mata Temple
મેલડી માતા મંદિર
Hanuman Temple
Hanuman Temple
Khodiyar Mataji Mandir
Geratpur
ગેરતપુર
RIVER KHARI AND
KHARI CUT CANAL
CONFLUENCE POINT


Khodiyar Mandir
Meldi Mata Temple
મેલડી માતા મંદિર
Someshwar Mahadev Temple સોમેશ્વર...
Amrutanjan Health Care Limited
Hanuman Temple
Hanuman Temple
હનુમાન મંદિર
Badodara
Khodiyar Mataji Mandir
Gamdi
ગામડી
Boot Bhavani Mataji Temple
બૂટ ભવાની માતાજી મંદિર
Bhoipura Ramdevpir temple
Swaminarayan Temple
Chehar Dham khambhlya
Hans Goods Carriage Pvt. Ltd
Nilkhandh Mahadev
Chosar
Janhit foundation
Meldi Maa Temple
મેલડી મા મંદિર
3D


Nilkhandh Mahadev
Chosar
ચોસર
Meldi Maa Temple
મેલડી મા મંદિર
Hindu temple
Shree Swaminarayan
Mandir Jetalpur
Jetalpur
જેતલપુર
GETCO JETALPUR
66KV SUBSTATION
Ramdevpir Temple
Mahadev Temple
Umiyapura
VAHRAY
MATA MANDIR
Bhidbhajan
Hanuman Mandir
Naj
નાજ
Lali
વાવી
3D
FROM LALI ONWARDS RIVER KHARI MEETS
RIVER SABARMATI

DeshGujarat

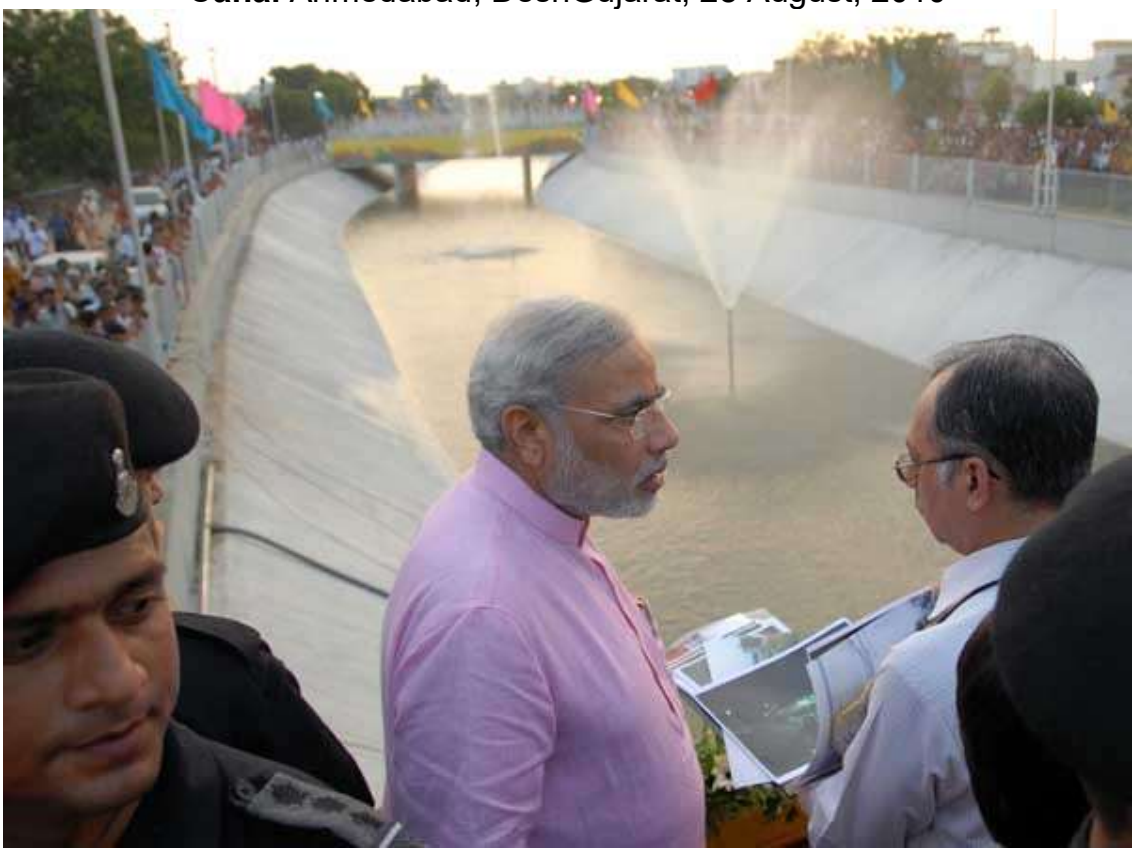
Rs.65-cr facelift for eastern Ahmedabad's eyesore Khari Cut Canal

Link: https://www.deshgujarat.com/2010/08/28/rs-65-cr-facelift-for-eastern-ahmedabads-eyesore-khari-cut-canal/

August 28, 2010

Ahmedabad | Text

Rs.65-cr facelift for eastern Ahmedabad's eyesore Khari Cut Canal Ahmedabad, DeshGujarat, 28 August, 2010



The state irrigation department has undertaken the task of facelift of 20-km long open drain in eastern Ahmedabad, called Khari Cut Canal, between Naroda and Vatva into a beautiful water body at a cost of Rs.65-crore.

The canal had become an eyesore due to pollution over the last 15-20 years.

With Chief Minister Narendrabhai Modi himself taking a special interest in the project for a permanent solution to the problem, besides converting it into a corridor of entertainment and relaxation zone, it is proposed to be completed in 18-24 months, according to the department's executive engineer J. K. Trivedi.

The new-look water body would have surfaced roads and ped-ways on either side of the canal with parapets, 8-km long canal lining, 15 project galleries, upgrade 40 bridges, 10 deck slab kiosks, eight landscaping, gardens, children playgrounds, 70 waste collection centres, 40 waterfalls and fountains, 1,500 decorative lampposts.

In phase-1, the 3-km Naroda to Pushpkunj stretch is proposed to be completed in four months at a cost of Rs.8-crore.

However, Mr. Trivedi said, the project's biggest challenge is checking the pollution, for which the Irrigation Department has tied up Gujarat Pollution Control Board, even as Ahmedabad Municipal Corporation will plug all sorts of effluents pouring into the Khari Cut Canal in a year.

Brief about action taken against Ahmedabad Municipal Corporation (AMC) Vinzol STP 70 MLD & 35 MLD -

Sr. No.	Date of action	Type of Action	Reason of Direction	Remarks
70 MLD				
1.	10/04/2019	Notice of Direction issued u/s 33(A) of the Water (Prevention & Control of Pollution) Act 1974 w.r.to visit dtd.22/11/2018, 24/12/2018, 24/01/2018	• STP bypasses total@115 MLD of untreated sewage and only treats @ 70 MLD waste water out of total 185 MLD waste water coming to STP. • Analysis Report of sample collected from final out let of STP as well as from the bypass of STP shows BOD & COD exceeding the norms	
2.	06/07/2019	Legal Notice under the Water (Prevention & Control of Pollution) Act 1974 w.r.to visit dtd 29/04/2019 30/05/2019	• STP bypasses @ 115 MLD of untreated sewage out of @ 185 MLD domestic waste water ultimately going into Khari River • Result of untreated sewage sample collected on 29/04/2019 & 30/05/2019 shows BOD = 140 & 96 mg/l and Suspended Solid (SS) 250 mg/l & 208 mg/l which are higher than limit given	
3.	06/08/2019	Direction issued u/s 33(A) of the Water (Prevention & Control of Pollution) Act	• Visit on 27/06/2019 STP was not in operation since 04/05/2019 & hence incoming domestic waste water @ 145 MLD of untreated sewage water is discharged into River	Unit has not submitted any compliance w.r.to Notice of

		1974 w.r.to visit dtd. 27/06/2019, 17/07/2019	Khari without any treatment • During visit on 27/06/2019 all STP tanks were found empty • Joint visit on 17/07/2019 by CPCB & GPCB w.r.to direction in the Hon'ble NGT matter , observed that STP was not in operation and hence all influent was bypassed and was discharged into River Khari without treatment • STP found receiving acidic waste water frequently and discharging entire acidic inflow quantity into Khari river by bypassing	Direction dtd 11/04/2019 & legal notice dtd 06/07/2019 hence further Direction
4.	05/11/2019	Legal Notice under the Water (Prevention & Control of Pollution) Act 1974 w.r.to visit dtd. 19/07/2019, 29/07/2019, 07/08/2019, 21/08/2019	• During inspection dtd 21/08/2019, provided STP was found not in operation and all STP units arc found empty • Visit on 21/08/2019 STP was found not in operation and all incoming domestic waste water & acidic was wastewater is bypassed and is discharged into River Khari without any treatment • During inspection dtd 21/08/2019 domestic waste water is discharged into Kharicut canal near S.P.Ring Road • During inspection it was observed that 07/08/2019 bypass gate at the inlet	

			waste water tank found broken and due to which part of the waste water is bypassed from the inlet tank only • Visit on 07/08/2019 acidic waste water at the inlet are bypassed the directly to Kharicut canal • As per report dtd 19/07/2019, STP by-passes their untreated waste water, incoming waster water found acidic, incoming waste water flow is in huge quantity • STP frequently receives the acidic waste water and bypasses it without any treatment • STP authority has not submitted proper action plan in compliance of NOD dtd 11/04/2019 • STP authority has not submitted proper compliance of legal notice dtd 06/07/2019 • Analysis report of sample shows non-compliance w.r.to the discharge norms of Consolidated Consent & Authorisation (CCA)	
5.	13/11/2019	Notice of Direction issued u/s 33(A) of the Water (Prevention & Control of	• Regular observation shows that STP bypasses the untreated waste water into Khari River indicate continuous non-compliance • STP record shows continuous incoming acidic waste water and bypass of	

		Pollution) Act 1974	waste water into Khari River • STP has not submitted any reply w.r.to the Direction dtd 06/08/2019 • AMC was asked to submit Time bound action plan to achieve norms and stop bypass and submit other alternative of disposal of treated/untreated/partially treated waste water apart from Khari river/ Kharicut canal within 15 days	
6.	13/11/2019	Notice of Intention u/s 27 of Water Act 1974	AMC was asked to submit other alternative of disposal of treated/untreated/partially treated waste water apart from Khari river/ Kharicut canal within 15 days	
7.	18/02/2020	Notice of Direction issued u/s 33(A) of the Water (Prevention & Control of Pollution) Act 1974 w.r.to visit dtd. 06/11/2019 21/11/2019	• AMC has not taken any steps for stoppage of acidic wastewater coming into STP and bypass the acidic wastewater into River Khari • AMC was asked to submit satisfactory reply with time bound action plan to stop bypass into Khari cut canal/Khari River and upgradation of STP • AMC has not submitted satisfactory action plan to achieve norms • AMC has not submitted any reply w.r.to the Legal Notice dated 05/11/2019	
8.	21/03/2020	Notice of Direction issued u/s	• Analysis report of sample taken at final outlet of STP shows noncompliance with	

		33(A) of the Water (Prevention & Control of Pollution) Act 1974 w.r.to visit dtd. 18/01/2020 29/02/2020	respect to the discharge norms of Consolidated Consent & Authorisation (CCA) • Entire quantity of the received domestic wastewater into inlet chamber was bypassed directly into Khari due to maintenance work of valves & pumps at inlet section	
9.	14/05/2020	Show Cause Notice issued w.r. to visit dtd. 18/04/2020	• Around 70 MLD to 75 MLD wastewater is by pass directly through inlet chamber into final disposal chamber without any treatment ultimately leading to Kharicut cannal. • Excess foaming in both the aeration tanks is observed. • Flow meter provided on final outlet of the STP is found non operational. • Provided SCADA system is found not in operation. • Wastewater simply passing through the STP	
10.	13/08/2020	Direction issued u/s 33(A) of the Water (Prevention & Control of Pollution) Act 1974 w.r.to visit dtd. 10/07/2020	• STP is receiving @ 180 MLD Sewage Waste water from which 35 MLD is sent to the STP having 35 MLD capacity and rest @ 145 MLD is taken to the STP of 70 MLD in which @ 85-90 MLD sewage waste water is bypass from the inlet chamber of 70 MLD STP.	

			• SCADA system is found not working during inspection. • Unit has provided flow meter on final outlet line but it was found not in operation. • Sewage Waste Water sample are collected from outfall for treated sewage w/w of 70 MLD STP of 70 MLD STP. Result sewage shows BOD 80 mg/l, COD 305 mg/l, SS 324 mg/l, Faecal Coliform 4 MPN/100 ml which are not meeting with the prescribed norms.	
35 MLD STP				
11.	24/06/2019	Show Cause Notice w.r.to visit dtd 30/05/2019	• STP operation without CCA of the board • Bypassing the sewage waste water without treatment • Analysis report more than prescribed norms	
12.	24/09/2019	Notice of Direction issued u/s 33(A) of the Water (Prevention & Control of Pollution) Act 1974 w.r.to visit dtd 27/06/2019 17/07/2019 19/07/2019 29/07/2019 07/08/2019	• STP has not applied for CCA even after the instructions given by RO officials • STP has yet not submitted action plan of restart of the plant • STP is not neutralizing the acidic waste water • STP has not identified the point source from where the acidic waste water arrives in to their sewage network	

		21/08/2019	• Incoming domestic waste water was found discharged into River Khari without any treatment through Bypass line • STP units were found not in operation • As per the observations during visit dtd 21/08/2019 domestic wastewater is discharging Into Kharicut Cannel, Near S P' Ring road' • As per the observation visit dtd 17/07/2019, it was noticed that all four SBR tanks are filled with acidic waste water • As per the observations during visit dtd 19/07/2019, STP by pass their untreated waste water if incoming waste water found acidic or incoming wastewater flow is in huge quantity STP frequently the acidic waste water • As per the observations during visit dtd 07/08/2019, observed that by providing • flexible pipe at the SBR tank-2, emptying into the waste water in to the Kharicut Canal • Analysis report of samples collect non-compliance with respect to the prescribed Discharge norms	
13.	13/01/2020	Notice of Direction	• The STP has not obtained CCA of the Board.	

		issued u/s 33(A) of the Water (Prevention & Control of Pollution) Act 1974 w.r.to visit 23/09/2019 05/10/2019 06/11/2019 21/11/2019	• STP is bypassing the domestic wastewater directly into the Kharicut canal without any treatment. • Installation of aerator in equalization tank is not done and chlorination system is not fully operated stage. • The received sewage is simply pass from all the units with no treatment and discharged in to the Kharicut Canal. • Provided SCADA system is also not working. • As per visit dated 21-11-2019, no inlet sewage is taken into the Plant as the inlet pipeline • flange at the equalization tank is broken and so that the STP is not in operation since 17/1l/2019. • Analysis report of samples taken from final outlet is not complying with norms	
14.	21/03/2020	Notice of Direction issued u/s 33(A) of the Water (Prevention & Control of Pollution) Act 1974 w.r. to visit dtd. 18/01/2020 29/02/2020	• STP has not applied for CCA of the board. • Analysis Reports of sample taken from final outlet of STP shows non-compliance with respect to STP discharge norms	

15.	13/08/2020	Direction issued u/s 33(A) of the Water (Prevention & Control of Pollution) Act 1974 w.r.to visit dtd. 10/07/2020	• STP is receiving @ 180 MLD Sewage Waste water from which 35 MLD is sent to the STP having 35 MLD capacity and rest @ 145 MLD is taken to the STP of 70 MLD in which @ 85-90 MLD sewage waste water is bypass from the inlet chamber of 70 MLD STP. • SCADA system is found not working during inspection. • Unit has provided flow meter on final outlet line but it was found not in operation. • Sewage Waste Water sample are collected from outfall for treated sewage w/w of 70 MLD STP of 70 MLD STP. Result sewage shows BOD 80 mg/l, COD 305 mg/l, SS 324 mg/l, Faecal Coliform 4 MPN/100 ml which are not meeting with the prescribed norms.	

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE 'WATER ACT') AS AMENDED FROM TIME TO TIME.

WHEREAS Ahmedabad Municipal Corporation (AMC) having a Sewage Treatment Plant (STP) for the treatment of domestic waste water (Sewage) located at Plot No. 93, 10, 113, 115, 117(P), 118, 119, 92, 104, 105, 109, 111, 112, 116, 120, Near Vinoba bhavenagar, Village: Vinzol, Ahmedabad – 382 445.

AND WHEREAS the Gujarat Pollution Control Board has granted you Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. W-100525 dated 04/04/2019 which was valid up to 30.06.2023 for the treatment of domestic waste water (Sewage) subject to the conditions mentioned therein.

AND WHEREAS during the inspection of your STP on 22/11/2018, 24/12/2018 & 24/01/2019 under Section-23 of the Water Act by the authorized officer of the Board it has been noticed that;

(i) STP bypasses total @ 115 MLD of untreated sewage and only treats @ 70 MLD waste water out of total 185 MLD waste water coming to STP.

(ii) Analysis Report collected from final out let of STP as well as from the bypass of STP shows BOD & COD exceeding the GPCB norms.

NOW THEREFORE Board proposes to issue directions under Section 33(A) of the Water Act-1974 as under:

1. To close the operation of your STP on the above mentioned site till complying consented conditions.
2. To direct the concerned authority to stop supply of electricity and water till that time.
3. You are directed to submit Time bound Action plan to achieve norms by required improvement/ upgradation and to stop the bypass.
4. You are directed to submit details of implementation of the action plan within timeframe.

You are hereby directed to reply with respect to above points within 15 days on receipt of this notice of direction failing to which directions as proposed above will be deemed to be passed without further reference to you.

For and on behalf of
Gujarat Pollution Control Board

(Rajeshkumar Parmar)
Environmental Engineer

NO: GPCB/ABD-AMC-CCA-880/ID: 21913/ **Date:**

Issued to:
M/s. Ahmedabad Municipal Corporation,
Plot No. 93, 10, 113, 115, 117(P), 118, 119, 92, 104, 105, 109, 111, 112, 116, 120,
Near Vinobabhavenagar,
Village: Vinzol, Ahmedabad – 382445.

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

GPCB

નંબરઃ જીપીસીબી/એબીડી/એએમસી/સીસીએ-૮૮૦/આઇડી:૨૧૯૧૩/૫૧૨૬૬૨ 6 JUL 2019.

લીગલ નોટીસ
આર.પી.એ.ડી.

પ્રતિ,

૧) અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન-વિંઝોલ એસટીપી 70 MLD,
પ્લોટ નં. ૯૩, ૧૦, ૧૧૩, ૧૧૫, ૧૧૭(પી), ૧૧૮, ૧૧૯, ૯૨, ૧૦૪
૧૦૫, ૧૦૯, ૧૧૧, ૧૧૨, ૧૧૬, ૧૨૦,
વિનોબાભાવે નગરની પાસે,
વિંઝોલ ગામ,
અમદાવાદ – ૩૮૨ ૪૪૫.

૨) મુખ્ય ઇજનેરશ્રી,
અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન,
અમદાવાદ.

૩) મ્યુનિસિપલ કમિશ્નરશ્રી,
અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન,
અમદાવાદ.

મહાશયશ્રી,

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ એક સ્વાયત્ત સંસ્થા છે અને બોર્ડની રચના પાણી અધિનિયમ-૧૯૭૪ની કલમ-૪ હેઠળ થયેલ છે. જેની વડી કચેરી, ગાંધીનગર ખાતે તથા અન્ય સ્થળોએ પ્રાદેશિક કચેરીઓ આવેલી છે બોર્ડને પર્યાવરણ સુરક્ષા અધિનિયમ હેઠળ બનેલા નિયમોનો અમલ કરાવવાની સત્તા બોર્ડ પાસે છે

આપ ક્રમ (૧)માં જણાવેલ STPના સંચાલન અને વહીવટ માટે જવાબદાર હોઈ આપને આ કાયદાકીય નોટીસ આપી જણાવવાનું કે:-

૧) અમદાવાદ મહાનગરપાલિકાના પૂર્વ વિસ્તારના રહેણાંક વિસ્તારમાંથી આવતાં ઘરગથ્થું ગંદા પાણીના શુધ્ધિકરણ પ્લાન્ટમાં શુધ્ધિકરણ કરવા માટે આપ જવાબદાર છો આપ STPનું સંચાલન કરવા અંગે Consolidated Consent & Authorization તથા પર્યાવરણીય કાયદાઓ અને નિયમો તથા નામ. કોર્ટના હુકમો પાલન કરવા બંધાયેલા છો તથા તે માટે તમામ જરૂરીપગલારો લેવા પણ આપ બંધાયેલા છો.

૨) આપના દ્વારા આપના STPમાં આવતાં ઘરગથ્થુ ગંદા પાણીને શુધ્ધિકરણ પ્લાન્ટમાં ટ્રીટમેન્ટ આપી બોર્ડ દ્વારા આપેલ Consolidated Consent & Authorizationમાં નિર્દેશ કર્યા મુજબના પેરામીટર્સ મેળવી લેવા માટે આપ બંધાયેલા છો.

૩) પરંતુ આપના STP ની તા ૨૯/૦૪/૨૦૧૯ અને તા. ૩૦/૦૫/૨૦૧૯ની બોર્ડના અધિકારીશ્રી દ્વારા કરેલ મુલાકાત દરમ્યાન નીચે મુજબ બાબતો ધ્યાને આવેલ છે

૧) આપના STP દ્વારા કુલ ૧૮૫ MLD ઘરગથ્થુ ગંદા પાણીમાંથી ૧૧૫ MLD જેટલું ગંદુ પાણી કોઈપણ ટ્રીટમેન્ટ વગર બાયપાસ કરવામાં આવે છે જે ખંતે ખારી નદીમાં જાય છે.

૨) STP દ્વારા બાયપાસ કરવામાં આવતાં ગંદાપાણીના નમૂનાનો તા. ૨૯/૦૪/૨૦૧૯ અને તા. ૩૦/૦૫/૨૦૧૯નો પૃથ્થકરણ અહેવાલ ચકાસતાં BOD અનુક્રમે 140 mg/ltr અને 96 mg/ltr (>30 mg/ltr) તથા SS અનુક્રમે 250 mg/ltr તથા 208 mg/ltr (>30 mg/ltr) જોવા મળેલ જે નિયત માત્રા કરતાં ઘણા વધારે છે.

4) આપના STPની સમયાંતરે બોર્ડના ઓથોરાઇઝ્ડ ઓફીસર દ્વારા મુલાકાત લેવામાં આવે છે અને આપના STP ની કાર્યક્ષમતા અંગે બોર્ડ દ્વારા તકેદારી રાખવામાં આવે છે. આપના દ્વારા બોર્ડ દ્વારા આપવામાં આવેલ CCAની શરતો તથા કાયદા/નિયમોના ભંગ બદલ આપ પણ એટલા જ જવાબદાર બનો છો.

5) બોર્ડ દ્વારા અગાઉ પણ તા:૧૦/૦૪/૨૦૧૯ના રોજ પાણી અધિનિયમ-૧૯૭૪ની કલમ-૩૩(અ) હેઠળ એસટીપી અપગ્રેડેશન કરવા, બાયપાસ બંધ કરવા અને તે માટે સમય સાથે કઈ રીતે અમલીકરણ કરશો તે બાબતનો એક્શન પ્લાન જમા કરવા માટે નોટીસ ઓફ ડાયરેકશન પાઠવેલ છે.

6) આપના દ્વારા ઉપરોક્ત બાબતો જોતા પાણી પ્રદૂષણ નિવારણ અને નિયંત્રણના કાયદા તથા નિયમોને તથા હાલના તાજેતરના નામદાર સુપ્રીમકોર્ટના ચુકાદાઓના નિર્દેશોનું પાલન કરવામાં આવતું નથી. જે ઘણી જ ગંભીર બાબત હોઈ આપને આ નોટીસ આપી આખરી ચેતવણી આપવાની કે આપ STPના તમામ સંચાલકો સામે હવે પછી બોર્ડ દ્વારા અદાલતી કાર્યવાહી કરવામાં આવશે. જેની નોંધ લેશો. આ અંગે કેમ કાયદાકીય પગલાં ન લેવા ? તે અંગે દિન-૧૫ માં બોર્ડને જરૂરી જવાબ / ખુલાસો કાર્યવાહીની પૂર્તતા કરી કરવા જણાવવામાં આવે છે તથા

I. આપને હયાત એસટીપી સીઇટીપીમાં જીપીસીબી નોર્મ્સ મુજબ કાર્યરત કરવા મુદ્દાસર સમયબધ્ધ એકશન પ્લાન હાલના પ્રોગ્રેસ સાથે દિન-૧૫માં રજૂ કરવા માટે જણાવવામાં આવે છે.

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી.

For R.R.Shrimali

(આર. આર. પંચાલ)
કાયદા અધિકારી

<u>નકલ રવાના:</u>

1. પ્રાદેશિક અધિકારીશ્રી, ગુ.પ્ર.નિ.બોર્ડ, પ્રાદેશિક કચેરી, અમદાવાદ પૂર્વ.....આપશ્રીની જાણ સારૂ.
2. તકેદારી અધિકારીશ્રી, તકેદારી શાખા, ગાંધીનગર.....જાણ તથા આપના સ્તરે થી યોગ્ય કાર્યવાહી અર્થે.
3. યુનિટ હેડ,કાયદા શાખા, ગુ.પ્ર.નિ.બોર્ડ, વડી કચેરી, ગાંધીનગર.
4. યુનિટ હેડ, અમદાવાદ પૂર્વ, ગુ.પ્ર.નિ.બોર્ડ, વડી કચેરી, ગાંધીનગર.
5. યુનિટહેડ, પી-૩ શાખા, ગુ.પ્ર.નિ.બોર્ડ, વડી કચેરી, ગાંધીનગર....આપશ્રીના પત્ર ક્રમાંક: જીપીસીબી/પી-૩/૧૯૬(૨)/૫૦૯૫૪૫ તા. ૧૨/૦૬/૨૦૧૯ અન્વયે જાણ અને અનુવર્તી કાર્યવાહી સારૂ.

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

R.P.A.D.

DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE 'WATER ACT') AS AMENDED FROM TIME TO TIME.

WHEREAS Ahmedabad Municipal Corporation (AMC) having a Sewage Treatment Plant (STP) for the treatment of domestic waste water (Sewage) located at Plot No. 93, 10, 113, 115, 117(P), 118, 119, 92, 104, 105, 109, 111, 112, 116, 120, Near Vinoba bhavenagar, Vllage: Vinzol, Ahnedabad – 382 445.

AND WHEREAS the Gujarat Pollution Control Board has granted you Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. W-100525 dated 04/04/2019 which is valid up to 30/06/2023 for the treatment of domestic waste water (Sewage) subject to the conditions mentioned therein.

AND WHEREAS STP has not submitted any compliance with respect to the Legal notice dated 06/07/2019 issued by the board.

AND WHEREAS STP has submitted Action plan with respect to the Notice of Direction dated 11/04/2019 to stop bypass of untreated waste water which is not full proof.

AND WHEREAS during the inspection of your STP on 27/06/2019 under Section-23 of the Water Act by the authorized officer of the Board it has been noticed that;

(i) STP was not in operation since 04/06/2019 and hence incoming domestic wastewater @ 145 MLD of untreated sewage water is discharged into River Khari without any treatment.

(ii) During visit all STP tanks were found empty.

AND WHEREAS during the joint inspection of your STP on 17/07/2019 by the Senior officials of Central Pollution Control Board and Gujarat Pollution Control Board as per the direction of Hon'ble NGT in Original Application (OA) No. 105 of 2019 (Ajitsinh Bhurubha Vaghela & inhabitants of several Villages of Kheda Taluka, Dist. Kheda Vrs. State of Gujarat) and it has been noticed that;

(iii) STP was not in operation and hence all influent (incoming domestic wastewater) is bypassed and is discharged into River Khari without any treatment.

(iv) STP was receiving acidic wastewater frequently and discharging entire acidic inflow quantity into Khari river by bypassing.

NOW THEREFORE Board proposes to issue directions under Section 33(A) of the Water Act-1974 as under:

1. AMC shall identify acidic waste water source coming into Vinzol STP through their sewerage network which ultimately leads to Khari River and provide full proof system to stop the discharge of acidic waste water.
2. AMC shall seal the open manholes of sewerage network by providing fixed lid and strengthen monitoring of the sewerage network.
3. Illegal/ Ghost connections in the Ahmedabad Municipal Corporation sewerage network if any, shall be detected and disconnected by the AMC.

4. Vehicle Washing service stations connected to the sewerage network and potential source of illegal discharge of acidic waste water hence shall be monitored closely to prevent such activities.
5. AMC shall arrange to monitor their STP network 24x7 to prevent and monitor illegal discharge in sewerage network.
6. AMC shall inform the source and name of the industry to the Board immediately in case of any such activity of illegal discharge in to the STP/ sewerage network is observed for taking for taking actions under the various Environment Acts/ Rules.
7. You are directed to submit compliance report with respect to the points mentioned above within 15 days.

You are hereby directed to reply with respect to all above points within 15 days on receipt of this notice of direction failing to which directions as proposed above will be deemed to be passed without further reference to you.

For and on behalf of
Gujarat Pollution Control Board

(Rajeshkumar Parmar)
Environmental Engineer

NO: GPCB/ABD-AMC-CCA-880/ID: 21913/ **Date:**

Issued to:

M/s. Ahmedabad Municipal Corporation,
Plot No. 93, 10, 113, 115, 117(P), 118, 119, 92, 104, 105, 109, 111, 112, 116, 120,
Near Vinobabhavenagar,
Village: Vinzol, Ahmedabad – 382445.

(4)

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar 382 010
Phone (079) 23222425
(079) 23232152
Fax (079) 23232156
Website www.gpcb.gov.in

GPCB/ LGL-C-Notice-ABD- 443/57.6045

05/7/2019 R.P.A.D.

LEGAL NOTICE

To,

1) **Ahmedabad Municipal Corporation- Vinzol STP 70 MLD.**
PLOT NO:93,10,113,115,117(P), 118,119,92,104,105,109,111,112,116,120,
near Vinoba bhavenagar, Vill;Vinzol,
Ahmedabad- 382445

2) **The Chief Engineer**
Mahanagar Seva Sadan
Sardar Patel Bhavan
Danapith Ahmedabad - 380001.

3) **The Municipal Commissioner**
Mahanagar Seva Sadan
Sardar Patel Bhavan
Danapith Ahmedabad - 380001.

Dear Sir,

Gujarat Pollution Control Board (hereinafter referred to as the Board) a statutory body constituted under Section 4 of the Water (Prevention and Control of Pollution) Act-1974 (hereinafter referred to as the Water Act-1974) and its Head Office situated at Sector: 10-A, Gandhinagar: 382010 issue this notice as under: -

1) You are authority of Ahmedabad Municipal Corporation (AMC) and the administrator of the Sewage Treatment Plant (STP) vinzol located at Vinzol, Vatva, Ahmedabad area. You are having a sewage treatment plant located at PLOT NO: 93,10,113,115,117(P), 118,119,92,104,105,109,111,112,116,120, near Vinoba bhavenagar, Vill;Vinzol, Ahmedabad- 382445.

2) And whereas the Board has granted Consolidated Consents & Authorizations (CC&A) under the provision of the Water Act 1974, Air Act-1981 & Hazardous and other wastes Rules 2016 vide Consent Order No. W-100525 for the operation of your STP with Specific terms and Conditions and it is valid up 30/06/2023.

3) And whereas the GPCB had issued legal notice for various non compliance on 6th July 2019, however the reply received is not found satisfactory as full compliance of directions are not found in it. This indicated you are continuously non complying the board's consent.

4) And whereas the board authorized officer visited your STP on 19/07/2019, 29/07/2019, 07/08/2019 and 21/08/2019, following are major non compliance observed as below:

a. During inspection dtd.21/08/2019, provided STP was found not in operation and all STP units are found empty.
b. As per report dtd.21/08/2019, at the time of inspection STP was not in operation and hence all influent (incoming domestic wastewater & acidic wastewater) is bypassed and is discharged into River Khari without any treatment.
c. At the time of inspection dtd.21/08/2019, domestic wastewater is discharged into kharicut canal, near S.P.Ring Road.
d. During inspection dtd.07/08/2019, it was observed that the bypass gate at the inlet wastewater tank found broken and due to which part of the wastewater is bypassed from the inlet tank only.
e. As per report dtd. 07/08/2019, acidic wastewater at the inlet are bypassed the directly to kharicut canal.
f. As per report dtd. 19/07/2019, STP by-passes their untreated wastewater if incoming wastewater is found acidic or incoming wastewater flow is in huge quantity.
g. STP frequently receives the acidic waste water and bypasses it without any treatment.
h. STP authority has not submitted proper action plan in compliance of NOD issued u/s 33(A) of the water act-1974 dated 11/04/2019
i. STP authority has not replied in context of direction issued u/s 33(A) of the Water Act-1974 issued on dt.06/08/2019.
j. STP authority has not submitted proper compliance of legal Notice u/s 33(A) of the Water Act-1974 issued on dt.06/07/2019.
k. Analysis Report shows non-compliance with respect to the discharge norms of Consolidated Consent & Authorization.

5) And whereas your record insists continuous incoming acidic waste water and bypass of waste water into Khari river and not submitted satisfactory compliance reply with respect to the Notice of Direction as well as Legal notice.

6) And whereas you have not submitted any reply with respect to the Direction issued u/s 33(A) of the Water Act-1974, vide letter dt.06/08/2019.

7) And whereas it is continuously observed that you are not much concerned /interested in preventing the pollution and you are habituated for violation of the norms and condition of CCA and various orders of the various courts and Hon'ble National Green Tribunal.

GPCB

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8) Under the circumstances you are directed to show cause and submit reply point wise with full compliance within fifteen days from the receipt of this notice, as you are responsible for the breach of provisions of Environmental laws and why you should not be prosecuted for offences committed under Environment Protection Act-1986, Water Act-1974 and various Hon. Court orders.

For and Behalf Of
Gujarat Pollution Control Board

(R.R. Pancha!)
Law Officer

Copy to:

1. **Regional officer,**
   Regional office,
   GPCB Ahmedabad (East)..... For your information and necessary action.

2. **Unit Head,**
   Ahmedabad (East),
   Head office, GPCB, Gandhinagar..... For your information and necessary action.

3. **Legal branch,**
   Head office, GPCB, Gandhinagar..... For your information

GPCB

GUJARAT POLLUTION CONTROL BOARD
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R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE 'WATER ACT') AS AMENDED FROM TIME TO TIME.

WHEREAS Ahmedabad Municipal Corporation (AMC) having a Sewage Treatment Plant (STP) for the treatment of domestic waste water (Sewage) located at Plot No. 93, 10, 113, 115, 117(P), 118, 119, 92, 104, 105, 109, 111, 112, 116, 120, Near Vinoba bhavenagar, Village: Vinzol, Ahnedabad – 382 445.

AND WHEREAS the Gujarat Pollution Control Board has granted you Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. W-100525 dated 04/04/2019 which was valid up to 30.06.2023 for the treatment of domestic waste water (Sewage) subject to the conditions mentioned therein.

AND WHEREAS it is regularly observed that STP bypasses the waste water untreated waste water into Khari river which indicates continuous noncompliance of the consent of the Board.

AND WHEREAS your record insists continuous incoming acidic waste water and bypass of waste water into Khari river and not submitted satisfactory compliance reply with respect to the Notice of Direction dated 11/04/2019 as well as legal notice dated 06/07/2019.

AND WHEREAS you have not submitted any reply with respect to the Direction issued u/s 33(A) of the Water Act-1974, vide letter dt.06/08/2019.

NOW THEREFORE Board proposes to issue directions under Section 33(A) of the Water Act-1974 as under:

1. To close the operation of your STP on the above mentioned site till complying consented conditions.
2. You are directed to submit Time bound Action plan to achieve norms by required improvement/ up gradation and to stop the bypass.
3. You are directed to submit details of implementation of the action plan within timeframe.
4. You are directed to submit other alternative of disposal of treated/ untreated/ partially treated waste water apart from Khari River/ Kharicut Canal.

You are hereby directed to reply with respect to above points within 15 days on receipt of this notice of direction failing to which directions as proposed above will be deemed to be passed without further reference to you.

For and on behalf of
Gujarat Pollution Control Board

(Rajeshkumar Parmar)
Environmental Engineer

Date:

NO: GPCB/ABD-AMC-CCA-880/ID: 21913/

Issued to:
M/s. Ahmedabad Municipal Corporation, (Vinzol STP)
Plot No. 93, 10, 113, 115, 117(P), 118, 119, 92, 104, 105, 109, 111, 112, 116, 120,
Near Vinobabhavenagar,
Village: Vinzol, Ahmedabad – 382445.

(6)

GPCB

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(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

By R.P.A.D.

NOTICE OF INTENTION UNDER SECTION 27 OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 [HEREINAFTER REFERRED TO AS THE WATER ACT] AS AMENDED FROM TIME TO TIME

WHEREAS, Sewage Treatment Plant (STP) of Ahmedabad Municipal Corporation (AMC) located at plot no: 93, 10, 113, 115, 117(P), 118, 119, 92, 104, 105, 109, 111, 112, 116, 120, Near Vinoba Bhavenagar, Vill: Vinzol, Ahmedabad- 382445 for treatment of domestic waste water.

AND WHEREAS, the Board had granted Consolidated Consent and Authorization (CC & A) to your STP vide CCA no. W- 100525 vide letter No: GPCB/ABD/AMC/CCA-880/ID-21913/503105 dated 22/04/2019 which is valid up to 30/06/2023; in the condition number 3.5 of the CCA it is mentioned that, "The domestic effluent confirming above standards shall be discharged in to Kharicut Canal leading to Khari River."

AND WHEREAS during the visit of regional office on 19/07/2019, 29/07/2019, 07/08/2019 and 21/08/2019, it was observed that untreated domestic wastewater being simply bypassed in to Kharicut Canal/Khari River by AMC.

AND WHEREAS, the issues about pollution due to untreated domestic waste water discharge in Kharicut Canal and Khari River are seriously observed by Hon'ble NGT, New Delhi in the matter of Shri Ajitsinh Bhurubha Vaghela and inhabitants of several villages of Kheda District V/s. State of Gujarat.

AND WHEREAS, to the complaints regarding pollution and its subsequent consequences caused due to pollution caused in Kharicut Canal and Khari River are also seriously considered by Gujarat State Human Right Commission.

Considering the significance of the matter, the board has decided to review the above mentioned condition. NOW, therefore the Board is intending to revise your Consolidated

Consent and Authorization (CC & A) therein by withdrawal of said condition and asks Ahmedabad Municipal Corporation (AMC) to propose alternative arrangement of disposal of treated/ untreated / partially treated sewage waste water apart from discharge into Kharicut Canal and Khari river.

You are hereby directed to give your clarification in this matter within 15 days on issue of this notice, failing which will be deemed that you have nothing to proceed in this matter & Board will amend your Consolidated Consent and Authorization (CC & A) conditions.

This order is issued after obtaining the approval of the Competent Authority of the board.

For and on behalf of
Gujarat Pollution Control Board,

(Rajeshkumar Parmar)
Environmental Engineer
Dated : 13-11-2019

No. GPCB/ ABD/AMC/CCA-880/ ID-21913/

Issue to:

Ahmedabad Municipal Corporation (AMC) (Vinzol STP (70 MLD)),
plot no: 93, 10, 113, 115, 117(P), 118, 119, 92, 104, 105, 109, 111, 112, 116, 120,
Near vinoba bhavenagar, Vill: Vinzol,
Ahmedabad- 382445.

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE 'WATER ACT') AS AMENDED FROM TIME TO TIME.

WHEREAS Ahmedabad Municipal Corporation Vinzol STP (70 MLD) located at **Plot NO:93,10,113,115,117(P), 118,119,92,104,105,109,111,112,116,120, Near Vinobabhavenagar, Village;Vinzol,** Ahmedabad – 382445.

AND WHEREAS the Board has granted Consolidated Consent &Authorization(CC & A) vide order no. **W–100525 dated: 04/04/2019 valid up to 30/06/2023** under the Water Act-1974. for the treatment of domestic waste water (sewage) subject to the condition mentioned there in.

AND WHEREAS during the inspection of STP on **06/11/2019 and 21/11/2019** under Section-23 of the Water Act by the authorized officer of the Boardit has been noticed that;

I. AMC has not taken any steps for stoppage of acidic waste water coming into Vinzol STP and they simply bypass the acidic waste water into Khari river (No Neutralization of any treatment facility installed, no upgradation)
II. AMC has not submitted satisfactory reply with time bound action plan to stop bypass into Khari cut canal/Khari river (Majority of the domestic waste water is bypassed into Khari river due to inlet waste water tank half open) and upgradation of STP.
III. AMC has not submitted satisfactory action plan to achieve norms.
IV. AMC has not submitted reply w.r.t. Legal Notice dated 05.11.2019.

NOW THEREFORE Board proposes to issue directions under Section 33(A) of the Water Act-1974 as under:

1. Todirectthe concernedauthority to stopsupply of electricity and water till that time.
2. You are directed to disconnect the connection given to industries for domestic wastewater discharge in to AMC drainage network in Ahmedabad East region.
3. You are directed to install online pH and online flow meter in the manholes which are located upstream of kharicut canal to identify any illegal discharge of acidic waste water through manholes.
4. You are directed tosubmit short term and long-term action plan for treatment and disposal of domestic waste water coming at Vinzol STP to prevent bypass of untreated domestic waste water into kharicut canal & Khari River.
5. You are directed to provide neutralizing facility to neutralize the acidic waste water if received at Vinzol STP to prevent acidic waste water discharge into kharicut canal & Khari River.
6. AMC shall take steps for stoppage of bypass into Khari cut canal/Khari River as majority of the domestic waste water is bypass into Khari River and stoppage of bypass of acidic waste water into Khari River.

7. AMC shall disconnect illegal Ghost connection in AMC sewerage network.
8. To take further actions against STP till not complied above directions.

You are hereby directed to reply with respect to above points within 15 days on receipt of this notice of direction failing to which directions asproposed above willbe deemed to be passed without further referenceto you.

For and on behalf of
Gujarat Pollution Control Board,

18.02.2020
(Rajeshkumar Parmar)
Environmental Engineer

NO: GPCB/ABD-VT-CCA-880/ID: 21913/ **Date:**

Issued to:
Ahmedabad Municipal Corporation- Vinzol STP 70 MLD.
PLOT NO:93,10,113,115,117(P),118,119,92,104,105,109,111,112,116,120,
Near Vinobabhavenagar, Village: Vinzol,
Ahmedabad- 382445

Copy To:-

Regional Office, Ahmedabad (East), to carry out the above report in order to present a full report.

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE 'WATER ACT') AS AMENDED FROM TIME TO TIME.

WHEREAS **Ahmedabad Municipal Corporation (AMC) (70 MLD STP)** is having a Sewage Treatment Plant (STP) for the treatment of domestic waste water (Sewage) located at **Plot No. 93, 10, 113, 115, 117(P), 118, 119, 92, 104, 105, 109, 111, 112, 116, 120, Near Vinoba bhavenagar, Vllage: Vinzol, Ahnedabad – 382 445.**

AND WHEREAS the Gujarat Pollution Control Board has granted you Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. **W-100525** dated **04/04/2019** which was valid up to **30/06/2023** for the treatment of domestic waste water (Sewage) subject to the conditions mentioned therein.

AND WHEREAS during the inspection of your STP on **18/01/2020 & 29/2/2020** under Section-23 of the Water Act by the authorized officer of the Board it has been noticed that;

1) Analysis Reports of sample taken at final outlet of STP shows noncompliance with respect to the discharge norms of CCA.
2) The entire quantity of the received domestic waste water in to inlet chamber was by passed directly into river Khari due to maintenance work of valves & pumps at inlet section.

AND WHEREAS STP Authority shall ensure that only treated domestic waste water is discharged into Kharicut canal/ Khari river. Moreover, you also shall have to provide neutralization facility to neutralize for arrival of acidic waste water if any, so that no acidic waste water goes into Kharicut canal/ Khari river.

AND WHEREAS team of Ministry of Jal Shakti, Dept. of Water Resources, River Development & Ganga Rejuvenation and Govt. of India visited to review the progress on polluted river stretch (PRS) of Khari river in visits dated 4th February and 5th February, 2020 and in which it was found that STP is operating sub-optimally and not complying with the standards.

AND WHEREAS STP authority has not replied in context of Notice of Direction issued u/s 33 (A) of Water Act-1974 on Dt. 13/01/2020.

AND WHEREAS Ahmedabad Municipal Corporation (AMC) need to expedite the up gradation and installation work to achieve norms of their STPs and implementation of directions issued during the River Rejuvenation (RRC) meetings.

NOW THEREFORE Board proposes to issue directions under Section 33(A) of the Water Act-1974 as under:

1. To close the operation of your STP on the above mentioned site till complying consented conditions.
2. To direct the concerned authority to stop supply of electricity and water till that time.
3. You are directed to submit Time bound Action plan to achieve norms by improvement/ up gradation of STPs and to stop the bypass.
4. You are directed to submit details of implementation of the action plan within timeframe.

You are hereby directed to reply with respect to above points **within 15 days with all necessary documents required in point wise manner** on receipt of this notice of direction failing to which directions as proposed above will be deemed to be passed without further reference to you.

For and on behalf of
Gujarat Pollution Control Board

(Rajeshkumar Parmar)
Environmental Engineer

NO: GPCB/ABD-AMC-CCA-880/ID: 21913/ **Date:**

Issued to:

M/s. Ahmedabad Municipal Corporation (70 MLD STP),
Plot No. 93, 10, 113, 115, 117(P), 118, 119, 92, 104, 105, 109, 111, 112, 116, 120,
Near Vinobabhavenagar,
Village: Vinzol, Ahmedabad – 382445.

Copy To:

The Regional Office,
Ahemdabad (East)...To conduct vigilant monitoring and send compliance report.

SHOW CAUSE NOTICE

PCB ID : 21913

Legal ID : 40920

Gujarat Pollution Control Board
Paryavaran Bhavan, Sector-10/A,
Gandhinagar - 382010
23222756

ACT : Water

Show Cause Notice DATE : 14/05/2020

WHEREAS, the Officials of the Gujarat Pollution Control Board (hereinafter referred to as the Board, in short), conducted inspection on 18/04/2020 in order to verify the statements made by you in your application for Consent to Operate under the Water Act / to ascertain the Compliances of Conditions specified in Consent Order.

WHEREAS during the inspection it was observed that:-

Reason :

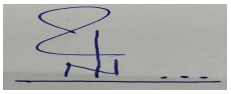
(1) Around 70 MLD to 75 MLD wastewater is by pass directly through inlet chamber into final disposal chamber without any treatment ultimately leading to Kharicut cannal. (2) Excess foaming in both the aeration tanks is observed. (3) Flow meter provided on final outlet of the STP is found non operational. (4) Provided SCADA system is found not in operation.

☒	1	This indicates that you have failed to fulfill the conditions mentioned in the Consent Order. Consequently , you have rendered yourself liable to be prosecuted under the provisions of the above mentioned Sections-Acts.
☒	2	Wastewater is simply passing through the ETP.

NOW THEREFORE, in exercise of the powers vested with this Board
Under Section 33(A) read with section 25/26 of the Water(Prevention and Control of Pollution) Act, 1974
notice is hereby served on you, to show cause within 15 days from the date of receipt of this show cause notice in view of the non compliance observed above and why legal action should not be initiated as per the provision of the Acts which may include rejection of your application and suspension/ closure of your unit.

For and on behalf of

Gujarat Pollution Control Board



Rajesh Parmar, EE

NO : SCN-559963 , 14/05/2020

Ahmedabad Municipal Corporation - Vinzol Stp 70 Mld,
93,10,113,115,117(P),118,119,92,104,105,109,111,112,116,120, near Vinobabhavenagar, Vill;Vinzol,,
AHMEDABAD,
Dist : Ahmedabad-Vatva, Tal : Ahmedabad-Vatva, SIDC : Not In Gidc
Phone : 07925391811

COPY TO :-

The RO Head(P.C.B.), Ahmedabad-Vatva

With a request to carryout monitoring and send the detailed I.R. & A.R. for the sample collected to this office immediately.

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

By RPAD

DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 [HEREINAFTER REFERRED TO AS THE "WATER ACT"] AS AMENDED FROM TIME TO TIME.

(1) WHEREAS Ahmedabad Municipal Corporation (AMC) having the Sewage Treatment Plant (STP) for the treatment of domestic waste water (Sewage) located at Plot No. 93 ,10 ,113 ,115 ,117(p),118,92,104,105,109,111,112,116,120 near Vinoba Bhave Nagar, Village-Vinzol, Ahmedabad

(2) AND WHEREAS the Gujarat Pollution Control Board has granted you Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. W-100525 dated 04/04/2029 which is valid up to 30/06/2023 for the treatment of domestic waste water (Sewage) subject to the conditions mentioned therein.

(3) AND WHEREAS there is a matter Original Application No.105/2019 in the Hon'ble National Green Tribunal (Principal Bench), New Delhi , regarding pollution in the Kharicut Canal and Khari River.

(4) AND Whereas the monitoring of Kharicut Canal stretch from GIDC Naroda to downstream of Vatva GIDC was carried out on 18-02-2020, and it was observed that untreated domestic waste water is being discharged in to Kharicut canal at different Locations.

(5) AND WHEREAS it was also observed on 18-02.2020 that many outlet have been created by Ahmedabad Municipal Corporation (AMC) for discharge of untreated domestic waste water and storm water discharge.

(6) AND WHEREAS the Kharicut Canal Stretch from Muthiya Village at Naroda to Village Lali was visited on 09-03-2020 with Hon'ble Chairman appointed by the Hon'ble NGT, with the officials of Ahmedabad Municipal Corporation, GPCB and Irrigation Department and various discussion took place to solve the problem with the Chairperson to concerned Departments.

(7) AND WHEREAS action plan was asked vide letter dated 18-03-2020 w.r.to observation during the visit dated 18-02-2020 and 09-03-2020 and the various discussion took place with the Chairperson with concerned Departments.

(8) AND WHEREAS AMC has submitted reply w.r.to the letter dated 18-03-2020 , shows compliance not made completely.

(9) AND WHEREAS Regional Office GPCB has visited your STP was visited on 10-07-2020 2020 under Section-23 of The Water (Prevention and Control of Pollution) Act-1974 by authorized officers of the Board, during said visit it was observed that:

- STP is receiving total @ 180MLD sewage waste water from which 35 MLD is sent to the STP having 35 MLD Capacity and rest @145 MLD is taken to the STP of 70 MLD in which @ 85-90 MLD sewage waste water is bypass from the inlet chamber of 70 MLD STP.
- SCADA system is found not working during inspection.
- Unit has provided flow meter on final outlet line but it was found not in operation.
- Sewage waste water sample are collected from outfall for treated sewage w/w of 70 MLD STP of 70 MLD STP. Result of sewage shows BOD 80 mg/l , COD 305 mg/ , SS 324 mg/l ,Fecal Coliform 4 MPN/100 ml, which are not meeting with the prescribed norms.

(10) AND WHEREAS looking to the observation during the said visit you have violated provisions of the Environmental laws and you are in non-compliance of the conditions granted to you.

UNDER THE CIRCUMSTANCES, I, Rajesh Kumar Parmar, Environmental Engineer of the Gujarat Pollution Control Board issue the direction under Section 33(A) of The Water (Prevention and Control of Pollution) Act-1974 as under:

1) To submit compliance of the observation and instruction were given during the above said joint visits
2) To stop discharge of untreated domestic waste water into Kharicut Canal ultimately goes in to Khari River
3) To update, improvement in treatment of STP to achieve prescribed norms
4) To submit the time bound action for to remove drainage connection into the Kharicut canal

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

5) To submit compliance for above directions within 15 days

If the above directions are not complied, you are liable for prosecution under Section 41(2) of The Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

This order is issued after approval of competent authority.

For and on behalf of
Gujarat Pollution Control Board

(Rajesh Kumar Parmar)
Environmental Engineer

NO: GPCB/LGL-NGT-KH-142(2) /ID 21913

Date:13/08/2020

Issued to:
The Chief Engineer
Ahmedabad Municipal Corporation(AMC)
Mahanagar Seva Sadadn
Sardar Patel Bhavan
Danapith
Ahmedabad - 380001

SHOW CAUSE NOTICE

PCB ID : 55839

Legal ID : 37920

Gujarat Pollution Control Board
Paryavaran Bhavan, Sector-10/A,
Gandhinagar - 382010
23222756

ACT : Air , Water , Hazardous

Show Cause Notice DATE : 24/06/2019

WHEREAS, the Officials of the Gujarat Pollution Control Board (hereinafter referred to as the Board, in short), conducted inspection on 30/05/2019 in order to verify the statements made by you in your application for Consent to Operate under the Air , Water , Hazardous Act / to ascertain the Compliances of Conditions specified in Consent Order.

WHEREAS during the inspection it was observed that:-

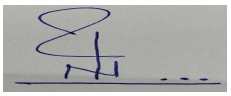
Reason :

1) not having CCA 2) simply passing the sewage waste water and 3) BOD,COD,SS, Total coliform are more than permissible limits.

NOW THEREFORE, in exercise of the powers vested with this Board
Under Section 33(A) read with section 25/26 of the Water(Prevention and Control of Pollution) Act, 1974
Under section 31(A) read with section 21 of the Air (Prevention and Control of Pollution) Act, 1981
Under Hazardous Waste (Management, Handling & Transboundary Movement) Rules 2008
notice is hereby served on you, to show cause within 15 days from the date of receipt of this show cause notice in view of the non compliance observed above and why legal action should not be initiated as per the provision of the Acts which may include rejection of your application and suspension/ closure of your unit.

For and on behalf of

Gujarat Pollution Control Board



Rajesh Parmar, EE

NO : SCN-510947 , 24/06/2019

Ahmedabad Municipal Corporation, Vinzol Stp (35mld),
"Survey No., Nr. Vinobabhavenagar, Off: S.P. Rind Road,,
Vill. : Vinzol,
Ahmedabad,
Dist : Ahmedabad-Vatva, Tal : Ahmedabad-Vatva, SIDC : Not In Gidc
Phone : 7069040836

COPY TO :-

The RO Head(P.C.B.), Ahmedabad-Vatva

With a request to carryout monitoring and send the detailed I.R. & A.R. for the sample collected to this office immediately.

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREIN AFTER REFERRED TO AS THE 'WATER ACT') AS AMENDED FROM TIME TO TIME.

WHEREAS Ahmedabad Municipal Corporation Vinzol STP (35 MLD) located at Nr. Vinoba Bhave Nagar, Off: S.P. Ring Road, Village- Vinzol, Ahmedabad – 382445.

AND WHEREAS without obtaining the prior Consolidated Consent & Authorization of the Gujarat Pollution Control Board under the Water Act-1974, you have started to operate your STP.

AND WHEREAS during the inspection of **23/09/2019, 06/10/2019, 06/11/2019** and **21/11/2019** under Section-23 of the Water Act by the authorized officer of the Board it has been noticed that;

a) Analysis report of sample collected from final outlet of ETP which is being discharged into NTIEM Pipeline for further analysis shows BOD: 154 mg/L, SS: 146 mg/L exceeding the norms prescribed in CCA
b) This STP has not obtained CCA of the Board.
c) STP is bypassing the domestic wastewater directly into the kharicut canal without any treatment.
d) Installation of aerator in equalization tank is not done and chlorination system is not fully operated stage.
e) The received sewage is simply pass from all the units with no treatment and discharged in to the Kharicut Canal.
f) Provided SCADA system is also not working.
g) As per visit dated 21-11-2019, no inlet sewage is taken in to the plant as the inlet pipeline flange at the equalization tank is broken and so that the STP is not in operation since 17-11-2019.
h) Analysis report of samples taken from final outlet is not complying with norms.

NOW THEREFORE Board proposes to issue directions under Section 33(A) of the Water Act-1974 as under:

1. To take further actions against STP till not complied above directions.
2. To direct the concerned authority to stop supply of electricity and water till that time.
3. You are directed to submit Time bound Action plan to achieve norms by required improvement/ upgradation and to stop the bypass.
4. You are directed to disconnect connection given o industries for domestic wastewater discharge in to drainage network. / You are directed to disconnect the domestic wastewater connection of industries, if found used for other than domestic wastewater conveyance purpose.

You are hereby directed to reply with respect to above points within 15 days on receipt of this notice of direction failing to which directions as proposed above will be deemed to be passed without further reference to you.

For and on behalf of
Gujarat Pollution Control Board

(Rajeshkumar Parmar)
Environmental Engineer

NO: GPCB/ABD-VT-CCA-882/ID: 55839/ **Date:**

Issued to:

Ahmedabad Municipal Corporation Vinzol STP (35 MLD),
Nr. VinobaBhave Nagar, Off: S.P. Ring Road,
Village- Vinzol,
Ahmedabad – 382445.

Copy To:-
Regional Office, Ahmedabad (East), to carry out the above report in order to present a full report.

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE 'WATER ACT') AS AMENDED FROM TIME TO TIME.

WHEREAS Ahmedabad Municipal Corporation Vinzol STP (35 MLD) located at Nr. Vinoba Bhave Nagar, Off: S.P. Ring Road, Village- Vinzol, Ahmedabad – 382445.

AND WHEREAS without obtaining the prior Consolidated Consent & Authorization of the Gujarat Pollution Control Board under the The Water Act-1974, you have started to operate your STP.

AND WHEREAS during the inspection of **27/06/2019, 17/07/2019, 19/07/2019, 29/07/2019, 07/08/2019** and **21/08/2019** under Section-23 of the Water Act by the authorized officer of the Board it has been noticed that;

a) STP has not applied for CCA even after the instructions given by RO officials.
b) STP has yet not submitted action plan of the restart of the plant.
c) STP is not neutralizing the acidic waste water.
d) STP has not identified the point source from where the acidic waste water arrives in to their sewage network.
e) Incoming domestic wastewater was found discharged into River Khari without any treatment through Bypass line.
f) STP units were found not in operation.
g) As per the observations during visit dtd. 21/08/2019, domestic wastewater is discharging into Kharicut Cannel, Near S.P. Ring road.
h) As per the observations during visit dtd. 17/07/2019, it was noticed that all four SBR tanks are filled with acidic wastewater.
i) As per the observations during visit dtd. 19/07/2019, STP by- pass their untreated wastewater if incoming wastewater found acidic or incoming wastewater flow is in huge quantity. STP frequently receives the acidic waste water.
j) As per the observations during visit dtd. 07/08/2019, it was observed that by providing flexible pipe at the SBR tank-2, emptying the waste water in to the Kharicut Canal.
k) Analysis report of samples collect shows non-compliance with respect to the prescribed discharge norms.

NOW THEREFORE Board proposes to issue directions under Section 33(A) of the Water Act-1974 as under:

1. To take further actions against STP till not complied above directions.
2. To direct the concerned STP to apply for CCA of the board.
3. You are directed to submit Time bound Action plan to start function of STP and achieve norms and to stop the bypass of untreated domestic wastewater.
4. You are directed to disconnect the domestic wastewater connection of industries, if found used for other than domestic wastewater conveyance purpose.

You are hereby directed to reply with respect to above points within 15 days on receipt of this notice of direction failing to which directions as proposed above will be deemed to be passed without further reference to you.

For and on behalf of
Gujarat Pollution Control Board,

(Rajeshkumar Parmar)
Environmental Engineer

NO: GPCB/ABD-VT-CCA-882/ID: 55839/ **Date:**

Issued to:

Ahmedabad Municipal Corporation Vinzol STP (35 MLD),
Nr. Vinoba Bhave Nagar, Off: S.P. Ring Road,
Village- Vinzol,
Ahmedabad – 382445.

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREIN AFTER REFERRED TO AS THE 'WATER ACT') AS AMENDED FROM TIME TO TIME.

WHEREAS **Ahmedabad Municipal Corporation Vinzol STP (35 MLD)** is having a Sewage Treatment Plant (STP) for the treatment of domestic waste water (Sewage) located **Nr. Vinoba Bhave Nagar, Off: S.P. Ring Road, Village- Vinzol, Ahmedabad – 382445.**

AND WHEREAS after obtaining consent to Establish (CTE) on 05/08/2019 without obtaining the prior Consolidated Consent & Authorization (CCA) of the Gujarat Pollution Control Board under the The Water Act-74, you have started operation of STP.

AND WHEREAS during the inspection of **18/01/2020** and **29/02/2020** under Section-23 of the Water Act by the authorized officer of the Board it has been noticed that;

1) STP has not applied for CCA of the board.
2) Analysis Reports of sample taken from final outlet of STP shows noncompliance with respect to STP discharge norms of CCA.

AND WHEREAS STP Authority shall ensure that only treated domestic waste water is discharged into Kharicut canal/ Khari river. Moreover, you also shall have to provide neutralization facility to neutralize for arrival of acidic waste water if any, so that no acidic waste water goes into Kharicut canal/ Khari river.

AND WHEREAS team of Ministry of Jal Shakti, Dept. of Water Resources, River Development & Ganga Rejuvenation and Govt. of India visited to review the progress on polluted river stretch (PRS) of Khari river in visits dated 4th February and 5th February, 2020 and in which it was found that STP is operating sub-optimally and not complying with the standards.

AND WHEREAS STP authority has not replied in context of Notice of Direction issued u/s 33 (A) of Water Act-1974 on Dt. 13/01/2020.

AND WHEREAS Ahmedabad Municipal Corporation (AMC) need to expedite the up gradation and installation work to achieve norms of their STPs and implementation of directions issued during the River Rejuvenation (RRC) meetings.

NOW THEREFORE Board proposes to issue directions under Section 33(A) of the Water Act-1974 as under:

1. To close the operation of your STP on the above mentioned site till complying consented conditions.
2. To direct the concerned authority to stop supply of electricity and water till that time.
3. You are directed to submit Time bound Action plan to achieve norms by improvement/ up gradation of STPs and to stop the bypass.
4. You are directed to submit details of implementation of the action plan within timeframe.

You are hereby directed to reply with respect to above points **within 15 days with all necessary documents required in point wise manner** on receipt of this notice of direction failing to which directions as proposed above will be deemed to be passed without further reference to you.

For and on behalf of
Gujarat Pollution Control Board,

(Rajeshkumar Parmar)
Environmental Engineer

NO: GPCB/ABD-VT-CCA-882/ID: 55839/ **Date:**

Issued to:

Ahmedabad Municipal Corporation Vinzol STP (35 MLD),
Nr. VinobaBhave Nagar, Off: S.P. Ring Road,
Village- Vinzol,
Ahmedabad – 382445.

Copy To:-

Regional Office,
Ahmedabad (East).... To conduct vigilant monitoring and send compliance report.

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

By RPAD

DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 [HEREINAFTER REFERRED TO AS THE "WATER ACT"] AS AMENDED FROM TIME TO TIME.

(1) WHEREAS Ahmedabad Municipal Corporation (AMC) having the Sewage Treatment Plant (STP) for the treatment of domestic waste water (Sewage) located at Plot No. 93 ,10 ,113 ,115 ,117(p),118,92,104,105,109,111,112,116,120 near Vinoba Bhave Nagar, Village-Vinzol, Ahmedabad

(2) AND WHEREAS the Gujarat Pollution Control Board has granted you Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. W-100525 dated 04/04/2029 which is valid up to 30/06/2023 for the treatment of domestic waste water (Sewage) subject to the conditions mentioned therein.

(3) AND WHEREAS there is a matter Original Application No.105/2019 in the Hon'ble National Green Tribunal (Principal Bench), New Delhi , regarding pollution in the Kharicut Canal and Khari River.

(4) AND Whereas the monitoring of Kharicut Canal stretch from GIDC Naroda to downstream of Vatva GIDC was carried out on 18-02-2020, and it was observed that untreated domestic waste water is being discharged in to Kharicut canal at different Locations.

(5) AND WHEREAS it was also observed on 18-02.2020 that many outlet have been created by Ahmedabad Municipal Corporation (AMC) for discharge of untreated domestic waste water and storm water discharge.

(6) AND WHEREAS the Kharicut Canal Stretch from Muthiya Village at Naroda to Village Lali was visited on 09-03-2020 with Hon'ble Chairman appointed by the Hon'ble NGT, with the officials of Ahmedabad Municipal Corporation, GPCB and Irrigation Department and various discussion took place to solve the problem with the Chairperson to concerned Departments.

(7) AND WHEREAS action plan was asked vide letter dated 18-03-2020 w.r.to observation during the visit dated 18-02-2020 and 09-03-2020 and the various discussion took place with the Chairperson with concerned Departments.

(8) AND WHEREAS AMC has submitted reply w.r.to the letter dated 18-03-2020 , shows compliance not made completely.

(9) AND WHEREAS Regional Office GPCB has visited your STP was visited on 10-07-2020 2020 under Section-23 of The Water (Prevention and Control of Pollution) Act-1974 by authorized officers of the Board, during said visit it was observed that:

- STP is receiving total @ 180MLD sewage waste water from which 35 MLD is sent to the STP having 35 MLD Capacity and rest @145 MLD is taken to the STP of 70 MLD in which @ 85-90 MLD sewage waste water is bypass from the inlet chamber of 70 MLD STP.
- SCADA system is found not working during inspection.
- Unit has provided flow meter on final outlet line but it was found not in operation.
- Sewage waste water sample are collected from outfall for treated sewage w/w of 70 MLD STP of 70 MLD STP. Result of sewage shows BOD 80 mg/l , COD 305 mg/ , SS 324 mg/l ,Fecal Coliform 4 MPN/100 ml, which are not meeting with the prescribed norms.

(10) AND WHEREAS looking to the observation during the said visit you have violated provisions of the Environmental laws and you are in non-compliance of the conditions granted to you.

UNDER THE CIRCUMSTANCES, I, Rajesh Kumar Parmar, Environmental Engineer of the Gujarat Pollution Control Board issue the direction under Section 33(A) of The Water (Prevention and Control of Pollution) Act-1974 as under:

1) To submit compliance of the observation and instruction were given during the above said joint visits
2) To stop discharge of untreated domestic waste water into Kharicut Canal ultimately goes in to Khari River
3) To update, improvement in treatment of STP to achieve prescribed norms
4) To submit the time bound action for to remove drainage connection into the Kharicut canal

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

5) To submit compliance for above directions within 15 days

If the above directions are not complied, you are liable for prosecution under Section 41(2) of The Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

This order is issued after approval of competent authority.

For and on behalf of
Gujarat Pollution Control Board

(Rajesh Kumar Parmar)
Environmental Engineer

NO: GPCB/LGL-NGT-KH-142(2) /ID 21913

Date:13/08/2020

Issued to:
The Chief Engineer
Ahmedabad Municipal Corporation(AMC)
Mahanagar Seva Sadadn
Sardar Patel Bhavan
Danapith
Ahmedabad - 380001

INSPECTION REPORT

(DTD 18.02.2020)

FOR

OUTFALLS IN TO THE KHARICUT CANAL FROM GIDC NARODA TO GIDC VATVA

GUJARAT POLLUTION CONTROL BOARD
REGIONAL OFFICE
AHMEDABAD (EAST)

Gujarat Pollution Control Board
Regional Office – Ahmedabad (East)
Inspection Report

Monitoring of Kharicut Canal stretch from GIDC Naroda to downstream of Vatva GIDC was carried out on 18-02-2020. During Inspection, it was observed that untreated domestic waste water is being discharged in to Kharicut canal at different Locations. It was also observed that many outlet have been created by Ahmedabad Municipal Corporation (AMC) for discharge of untreated domestic waste water and storm water discharge. The details of locations visited along with photographs are as under:

Location	1				
Name	Kharicut Canal at Naroda Dehgam Road Bridge				
Photographs					
					
Latitude	23.07764		**Longitude**	72.66342	
Sample Collected	Yes (K1)	**pH**	7-8	**Temperature**	30
Remarks	Fresh water from Narmada Canal enter in to the Kharicut Canal				
Location	2				
Name	Nikol Naroda Pumping Station				
Photographs					
					
Latitude	23.07315		**Longitude**	72.66382	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Strom water pumping Line				

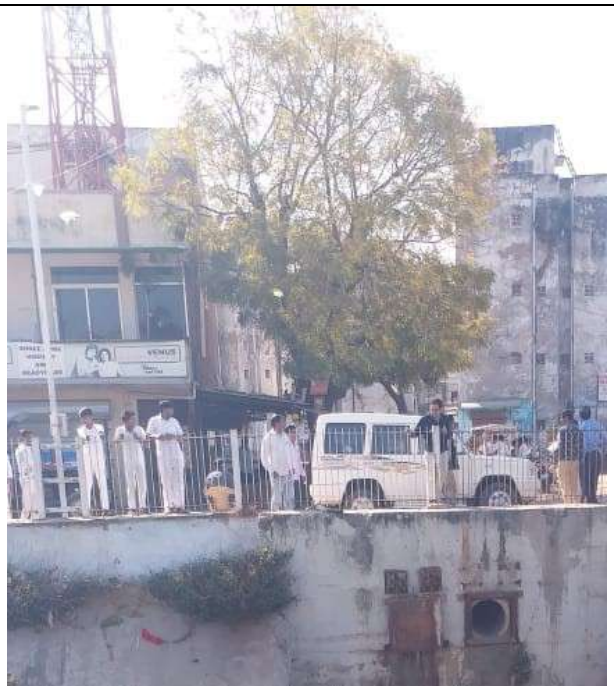
Location	3				
Name	Shreyash Nath Society New Naroda				
Photographs					
					
Latitude	23.7276		**Longitude**	72.66424	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Pipeline				

Location	4				
Name	Sundervan Society New Naroda				
Photographs					
					
Latitude	23.07161		**Longitude**	72.66355	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm water pipeline				

Location	5				
Name	Vyasvadi Bridge New Naroda				
Photographs					
					
Latitude	23.07161		**Longitude**	72.66335	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Line				

Location	6				
Name	Dahyalal Park Society New Naroda				
Photographs					
					
Latitude	23.07154		**Longitude**	72.66334	
Sample Collected	Yes (O1)	**pH**	7-8	**Temperature**	31
Remarks	Domestic Waste Water Pipeline				

Location	7				
Name	Adishwar Police Chowki				
Photographs					
					
Latitude	23.06812		**Longitude**	72.66109	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	8				
Name	Adishwar Police Chowki				
Photographs					
					
Latitude	23.06812		**Longitude**	72.66109	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	9				
Name	Kharicut Canal at Adishwar Police Chowki				
Photographs					
					
Latitude	23.06814		**Longitude**	72.66109	
Sample Collected	Yes (K2)	**pH**	7-8	**Temperature**	30
Remarks	Mix water in Kharicut				

Location	10				
Name	Best English School New Naroda				
Photographs					
					
Latitude	23.06619		**Longitude**	72.65616	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Strom Water Line				

Location	11				
Name	Ashirwad Residency				
Photographs					
					
Latitude	23.06396		**Longitude**	72.65324	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Pipeline				

Location	12				
Name	Ashirwad Residency				
Photographs					
					
Latitude	23.06396		**Longitude**	72.65324	
Sample Collected	No	**pH**	-	**Sample Collected**	No
Remarks	Storm Water Pipeline				

Location	13				
Name	Navyug Pumping Station				
Photographs					
					
Latitude	23.06339		**Longitude**	72.65238	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm and drainage pipeline				

Location	14				
Name	Navyug Pumping Station				
Photographs					
					
Latitude	23.06339		**Longitude**	72.65238	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm and drainage pipeline				

Location	15				
Name	Gajanand Park Nikol				
Photographs					
					
Latitude	23.06152		**Longitude**	72.65104	
Sample Collected	Yes (O2)	**pH**	7-8	**Temperature**	31
Remarks	Domestic Waste Water Line				

Location	16				
Name	Avadhesh Park				
Photographs					
					
Latitude	23.0613		**Longitude**	72.65081	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water				

Location	17				
Name	Prabuddha Ashram Nikol				
Photographs					
					
Latitude	23.06087		**Longitude**	72.65027	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Pipeline				

Location	18				
Name	Kharicut Canal at Prabuddha Park				
Photographs					
					
Latitude	23.06087		**Longitude**	72.65027	
Sample Collected	Yes (K3)	**pH**	7-8	**Temperature**	30
Remarks	Mix Waste water				

Location	19				
Name	Bhakti Nagar Nikol				
Photographs					
					
Latitude	23.06087		**Longitude**	72.65027	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Water Water				

Location	20				
Name	Bhakti Nagar Pumping Station				
Photographs					
					
Latitude	23.06087		**Longitude**	72.65027	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water line				

Location	21				
Name	Amardeep Park Nikol				
Photographs					
					
Latitude	23.0593		**Longitude**	72.64989	
Sample Collected	Yes (O3)	**pH**	7-8	**Temperature**	31
Remarks	Domestic Waste Water				

Location	22				
Name	SRP Gujarati Prathmik Shala				
Photographs					
					
Latitude	23.0585		**Longitude**	72.65008	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

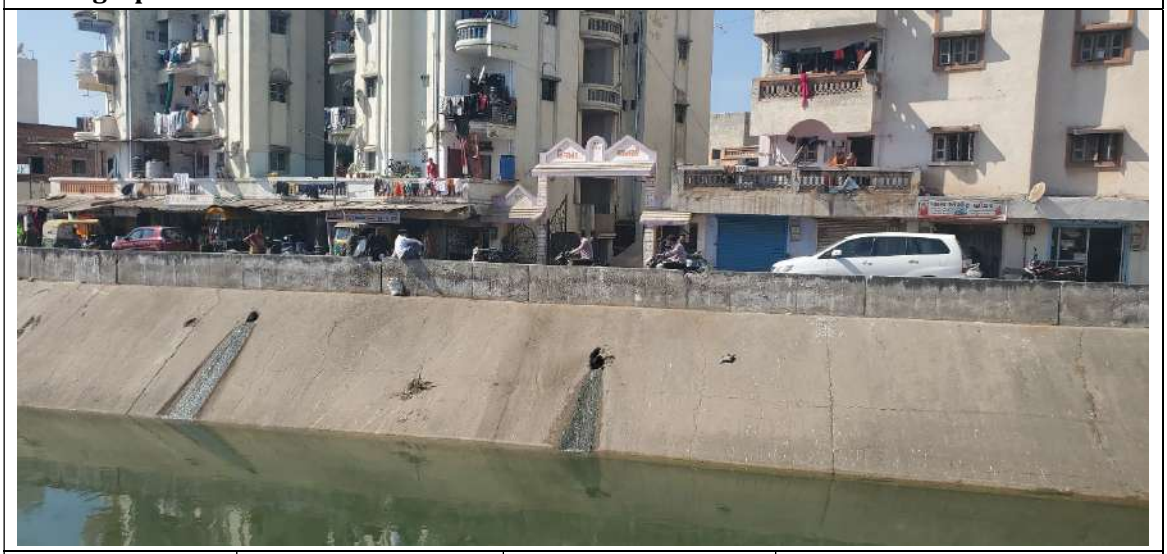
Location	23				
Name	Shyam Vihar Society Nikol				
Photographs					
					
Latitude	23.05721		**Longitude**	72.65081	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	24				
Name	Sarjan Shopping Centre				
Photographs					
					
Latitude	23.0563		**Longitude**	72.65096	
Sample Collected	Yes (O4)	**pH**	7-8	**Temperature**	31
Remarks	Domestic Waste Water Line				

Location	25				
Name	Ashray Apartment				
Photographs					
					
Latitude	23.0563		**Longitude**	72.65096	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water				

Location	26				
Name	Sargam Park Society Nikol				
Photographs					
					
Latitude	23.05538		**Longitude**	72.65177	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water				

Location	27				
Name	Nijanand Mansi				
Photographs					
					
Latitude	23.05538		**Longitude**	72.65177	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water				

Location	28				
Name	Opposite Nijanand Mansi				
Photographs					
					
Latitude	23.05538		**Longitude**	72.65177	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Waste Water line				

Location	29				
Name	Sarthi Duplex				
Photographs					
					
Latitude	23.05472		**Longitude**	72.65232	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Line				

Location	30				
Name	Vasundhara Park				
Photographs					
					
Latitude	23.05431		**Longitude**	72.65215	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Line				

Location	31				
Name	Vasundhara Park (Noble English School)				
Photographs					
					
Latitude	23.05375		**Longitude**	72.65161	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Line				

Location	32				
Name	Bhumi Park Society				
Photographs					
					
Latitude	23.05317		**Longitude**	72.65142	
Sample Collected	Yes (05)	**pH**	7-8	**Temperature**	32
Remarks	Storm Water Line				

Location	33				
Name	Parshwanath Township				
Photographs					
					
Latitude	23.05317		**Longitude**	72.65142	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Line				

Location	34				
Name	Rajiv Park Thakkar Nagar				
Photographs					
					
Latitude	23.05063		**Longitude**	72.65241	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	35				
Name	Sardar Chok Bridge				
Photographs					
					
Latitude	23.05063		**Longitude**	72.65241	
Sample Collected	Yes (O6)	**pH**	7-8	**Temperature**	31
Remarks	Domestic Waste Water Line				

Location	36				
Name	Sardar Chok Bridge				
Photographs					
					
Latitude	23.05063		**Longitude**	72.65241	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water				

Location	37				
Name	Narayan Park Nikol				
Photographs					
					
Latitude	23.044867		**Longitude**	72.65315	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water				

Location	38				
Name	Narayan Park Nikol				
Photographs					
					
Latitude	23.044867		**Longitude**	72.65315	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water				

Location	39				
Name	Nikol Ward Pumping Station				
Photographs					
					
Latitude	23.04667		**Longitude**	72.65395	
Sample Collected	Yes (07)	**pH**	7-8	**Temperature**	31
Remarks	Storm Water Line				

Location	40				
Name	Kavya Residency Thakkar Nagar				
Photographs					
					
Latitude	23.04603		**Longitude**	72.65395	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Line				

Location	41				
Name	Shree Ram Park Thakkar Nagar				
Photographs					
					
Latitude	23.04603		**Longitude**	72.65395	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Line				

Location	42				
Name	Gopal Chok Bridge				
Photographs					
					
Latitude	23.4571		**Longitude**	72.6539	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

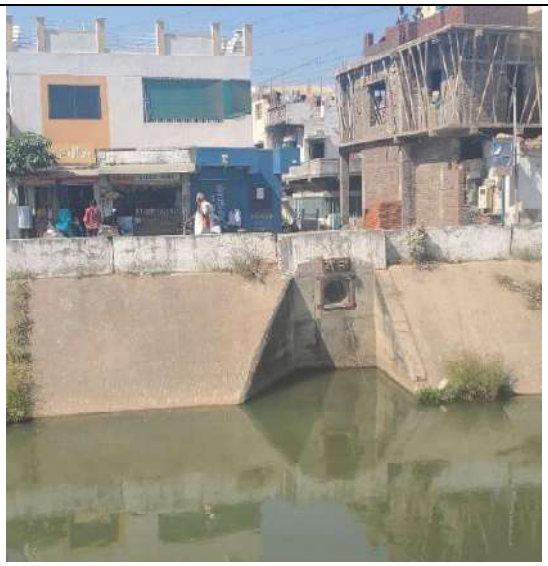
Location	43				
Name	Shyam Wadi Bapunagar				
Photographs					
					
Latitude	23.04522		**Longitude**	72.65366	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm water Line				

Location	44				
Name	Narayan Park Pumping Station				
Photographs					
					
Latitude	23.0445		**Longitude**	72.65335	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm water Line				

Location	45				
Name	Umang Apartment				
Photographs					
					
Latitude	23.04361		**Longitude**	72.653	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	46				
Name	Sundervan Apartment Thakkar Nagar				
Photographs					
					
Latitude	23.04264		**Longitude**	72.65224	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	47				
Name	Shivkrupa Thakkar Nagar				
Photographs					
					
Latitude	23.04168		**Longitude**	72.65204	
Sample Collected	NO	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	48				
Name	Rameshwar Park				
Photographs					
					
Latitude	23.04168		**Longitude**	72.65204	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	49				
Name	Nilkanth Multi Speciality Hospital				
Photographs					
					
Latitude	23.04055		**Longitude**	72.6256	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	50				
Name	Swami Narayan Society				
Photographs					
					
Latitude	23.03931		**Longitude**	72.6528	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Water Line				

Location	51				
Name	Ashirwad Park Pumping Station				
Photographs					
					
Latitude	23.0332		**Longitude**	72.65205	
Sample Collected	Yes (08)	**pH**	7-8	**Temperature**	31
Remarks	Domestic Waste Water Line				

Location	52				
Name	Hari Villa Pumping Station				
Photographs					
					
Latitude	23.03226		**Longitude**	72.65218	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm water Line				

Location	53				
Name	Trisha Hospital				
Photographs					
					
Latitude	23.03226		**Longitude**	72.65218	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Line				

Location	54				
Name	Ganesh kunj Society				
Photographs					
					
Latitude	23.03114		**Longitude**	72.6499	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	55				
Name	Bala Hanuman Mandir				
Photographs					
					
Latitude	23.03088		**Longitude**	72.64895	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm water and Domestic Waste Water Line				

Location	56				
Name	Maruti Nagar Co Op Housing So. Li				
Photographs					
					
Latitude	23.02899		**Longitude**	72.6495	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water and Domestic Water Line				

Location	57				
Name	Ambika Nagar				
Photographs					
					
Latitude	23.02734		**Longitude**	72.6495	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic and storm water line				

Location	58				
Name	Ambika Nagar Odhav				
Photographs					
					
Latitude	23.02626		**Longitude**	72.6493	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water and Domestic Waste Water Line				

Location	59				
Name	Overseas Enterprise				
Photographs					
					
Latitude	23.02377		**Longitude**	72.64837	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Line				

Location	60				
Name	Kharicut Canal at Odhav Kathwada Bridge				
Photographs					
					
Latitude	23.02227		**Longitude**	72.64837	
Sample Collected	Yes (K4)	**pH**	7-8	**Temperature**	30
Remarks	Domestic Mix				

Location	61				
Name	Kharicut Canal Storm Water Pumping Station				
Photographs					
					
Latitude	23.02227		**Longitude**	72.64837	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Waste Water				

Location	62				
Name	Keshav Park Odhav				
Photographs					
					
Latitude	23.01897		**Longitude**	72.64333	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm and Domestic Waste Water Line				

Location	63				
Name	Bhavani Nagar Soni Ni Chal				
Photographs					
					
Latitude	23.01818		**Longitude**	72.64237	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	64				
Name	Ranchhod Park				
Photographs					
					
Latitude	23.01722		**Longitude**	72.6421	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Line				

Location	65				
Name	Krushna Nagar Odhav				
Photographs					
					
Latitude	23.01722		**Longitude**	72.6421	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Wtaer Line				

Location	66				
Name	Mukesh Nagar Odhav				
Photographs					
					
Latitude	23.01592		**Longitude**	72.64209	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Line				

Location	67				
Name	Kharicut Canal at Arbuda Nagar				
Photographs					
					
Latitude	23.01511		**Longitude**	72.64209	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Domestic Waste Water Line				

Location	68				
Name	Jogeshwari Bagh Co. Op. Housing So. Li.				
Photographs					
					
Latitude	23.01278		**Longitude**	72.64248	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	69				
Name	Mahavir Smruti Co. Operative Housing So. Li.				
Photographs					
					
Latitude	23.01021		**Longitude**	72.64269	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Strom Water Line				

Location	70				
Name	Shiv Park Society				
Photographs					
					
Latitude	23.00905		**Longitude**	72.64275	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	71				
Name	Storm Water Pumping Station Mahadev Nagar				
Photographs					
					
Latitude	23.00552		**Longitude**	72.64237	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	72				
Name	Sumit Nagar Mahadev Nagar Metro Station				
Photographs					
					
Latitude	23.00419		**Longitude**	72.644	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	73				
Name	RTO Vastral				
Photographs					
					
Latitude	23.00272		**Longitude**	72.64458	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Strom Water Line				

Location	74				
Name	RTO Vastral				
Photographs					
					
Latitude	23.00102		**Longitude**	72.644689	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	75				
Name	RTO Vastral				
Photographs					
					
Latitude	23.00039		**Longitude**	72.64478	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	76				
Name	Ramdev Park Mahadev Nagar Tekra				
Photographs					
					
Latitude	22.99177		**Longitude**	72.64521	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	77				
Name	Kharicut Canal at Sharda Primary School				
Photographs					
					
Latitude	22.79798		**Longitude**	72.64541	
Sample Collected	Yes (K5)	**pH**	7-8	**Temperature**	30
Remarks	Mixed Water				

Location	78				
Name	Jamfal Wadi				
Photographs					
					
Latitude	22.99284		**Longitude**	72.63878	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	79				
Name	Ramol CTM Road Bridge				
Photographs					
					
Latitude	22.99008		**Longitude**	72.64042	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	80				
Name	Kharicut Canal at Vinzol Escape				
Photographs					
					
Latitude	22.98694		**Longitude**	72.6373	
Sample Collected	Yes(K6)	**pH**	7-8	**Temperature**	30
Remarks	Mix water				

Location	81				
Name	Ramol Hathijan Highway Pumping Station				
Photographs					
					
Latitude	22.97868		**Longitude**	72.63557	
Sample Collected	No	**pH**	-	**Temperature**	-
Remarks	Storm Water Line				

Location	82				
Name	Kharicut Canal at Vatva GIDC upstream				
Photographs					
					
Latitude	22.97868		**Longitude**	72.63507	
Sample Collected	Yes (K7)	**pH**	7-8	**Temperature**	30
Remarks	Mixed Water				

Location	83				
Name	Kharicut Canal at Vatva Downstream Vinzol				
Photographs					
					
Latitude	22.9524		**Longitude**	72.64013	
Sample Collected	Yes(K8)	**pH**	7-8	**Temperature**	31
Remarks	Mixed Water				

Analysis report of the sample collected from Kharicut Canal during the inspection:

PARAMETERS	**K1**	**K2**	**K3**	**K4**	**K5**	**K6**	**K7**	**K8**
BOD	4	5	4	33	14	5	59	36
CHL	40	48	52	50	60	90	365	889
COD	14	20	16	107	45	25	170	132
COL	10	10	10	30	15	15	40	60
NH3	0.67	0.67	0.9	2.07	1.18	3.75	10.25	12.77
pH	8.01	8.06	7.7	7.47	7.41	7.36	7.81	7.78
PHE	BDL	0.43	BDL	0.7	BDL	0.62	BDL	0.67
SS	8	8	4	34	12	14	62	40
SUL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
SUP	29	26	35	70	43	38	233	389
TDS	136	168	174	278	276	296	1380	2406
TMP	30	30	30	30	30	30	30	31

Note: All values are in mg/l except Temperature, pH, colour& %Na
BDL – Below Detection Limit

K1	From Kharicut canal at Dehagam Naroda GIDC road bridge , Naroda
K2	From Kharicut canal at New Naroda near Adeshavar Police chowki bridge
K3	From Kharicut canal at Nikol bridge near Prabuddh Asharam, Nikol
K4	From Kharicut canal at Odhav - Kathawada road bridge
K5	From Kharicut Canal at Vastral near Shada Primarry school
K6	From Kharicut canal at Vinzol escap near Ramol
K7	From Kharicut canal near Nirma Bridge upstream of GIDC VATVA ~
K8	From Kharicut canal at GIDC Vatva-Vinzol road bridge, near phase II, GIDC Vatva

Analysis report of the sample collected from Outfalls in the Kharicut Canal during the inspection:

PARAMETERS	O1	O2	O3	O4	O5	O6	O7	O8
BOD	151	178	107	238	209	137	67	302
CHL	220	309	554	283	184	276	290	141
COD	391	394	278	607	666	452	195	740
COL	80	60	40	75	90	100	50	100
NH3	25.7	19.26	11.14	12.77	21.45	19.21	25.31	24.3
pH	7.21	7.58	7.71	7.4	7.36	7.36	7.23	7.16
PHE	BDL	0.33	0.22	0.46	BDL	0.58	0.6	1.62
SS	138	158	100	434	354	204	76	346
SUL	2.2	1.74	1.38	6.33	4.84	1.84	2.47	2.22
SUP	68	165	68	123	123	209	98	107
TDS	592	1106	1292	1026	632	1184	924	593
TMP	31	31	31	31	32	31	31	31

Note: All values are in mg/l except Temperature, pH, colour& %Na
BDL – Below Detection Limit

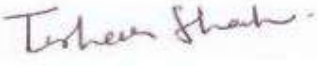
O1	From outfallof domestic waste water into KCC at New Naroda near Dahyalal Park society bridge
O2	From Outfall of domestic waste water into KCC at Gajanand Park bridge, Nicol
O3	From outfall of domestic waste water into KCC at Nikol near Amardeep park society
O4	From outfall of domestic waste water into KCC at Nikol near Sarjan shopping center
O5	From outfall of storm water into KCC at Nikol near Bhumi Park society
O6	From outfall of domestic waste water into KCC at Thakkarnagar bridge near Sardar chowk
O7	From outfall of storm water into KCC at Thakkarbapa nagar near Nikol pumping station
O8	From outfall of domestic waste water into KCC at Ashirvad Park , opp Hari villa park

Date:- 18-02-2020

Place:- Ahmedabad

(H. P. Maisuria)
Senior Scientific Assistant

(Ashvin Mistry)
Assistant Environment Engineer



(T. B. Shah)
Regional Officer

INSPECTION REPORT

(Dtd. 09.03.2020)

OF KHARICUT CANAL

IN THE CHAIRMANSHIP OF

RETD. HON. CHIEF JUSTICE SHRI B. C. PATEL

GUJARAT POLLUTION CONTROL BOARD
REGIONAL OFFICE
AHMEDABAD (EAST)

Gujarat Pollution Control Board
Regional Office – Ahmedabad (East)
Inspection Report

Monitoring of Kharicut Canal stretch from Origin Point i.e. Muthiya Village at Naroda to Village Lali was carried out on 09.03.2020 in the chairmanship of Retd. Hon. Chief Justice B C Patel with the officials of Ahmedabad Municipal Corporation and Irrigation Department. The details of locations visited along with photographs are as under:

<table>
<tr><td>Location</td><td colspan="5">1</td></tr>
<tr><td>Name</td><td colspan="5">Kharicut Canal at Naroda Dehgam Road Bridge</td></tr>
<tr><td colspan="6">Photographs</td></tr>
<tr><td colspan="6">  </td></tr>
<tr><td>Latitude</td><td colspan="2">23.07764</td><td>Longitude</td><td colspan="2">72.66342</td></tr>
<tr><td>Sample Collected</td><td>Yes (KCC1)</td><td>pH</td><td>7-8</td><td>Temperature</td><td>31</td></tr>
<tr><td>Remarks</td><td colspan="5">Fresh water from Narmada canal from Daskroi Branch Canal enter in to the Kharicut Canal
(Refer Point No. 1 in report dated:-18-02-2020)</td></tr>
</table>

Location	2				
Name	Outlet at Naroda Vyasvadi Bridge, Nava Naroda				
Photographs					
	 				
Latitude	23.071603		**Longitude**	72.663418	
Sample Collected	Yes (OC1)	**pH**	7-8	**Temperature**	31
Remarks	Domestic Waste Water pipeline in to the Kharicut Canal (Refer Point No. 5 in report dated:-18-02-2020)				

Location	3				
Name	Kharicut Canal at Pushpkunj Storm Water Pumping Station				
Photographs					
					
Latitude	23.063180		**Longitude**	72.652194	
Sample Collected	Yes (KCC2)	**pH**	7-8	**Temperature**	31
Remarks	Mixed water in Kharicut Canal (Refer Point No. 9 in report dated:-18-02-2020)				

Location	4				
Name	Outlet from Sarjan Shopping Centre in to the Kharicut Canal				
Photographs					
					
Latitude	23.0563		**Longitude**	72.065096	
Sample Collected	Yes (OC2)	**pH**	7-8	**Temperature**	31
Remarks	Domestic Waste Water pipeline in to the Kharicut Canal (Refer Point No. 24 in report dated:-18-02-2020)				

Location	5				
Name	Outlet of Nikol Ward Pumping Station in the Kharicut Canal				
Photographs					
					
Latitude	23.04667		**Longitude**	72.65395	
Sample Collected	Yes (OC3)	**pH**	7-8	**Temperature**	31
Remarks	Domestic Waste Water pipeline in to the Kharicut Canal (Refer Point No. 39 in report dated:-18-02-2020)				

Location	6				
Name	Kharicut Canal at Vinzol Escape at New Maninagar				
Photographs					
					
Latitude	22.986952		**Longitude**	72.637277	
Sample Collected	Yes (KCC3)	**pH**	7-8	**Temperature**	31
Remarks	Mixed water in Kharicut Canal (Refer Point No. 80 in report dated:-18-02-2020)				

Location	7				
Name	Outfall of Combined Final outlet (70 MLD & 35 MLD)of STP				
Photographs					
					
Latitude	22.937817		**Longitude**	72.643276	
Sample Collected	Yes (OC4)	**pH**	@ 7-8 On pH strip	**Temperature**	29
Remarks	Outfall of Combined Final outlet (70 MLD & 35 MLD)of STP into Kharicut Canal				

Location	8				
Name	River Khari at Ropda foot over bridge, nr Railway bridge , Village Ropda				
Photographs					
					
Latitude	22.92697		**Longitude**	72.643869	
Sample Collected	Yes (KCC4)	**pH**	@ 7-8 On pH strip	**Temperature**	31
Remarks	Mixed Water				
Location	9				

Name	River Khari at Village Chosar				
Photographs					
					
Latitude	22.902586		**Longitude**	72.637048	
Sample Collected	Yes (KCC5)	**pH**	@ 7-8 On pH strip	**Temperature**	31
Remarks	Mixed Water				

Location	10				
Name	River Khari at Village Lali				
Photographs					
					
Latitude	22.868887		**Longitude**	72.627385	
Sample Collected	Yes (KCC6)	**pH**	@ 7-8 On pH strip	**Temperature**	32
Remarks	Mixed Water				

Analysis report of the sample collected from Kharicut Canal during the inspection:

PARAMETERS	KCC1	KCC2	KCC3	KCC4	KCC5	KCC6
BOD	2	3	7	93	135	128
CHL	16	17	38	315	449	361
COD	8	10	23	273	408	377
COL	5	5	5	160	200	150
NH3	0.39	0.56	2.02	22.06	29.46	21.28
pH	8.7	8.67	7.53	7.2	6.91	7.41
PHE	BDL	BDL	BDL	0.77	0.94	0.32
SS	4	4	28	234	278	290
SUL	BDL	BDL	BDL	8.35	18.33	15.76
SUP	10	7	24	193	235	161
TDS	160	170	244	1234	1590	1380
TMP	30	30	30	31	31	31

Note: All values are in mg/l except Temperature, pH, colour& %Na
BDL – Below Detection Limit

KCC1	Kharicut Canal at Naroda Dehgam Road Bridge
KCC2	Kharicut Canal at Pushpkunj Storm Water Pumping Station
KCC3	Kharicut Canal at Vinzol Escape at New Maninagar
KCC4	River Khari at Ropda foot over bridge, nr Railway bridge , Village Ropda
KCC5	River Khari at Village Chosar
KCC6	River Khari at Village Lali

Analysis report of the sample collected from Outfalls in the Kharicut Canal during the inspection:

PARAMETERS	OC1	OC2	OC3	OC4
BOD	87	75	67	153
CHL	113	274	163	285
COD	264	227	201	373
COL	90	90	90	200
NH3	17.47	15.46	27.89	33.71
pH	6.98	7.21	6.99	7.2
PHE	0.68	0.28	0.2	0.93
SS	116	62	80	248
SUL	2	6.79	2.97	12.32
SUP	52	165	78	297
TDS	596	1160	782	1176
TMP	30	30	30	31

Note: All values are in mg/l except Temperature, pH, colour& %Na
BDL – Below Detection Limit

OC1	Outlet at Naroda Vyasvadi Bridge, Nava Naroda
OC2	Outlet from Sarjan Shopping Centre in to the Kharicut Canal
OC3	Outlet of Nikol Ward Pumping Station in the Kharicut Canal
OC4	Outfall of Combined Final outlet (70 MLD & 35 MLD)of STP

Date:- 09-03-2020

Place:- Ahmedabad

Gujarat Pollution Control Board
Regional Office – Ahmedabad (East)
Inspection Report

Monitoring of Kharicut Canal stretch from GIDC Naroda to downstream of Vatva GIDC was carried out on 18-04-2020. The inspection aims to the situation of Kharicut Canal and Khari River during the Lockdown situation under COVID-19. It was observed that Fresh water is not being discharged in to the canal from Narmada Branch Canal. The details of locations visited along with photographs are as under:

Location	1				
Name	From Kharicut canal at DehgamNaroda GIDC road bridge ,Naroda				
Photographs					
					
					
Latitude	23.07764			**Longitude**	72.66342
Sample Collected	Yes (K1)	**pH**	7-8	**Temperature**	30°C
Remarks	NO flowing water observed and the water was observed as stagnant. At 5 meter distance another photographs shows that no water accumulation.				

Location	2				
Name	From out fall of domestic waste water into KCC at New Naroda near Dahyalal Park society bridge				
Photographs					
					
Latitude	23.07154		**Longitude**	72.66334	
Sample Collected	Yes (O1)	**pH**	7-8	**Temperature**	31°C
Remarks	Very less quantity of domestic Waste Water discharged from AMC Pipeline.				

Location	3				
Name	From Kharicut canal at New Naroda near Adeshavar Police chowki bridge				
Photographs					
					
Latitude	23.06812		**Longitude**	72.66109	
Sample Collected	No	**pH**	--	**Temperature**	--
Remarks	Very less amount of stagnant water was observed in the canal. So that sample could not be collected.				

Location	4				
Name	From Kharicut canal at Nikol bridge near PrabuddhAsharam, Nikol				
Photographs					
					
Latitude	23.06649		**Longitude**	72.656514	
Sample Collected	No	**pH**	--	**Temperature**	--
Remarks	Very less amount of stagnant water was observed in the canal. So that sample could not be collected.				

Location	5				
Name	From Outfall of domestic waste water into KCC at Gajanand Park bridge, Nikol				
Photographs					
					
Latitude	23.06152		**Longitude**	72.65104	
Sample Collected	Yes (02)	**pH**	7-8	**Temperature**	30°C
Remarks	Domestic Waste Water discharged from AMC Pipeline.				

Location	6				
Name	Kharicut Canal at Pushpkunj Storm Water Pumping Station				
Photographs					
					
Latitude	23.063180		**Longitude**	72.652194	
Sample Collected	No	**pH**	--	**Temperature**	--
Remarks	Very less amount of stagnant water was observed in the canal. So that sample could not be collected.				

Location	7				
Name	From outfall of domestic waste water into KCC at Nikol near Amardeep park society				
Photographs					
					
Latitude	23.059456		**Longitude**	72.649908	
Sample Collected	Yes (03)	**pH**	7-8	**Temperature**	30°C
Remarks	Domestic Waste Water discharged from AMC Pipeline.				

Location	8				
Name	From outfall of domestic waste water into KCC at Nikol near Sarjan shopping center				
Photographs					
					
Latitude	23.056373		**Longitude**	72.65096 1	
Sample Collected	Yes (04)	**pH**	7-8	**Temperature**	30°C
Remarks	Domestic Waste Water discharged from AMC Pipeline.				

Location	9				
Name	From outfall of storm water into KCC at Nikol near Bhumi Park society				
Photographs					
					
Latitude	23.05317		**Longitude**	72.65142	
Sample Collected	Yes (05)	**pH**	7-8	**Temperature**	30°C
Remarks	Domestic Waste Water discharged from AMC Pipeline.				

Location	10				
Name	From outfall of domestic waste water into KCC at Thakkarnagar bridge near Sardar chowk (1)- RAJIVPARK SWD Pumping Station				
Photographs					
					
Latitude	23.050505		**Longitude**	72.652201	
Sample Collected	Yes (06)	**pH**	7-8	**Temperature**	30°C
Remarks	Significant amount of domestic Waste Water discharged from AMC Pipeline.				

Location	11				
Name	From outfall of domestic waste water into KCC at Thakkarnagar bridge near Sardar chowk (2) - RAJIVPARK SWD Pumping Station				
Photographs					
					
Latitude	23.050162		**Longitude**	72.652234	
Sample Collected	Yes (07)	**pH**	7-8	**Temperature**	30°C
Remarks	Significant amount of domestic Waste Water discharged from AMC Pipeline.				

Location	12				
Name	From outfall of storm water into KCC at Thakkarbapanagar near Nikol pumping station				
Photographs					
					
Latitude	23.046717		**Longitude**	72.653898	
Sample Collected	Yes (08)	**pH**	7-8	**Temperature**	30°C
Remarks	Significant amount of domestic Waste Water discharged from AMC Pipeline.				

Location	13				
Name	From outfall of domestic waste water into KCC at Ashirwad Park, opp Hari villa park				
Photographs					

Latitude	23.0332		**Longitude**	72.65205	
Sample Collected	Yes (O9)	**pH**	7-8	**Temperature**	30°C
Remarks	Significant amount of domestic Waste Water discharged from AMC Pipeline.				

Location	14				
Name	From Kharicut canal at Odhav - Kathawada road bridge				
Photographs					

Latitude	23.022093		**Longitude**	72.648242	
Sample Collected	Yes (K2)	**pH**	7-8	**Temperature**	30°C
Remarks	Domestic waste water in to the Kharicut canal				

Location	15				
Name					
From Kharicut Canal at Vastral near ShadaPrimarry school					
					
Latitude	22.79798		**Longitude**	72.64541	
Sample Collected	Yes (K3)	**pH**	7-8	**Temperature**	30°C
Remarks	Domestic waste water in to the Kharicut canal				

Location	16				
Name	From Kharicut canal at Vinzol escape near Ramol				
Photographs					
					
Latitude	23.077635		**Longitude**		72.663573
Sample Collected	Yes (K4)	**pH**	7-8	**Temperature**	30°C
Remarks	Domestic waste water in to the Kharicut canal				

Location	17				
Name	River Khari at Ropda foot over bridge, nr Railway bridge , Village Ropda				
Photographs					
					
Latitude	22.92697		**Longitude**		72.643869
Sample Collected	Yes (K5)	**pH**	7-8	**Temperature**	31
Remarks	Mixed Water				

Location	18				
Name	River Khari at Village Chosar				
Photographs					
					
Latitude	22.902586		**Longitude**	72.637048	
Sample Collected	Yes (K6)	**pH**	7-8	**Temperature**	31
Remarks	Mixed Water				

Location	19				
Name	River Khari at Village Lali				
Photographs					
					
Latitude	22.868887		**Longitude**	72.627385	
Sample Collected	Yes (K7)	**pH**	7-8	**Temperature**	31
Remarks	Mixed Water				

Location	20				
Name	Kharicut Canal at Vatva Downstream Vinzol				
Photographs					
					
Latitude	22.9524		**Longitude**	72.64013	
Sample Collected	Yes(K8)	**pH**	7-8	**Temperature**	31
Remarks	Mixed Water				

Location	21				
Name	Kharicut Canal at Vatva GIDC upstream				
Photographs					
					
Latitude	22.97868		**Longitude**	72.63507	
Sample Collected	Yes(K9)	**pH**	7-8	**Temperature**	31
Remarks	Mixed Water				

Location	22				
Name	Irrigation canal, Nr. Ghodasar Feeder Canal Garden, Opp. Rameshwar Mahadev Temple, Ghodasar				
Photographs					
					
Latitude	22.986845		**Longitude**	72.611327	
Sample Collected	Yes (IC 01)	**pH**	@ 7-8 On pH strip	**Temperature**	30
Remarks	Mixed water				

Location	23				
Name	Irrigation canal, 25 Devi Mata SWD pumping Station at Vatva Village				
Photographs					
					
Latitude	22.949339		**Longitude**	72.606883	
Sample Collected	Yes (IC 02)	**pH**	@ 7-8 On pH strip	**Temperature**	30
Remarks	Mixed water				

Location	24				
Name	Outfall of Combined Final outlet (70 MLD & 35 MLD)of STP				
Photographs					
					
Latitude	22.937817		**Longitude**	72.643276	
Sample Collected	Yes (O 10)	**pH**	@ 7-8 On pH strip	**Temperature**	30
Remarks	Outfall of Combined Final outlet (70 MLD & 35 MLD)of STP into Kharicut Canal				

Analysis report of the sample collected from Kharicut Canal during the inspection:

PARAMETERS	K1	K2	K3	K4	K5	K6	K7	K8	K9
BOD	**1.48**	**47**	**26**	**43**	**84**	**60**	**52**	**63**	**119**
CHL	**45**	**211**	**187**	**255**	**267**	**279**	**264**	**523**	**271**
COD	**19**	**161**	**94**	**167**	**279**	**217**	**175**	**224**	**344**
COL	**15**	**20**	**20**	**30**	**75**	**60**	**40**	**60**	**60**
NH3	**4.09**	**22.6**	**23.24**	**28.2**	**21.7**	**23.7**	**22.4**	**16.63**	**30.52**
pH	**7.59**	**7.31**	**7.39**	**7.45**	**7.36**	**7.41**	**7.52**	**7.65**	**7.39**
PHE	**BDL**	**BDL**	**BDL**	**BDL**	**0.12**	**BDL**	**BDL**	**BDL**	**0.29**
SS	**6**	**36**	**74**	**16**	**142**	**162**	**98**	**82**	**218**
SUL	**BDL**	**1.12**	**BDL**	**BDL**	**BDL**	**1.39**	**1.52**	**BDL**	**BDL**
SUP	**20**	**165**	**150**	**190**	**235**	**210**	**200**	**345**	**220**
TDS	**142**	**832**	**750**	**982**	**1038**	**1050**	**1014**	**1838**	**1064**
TEMP	**30**	**30**	**30**	**30**	**34**	**34**	**34**	**33**	**34**

Note: All values are in mg/l except Temperature, pH, colour& %Na
BDL – Below Detection Limit

K1	From Kharicut canal at DehgamNaroda GIDC road bridge ,Naroda
K2	From Kharicut canal at Odhav – Kathawada road bridge
K3	From Kharicut Canal at Vastral near ShadaPrimarry school
K4	From Kharicut canal at Vinzol escape near Ramol
K5	From River Khari at Ropda foot over bridge, nr Railway bridge , Village Ropda
K6	From River Khari at Village Chosar
K7	From River Khari at Village Lali
K8	From Kharicut Canal at Vatva Downstream Vinzol
K9	From Kharicut Canal at Vatva GIDC upstream

Analysis report of the sample collected from Outfalls in the Kharicut Canal during the inspection:

PARAMETERS	O1	O2	O3	O4	O5	O6	O7	O8	O9	O10
BOD	72	58	145	68	91	98	32	45	107	124
CHL	142	184	297	290	169	419	233	200	143	243
COD	204	182	417	186	268	272	111	142	316	351
COL	40	60	60	20	50	50	30	40	40	90
NH3	24.3	25.37	22.51	19.71	27.27	20.33	23.74	28	22.57	22.79
pH	6.9	7.25	7.27	7.14	6.98	7.13	7.01	6.98	6.89	7.41
PHE	BDL	BDL	0.31	BDL	0.11	BDL	BDL	BDL	0.21	0.26
SS	68	40	222	166	134	102	4	10	222	212
SUL	1.34	BDL	1.19	1.27	BDL	1.89	BDL	1.08	1.28	BDL
SUP	130	225	314	175	145	120	205	185	135	198
TDS	610	900	1342	1054	720	1094	958	846	630	970
TEMP	30	30	30	30	30	30	30	30	30	33

Note: All values are in mg/l except Temperature, pH, colour& %Na
BDL – Below Detection Limit

O1	From outfallof domestic waste water into KCC at New Naroda near Dahyalal Park society bridge
O2	From Outfall of domestic waste water into KCC at Gajanand Park bridge, NiKol
O3	From outfall of domestic waste water into KCC at Nikol near Amardeep park society
O4	From outfall of domestic waste water into KCC at Nikol near Sarjan shopping center
O5	From outfall of storm water into KCC at Nikol near Bhumi Park society
O6	From outfall of domestic waste water into KCC at Thakkarnagar bridge near Sardar chowk (1)- RAJIVPARK SWD Pumping Station
O7	From outfall of domestic waste water into KCC at Thakkarnagar bridge near Sardar chowk (2) - RAJIVPARK SWD Pumping Station
O8	From outfall of storm water into KCC at Thakkarbapanagar near Nikol pumping station
O9	From outfall of domestic waste water into KCC at AshirvadPark , opp Hari villa park
O10	Outfall of Combined Final outlet (70 MLD & 35 MLD)of STP

PARAMETERS	IC 01	IC 02
BOD	34	18
CHL	387	230
COD	121	94
COL	30	15
NH3	20.78	3.98
pH	7.47	8.81
PHE	BDL	BDL
SS	8	8
SUL	BDL	BDL
SUP	138	90
TDS	1098	696
TEMP	34	34

IC 01	From Irrigation canal, Nr. Ghodasar Feeder Canal Garden, Opp. Rameshwar Mahadev Temple, Ghodasar
IC 02	From Irrigation canal, 25 Devi Mata SWD pumping Station at Vatva Village

Date:- 18-04-2020
Place:- Ahmedabad

Gujarat Pollution Control Board

Regional Office – Ahmedabad (East)

Inspection Report

Monitoring of Kharicut Canal stretch from GIDC Naroda to downstream of Vatva GIDC was carried out on 01-08-2020. During inspection, it was observed that untreated domestic waste water is being discharged into Kharicut canal at different locations. It was observed that many outlets have been created by Ahmedabad Municipal Corporation (AMC) for discharge of untreated domestic wastewater and storm water discharge. It was observed that Fresh water is being discharged in to the canal from Narmada Branch Canal. The details of locations visited along with photographs are as under:

Location	1				
Name	From Kharicut canal at Dehgam-Naroda GIDC road bridge,Naroda				
Photographs					
					
Latitude	23.07743			**Longitude**	72.664067
Sample Collected	Yes (K1)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed and waste water is observed coming from outlet.				

Location	2				
Name	From out fall of domestic waste water into KCC at New Naroda near Dahyalal Park society bridge				
Photographs					
					
Latitude	23.07136		**Longitude**	72.663572	
Sample Collected	Yes (O1)	**pH**	7-8	**Temperature**	29°C
Remarks	Domestic wastewater is being discharged from AMC Pipeline.				

Location	3				
Name	From Kharicut canal at New Naroda near Adeshavar Police chowki bridge				
Photographs					
					
Latitude	23.067948		**Longitude**	72.660932	
Sample Collected	Yes (K2)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal.				

Location	4				
Name	From Kharicut canal near Dwarkesh Dham Society at Naroda				
Photographs					

Latitude	23.064013		**Longitude**	72.653445	
Sample Collected	No	**pH**	--	**Temperature**	--
Remarks	Flowing water is observed in the Canal. No wastewater is observed from the outfall.				

Location	5				
Name	Kharicut Canal Near Pushpkunj Storm Water Pumping Station				
Photographs					

Latitude	23.063437		**Longitude**	72.652707	
Sample Collected	Yes(K3)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal. No discharge of wastewater is observed from the outfall line.				

Location	6				
Name	Kharicut Canal at Pushpkunj Storm Water Pumping Station				
Photographs					

Latitude	23.063262		**Longitude**	72.652638	
Sample Collected	Yes(02)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal. Domestic wastewater is being discharged from AMC Pipeline.				

Location	7				
Name	From Outfall of domestic waste water into KCC at Gajanand Park bridge,Nikol				
Photographs					

Latitude	23.06169		**Longitude**	72.651285	
Sample Collected	Yes(03)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal. Domestic wastewater is being discharged from outfall Pipeline.				

Location	8				
Name	From outfall of domestic waste water into KCC at Nikol near Amardeep park society				
Photographs					

Latitude	23.059663		**Longitude**	72.650063	
Sample Collected	Yes(O4)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal. Domestic wastewater is being discharged from outfall Pipeline.				

Location	9				
Name	Canal near SRP Prathmik Shala near Nikol.				
Photographs					

Latitude	23.058765		**Longitude**	72.650117	
Sample Collected	No	**pH**	--	**Temperature**	--
Remarks	Flowing water is observed in the Canal. No discharge of wastewater is observed from the outfall line.				

Location	10
Name	From outfall of domestic wastewater into KCC at Nikol nr. Sarjan shopping center
Photographs	

Latitude	23.056792		**Longitude**	72.651173	
Sample Collected	Yes(05)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal. Domestic wastewater is being discharged from outfall Pipeline.				

Location	11
Name	From outfall of domestic wastewater into KCC at Nikol nr.Nijanand-Mansi society
Photographs	

Latitude	23.055103		**Longitude**	72.65209	
Sample Collected	No	**pH**	--	**Temperature**	--
Remarks	Flowing water is observed in the Canal. No discharge of domestic wastewater is observed from outfall Pipeline.				

Location	12
Name	From outfall of storm water into KCC at Nikol near Bhumi Park society
Photographs	

Latitude	23.053235		**Longitude**	72.651308	
Sample Collected	Yes (06)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal. Domestic wastewater is being discharged from AMC outfall Pipeline.				

Location	13
Name	Outfall of domestic waste water into KCC at Thakkarnagar bridge
Photographs	

Latitude	23.0540443		**Longitude**	72.65253	
Sample Collected	No	**pH**	--	**Temperature**	--
Remarks	Flowing water is observed in the Canal. No domestic wastewater discharge is observed from outfall Pipeline.				

Location	14
Name	From outfall of domestic waste water into KCC at Thakkarnagar bridge near Sardar chowk RAJIVPARK SWD Pumping Station
Photographs	

Latitude	23.0508		**Longitude**	72.652385	
Sample Collected	Yes (07)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal. Domestic wastewater is being discharge observed from outfall Pipeline.				

Location	15
Name	Outfall of domestic waste water into KCC at Narayan Park society
Photographs	

Latitude	23.048547		**Longitude**	72.65327	
Sample Collected	No	**pH**	--	**Temperature**	--
Remarks	Flowing water is observed in the Canal. No discharge of domestic wastewater is observed from outfall Pipeline.				

Location	16
Name	From outfall of storm water into KCC at Thakkarbapanagar near Nikol pumping station
Photographs	

Latitude	23.046795		**Longitude**	72.654027	
Sample Collected	Yes (08)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal. Domestic wastewater is observed being discharged from outfall Pipeline.				

Location	17
Name	From outfall of domestic waste water into KCC at Shri Ram Park Society
Photographs	

Latitude	23.04589		**Longitude**	72.653815	
Sample Collected	Yes (09)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal. Domestic wastewater is being discharged from AMC outfall Pipeline.				

Location	18
Name	Outfall of domestic waste water into KCC near Maharaj Mobile Shop
Photographs	

Latitude	23.039998		**Longitude**	72.652565	
Sample Collected	No	**pH**	--	**Temperature**	--
Remarks	Flowing water is observed in the Canal. No discharge of wastewater is observed from the outfall line.				

Location	19
Name	From outfall of domestic waste water into KCC at Ashirwad Park, opp Hari villa park
Photographs	

Latitude	23.034706		**Longitude**	72.652029	
Sample Collected	Yes (O10)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal. Domestic Waste Water is observed being discharged from outfall Pipeline.				

Location	20				
Name	From Kharicut Canal near Amraiwadi Metro Station				
Photographs					
					
Latitude	23.004055		**Longitude**	72.643819	
Sample Collected	Yes (K4)	**pH**	@ 7-8 On pH strip	**Temperature**	30
Remarks	Mixed water				

Location	21				
Name	From KCC near Sharda School, New RTO Nikol at Vastral				
Photographs					
					
Latitude	23.0404892		**Longitude**	72.642923	
Sample Collected	Yes (K5)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal.				

Location	22
Name	From Kharicut canal at Vinzol escape near Ramol
Photographs	

Latitude	22.986797		**Longitude**	72.637597	
Sample Collected	Yes (K6)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal. Mixed water.				

Location	23
Name	From Kharicut canal (upstream of GIDC Vatva) at Nirma Bridge
Photographs	

Latitude	22.978463		**Longitude**	72.635405	
Sample Collected	Yes (K7)	**pH**	7-8	**Temperature**	29°C
Remarks	Flowing water is observed in the Canal.				

Location	24				
Name	From Kharicut canal at GIDC Vatva – Vinzol village road bridge, Vatva phase-II				
Photographs					
					
Latitude	22.952387		**Longitude**	72.640222	
Sample Collected	Yes (K8)	**pH**	7-8	**Temperature**	29°C
Remarks	Mixed Water				

Location	25				
Name	Outfall of Combined Final outlet (70 MLD & 35 MLD)of STP				
Photographs					
					
Latitude	22.937817		**Longitude**	72.643276	
Sample Collected	Yes (O11)	**pH**	@ 7-8 On pH strip	**Temperature**	30
Remarks	Outfall of Combined Final outlet (70 MLD & 35 MLD)of STP into Kharicut Canal				

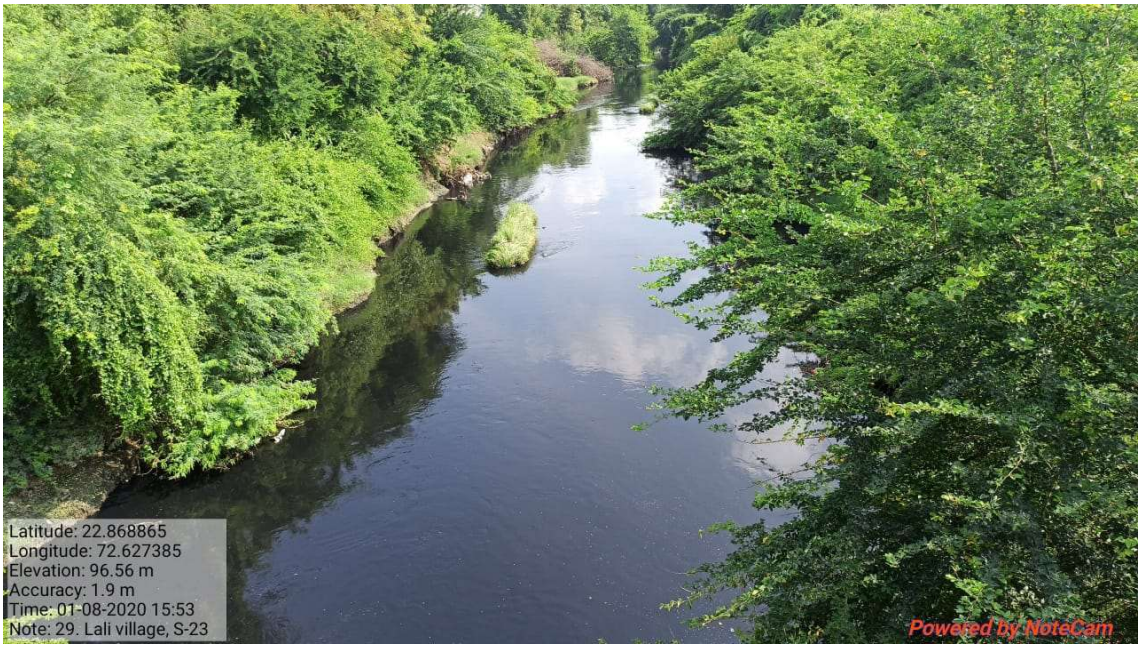
Location	26				
Name	River Khari at Village: Ropada				
Photographs					

Latitude	22.926977		**Longitude**	72.64385	
Sample Collected	Yes (K9)	**pH**	@ 7-8 On pH strip	**Temperature**	30
Remarks	Mixed water				

Location	27				
Name	River Khari at Village: Chosar				
Photographs					

Latitude	22.902643		**Longitude**	72.637065	
Sample Collected	Yes (K10)	**pH**	@ 7-8 On pH strip	**Temperature**	30
Remarks	Mixed water				

Location	28				
Name	River Khari at Village: Lali				
Photographs					

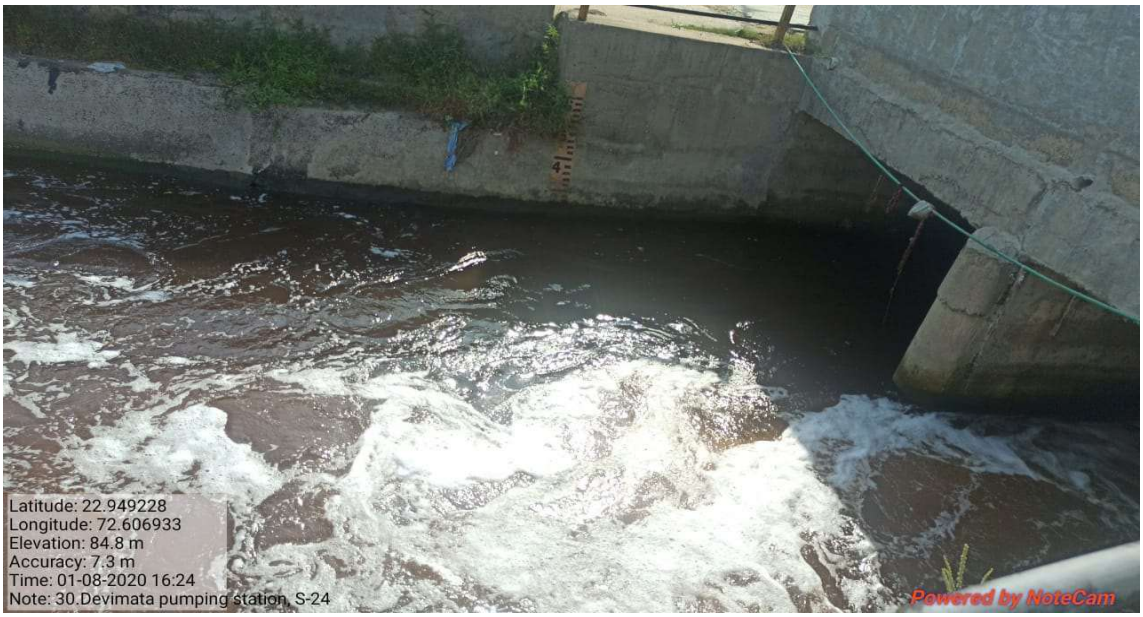


Latitude	22.868865		**Longitude**	72.627385	
Sample Collected	Yes (K11)	**pH**	@ 7-8 On pH strip	**Temperature**	30
Remarks	Mixed water				

Location	29				
Name	Irrigation canal, Nr. Ghodasar Feeder Canal Garden, Opp. RameshwarMahadev Temple, Ghodasar				
Photographs					

Latitude	22.987005		**Longitude**	72.611368	
Sample Collected	Yes (IC01)	**pH**	7-8	**Temperature**	29°C
Remarks	Mixed water				

Location	30				
Name	Irrigation canal, 25 Devi Mata SWD pumping Station at Vatva Village				
Photographs					



Latitude	22.949228		**Longitude**	72.606933	
Sample Collected	Yes (IC 02)	**pH**	7-8	**Temperature**	29°C
Remarks	Mixed water				

Analysis report of the sample collected from Kharicut Canal during the inspection:

PARAMETERS	K1	K2	K3	K4	K5	K6	K7	K8	K9	K10	K11
BOD	0.71	15	5	3	9	4	85	63	91	97	91
CHL	20	50	60	50	50	70	380	660	290	350	470
COD	11	70	38	20	190	22	260	192	285	318	310
COL	5	5	5	10	10	10	10	60	20	15	30
NH3	0.84	0.34	3.81	1.34	2.07	2.07	5.21	13.83	19.43	20.16	19.6
pH	7.84	7.8	7.04	7.17	7.06	7.06	7.59	7.32	7.22	7.14	7.1
PHE	BDL	BDL	0.04	BDL	BDL	BDL	BDL	0.5	BDL	0.19	0.42
SS	8	4	22	14	12	12	12	28	146	160	290
SUL	BDL	BDL	Bdl	BDL	1.6	1.6	BDL	1.6	3.2	3.2	4
SUP	14	20	20	25	20	20	85	309	90	60	40
TDS	72	200	212	186	190	212	260	2182	1220	1160	1248
TEMP	29	29	29	29	29	29	29	29	29	29	29

Note: All values are in mg/l except Temperature, pH, colour& %Na
BDL – Below Detection Limit

K1	From outfall of Kharicut canal at Dehgam Naroda GIDC road bridge, Naroda
K2	From Kharicut canal at New Naroda near Adeshavar Police chowki bridge
K3	Kharicut Canal at Pushpkunj Storm Water Pumping Station near bridge
K4	Khari cut canal Nr. Amraiwadi Metro Station
K5	From Kharicut Canal at Vastral near Sharda Primary school
K6	From Kharicut canal at Vinzol escape near Ramol
K7	From Khari cut canal (upstream of GIDC Vatva) at Nirma Bridge, GIDC Vatva
K8	From Kharicut canal at GIDC Vatva – Vinzol village road bridge, Nr. GIDC Vatva phase –II,
K9	From River Khari at Ropda foot over bridge, nr Railway bridge , Village Ropda
K10	From River Khari at Village Chosar
K11	From River Khari at Village Lali

Analysis report of the sample collected from Outfalls in the Kharicut Canal during the inspection:

PARAMETERS	**O1**	**O2**	**O3**	**O4**	**O5**	**O6**	**O7**	**O8**	**O9**	**O10**	**O11**
BOD		3	125	110	79	122	83	57	31	127	84
CHL		30	210	360	217	260	350	270	90	220	330
COD		13	387	343	264	389	288	177	92	377	347
COL		10	20	15	15	15	15	15	5	20	20
NH3		0.56	19.77	1.31	15.23	21	15.34	21.28	5.82	19.82	18.14
pH		7.89	7.12	7.22	6.98	6.87	7.05	7.08	6.91	6.81	7.2
PHE		0.04	0.29	BDL	0.56	0.22	0.04	BDL	0.22	BDL	BDL
SS		10	116	120	110	86	120	82	38	110	146
SUL		BDL	BDL	0.8	2.4	BDL	2.4	1.6	BDL	0.8	2.4
SUP		20	68	121	108	28	68	64	31	40	93
TDS		124	690	1350	898	824	1002	796	378	694	1102
TEMP		29	29	29	29	29	29	29	29	29	29

Note: All values are in mg/l except Temperature, pH, colour& %Na
BDL – Below Detection Limit

O1	From outfall of domestic waste water into KCC at New Naroda near Dahyalal Park society bridge
O2	From outfall of Kharicut Canal at Pushpkunj Storm Water Pumping Station
O3	From outfall of domestic waste water into KCC at Gajanand Park bridge, Nikol
O4	From outfall of domestic waste water into KCC at Nikol near Amardeep park society
O5	From outfall of domestic waste water into KCC at Nikol near Sarjan shopping center
O6	From outfall of storm water into KCC at Nikol near Bhumi Park society
O7	From outfall of domestic waste water into KCC at Thakkarnagar bridge near Sardar chowk
O8	From outfall of storm water into KCC at Thakkarbapanagar near Nikol pumping station
O9	From outfall of domestic waste water into KCC at Shri Ram park society
O10	From outfall of domestic waste water into KCC at Ashirwad Park, opp Hari villa park
O11	From outfall of Combined Final outlet (70 MLD & 35 MLD)of STP

PARAMETERS	IC 01	IC 02
BOD	2.5	2.7
CHL	80	70
COD	7.04	24
COL	5	20
NH3	2.02	1.23
pH	7.04	7.05
PHE	0.23	BDL
SS	14	16
SUL	BDL	BDL
SUP	17	30
TDS	47	260
TEMP	29	29

IC 01	From Irrigation canal, Nr. Ghodasar Feeder Canal Garden, Opp. Rameshwar Mahadev Temple, Ghodasar
IC 02	From Irrigation canal, 25 Devi Mata SWD pumping Station at Vatva Village

Date:- 01-08-2020
Place:- Ahmedabad

H.I. Maniar	B.J. Chauhan	R.S. Banavali	D.B.Prajapati
S.O.	A.E.E.	A.E.E.	S.S.A

COMPARISON FOR THE ANALYSIS OF SAMPLE COLLECTED FROM KHARICUT CANAL AND KHARI RIVER ON DIFFERENT DATES:

1. Sample collected from Kharicut Canal and Khari River

Report Date	Location	BOD	CHL	COD	COL	NH3	pH	PHE	SS	SUL	SUP	TDS	TEMP
18-02- 2020	K1	4	40	14	10	0.67	8.01	BDL	8	BDL	29	136	30
09-03-2020		2	16	8	5	0.39	8.7	BDL	4	BDL	10	160	30
18-04-2020		1.48	45	19	15	4.09	7.59	BDL	6	BDL	20	142	30
01-08-2020		0.71	20	11	5	0.84	7.84	BDL	8	BDL	14	72	29
18-02-2020	K2	-	-	-	-	-	-	-	-	-	-	-	-
09-03-2020		3	17	10	5	0.56	8.67	BDL	4	BDL	7	170	30
18-04-2020		-	-	-	-	-	-	-	-	-	-	-	-
01-08-2020		5	60	38	5	3.81	7.04	0.04	22	BDL	20	212	29
18-02-2020	K3	5	48	20	10	0.67	8.06	0.43	8	BDL	26	168	30
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		-	-	-	-	-	-	-	-	-	-	-	-
01-08-2020		15	50	70	5	0.34	7.8	BDL	4	BDL	20	200	29
18-02-2020	K4	4	52	16	10	0.9	7.7	BDL	4	BDL	35	174	30
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		-	-	-	-	-	-	-	-	-	-	-	-
01-08-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-02-2020	K5	33	50	107	30	2.07	7.47	0.7	34	BDL	70	278	30
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		47	211	161	20	22.6	7.31	BDL	36	1.12	165	832	30
01-08-2020		3	50	20	10	1.34	7.17	BDL	14	BDL	25	186	29
18-02-2020	K6	14	60	45	15	1.18	7.41	BDL	12	BDL	43	276	30
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		26	187	94	20	23.24	7.39	BDL	74	BDL	150	750	30
01-08-2020		9	50	34	10	2.07	7.06	BDL	12	1.6	20	190	29
18-02-2020	K7	5	90	25	15	3.75	7.36	0.62	14	BDL	38	296	30
09-03-2020		7	38	23	5	2.02	7.53	BDL	28	BDL	24	244	30
18-04-2020		43	255	167	30	28.2	7.45	BDL	16	BDL	190	982	30
01-08-2020		4	70	22	10	2.07	7.06	BDL	12	1.6	20	212	29
18-02-2020	K8	-	-	-	-	-	-	-	-	-	-	-	-
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		34	387	121	30	20.78	7.47	BDL	8	BDL	138	1098	34
01-08-2020		2.5	80	7.04	5	2.02	7.04	0.23	14	BDL	17	47	29
18-02-2020	K9	-	-	-	-	-	-	-	-	-	-	-	-
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		18	230	94	15	3.98	8.81	BDL	8	BDL	90	696	34
01-08-2020		2.7	70	24	20	1.23	7.05	BDL	16	BDL	30	260	29
18-02-2020	K10	59	365	170	40	10.25	7.81	BDL	62	BDL	233	1380	30
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-

18-04-2020		119	271	344	60	30.52	7.39	0.29	218	BDL	220	1064	34
01-08-2020		85	380	260	10	5.21	7.59	BDL	12	BDL	85	260	29
18-02-2020	K11	36	889	132	60	12.77	7.78	0.67	40	BDL	389	2406	31
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		63	523	224	60	16.63	7.65	BDL	82	BDL	345	1838	33
01-08-2020		63	660	192	60	13.83	7.32	0.5	28	1.6	309	2182	29
18-02-2020	K12	-	-	-	-	-	-	-	-	-	-	-	-
09-03-2020		93	315	273	160	22.06	7.2	0.77	234	8.35	193	1234	31
18-04-2020		84	267	279	75	21.7	7.36	0.12	142	BDL	235	1038	34
01-08-2020		91	290	285	20	19.43	7.22	BDL	146	3.2	90	1220	29
18-02-2020	K13	-	-	-	-	-	-	-	-	-	-	-	-
09-03-2020		135	449	408	200	29.46	6.91	0.94	278	18.33	235	1590	31
18-04-2020		60	279	217	60	23.7	7.41	BDL	162	1.39	210	1050	34
01-08-2020		97	350	318	15	20.16	7.14	0.19	160	3.2	60	1160	29
18-02-2020	K14	-	-	-	-	-	-	-	-	-	-	-	-
09-03-2020		128	361	377	150	21.28	7.41	0.32	290	15.76	161	1380	31
18-04-2020		52	264	175	40	22.4	7.52	BDL	98	1.52	200	1014	34
01-08-2020		91	470	310	30	19.6	7.1	0.42	290	4	40	1248	29

K1	From Kharicut canal at Dehagam Naroda GIDC road bridge , Naroda
K2	Kharicut Canal at Pushpkunj Storm Water Pumping Station
K3	From Kharicut canal at New Naroda near Adeshavar Police chowki bridge
K4	From Kharicut canal at Nikol bridge near Prabuddh Asharam, Nikol
K5	From Kharicut canal at Odhav - Kathawada road bridge
K6	From Kharicut Canal at Vastral near Shada Primarry school
K7	From Kharicut canal at Vinzol escape near Ramol
K8	From Irrigation canal, Nr. Ghodasar Feeder Canal Garden, Opp. Rameshwar Mahadev Temple, Ghodasar
K9	From Irrigation canal, 25 Devi Mata SWD pumping Station at Vatva Village
K10	From Kharicut canal near Nirma Bridge upstream of GIDC VATVA
K11	From Kharicut canal at GIDC Vatva-Vinzol road bridge, near phase II, GIDC Vatva
K12	River Khari at Ropda foot over bridge, nr Railway bridge , Village Ropda
K13	River Khari at Village Chosar
K14	River Khari at Village Lali

Pipes between two locations of Khari cut canal

Locations	Total Outlets	Operative discharge of untreated sewage during visit
K1-K2	**9**	**3**
K2-K3	**15**	**2**
K3-K4	**14**	**4**
K4-K5	**80**	**35**

K5-K6	**43**	**9**
K6-K7	**4**	**1**
K7-K8	**2**	**0**
K8-K9		
K9-K10		
K10-K11		
K11-K12	**2**	**2**
K12-K13	**-**	**-**
K13-K14	**-**	**-**

2. Sample collected from the Outfalls/outlet in the Kharicut Canal and Khari River

Report Date	Location	BOD	CHL	COD	COL	NH3	pH	PHE	SS	SUL	SUP	TDS	TEMP
Treated Sewage Standards		**10**	**-**	**50**	**-**	**-**	**5.5-9.0**	**-**	**20**	**-**	**-**	**-**	**-**
18-02-2020	O1	-	-	-	-	-	-	-	-	-	-	-	-
09-03-2020		87	113	264	90	17.47	6.98	0.68	116	2	52	596	30
18-04-2020		-	-	-	-	-	-	-	-	-	-	-	-
01-08-2020		3	--	15	5	0.84	7.78	--	4	--	--	206	29
18-02-2020	O2	151	220	391	80	25.7	7.21	BDL	138	2.2	68	592	31
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		72	142	204	40	24.3	6.9	BDL	68	1.34	130	610	30
01-08-2020		3	30	13	10	0.56	7.89	0.04	10	BDL	20	124	29
18-02-2020	O3	178	309	394	60	19.26	7.58	0.33	158	1.74	165	1106	31
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		58	184	182	60	25.37	7.25	BDL	40	BDL	225	900	30
01-08-2020		125	210	387	20	19.77	7.12	0.29	116	BDL	68	690	29
18-02-2020	O4	107	554	278	40	11.14	7.71	0.22	100	1.38	68	1292	31
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		145	297	417	60	22.51	7.27	0.31	222	1.19	314	1342	30
01-08-2020		110	360	343	15	1.31	7.22	BDL	120	0.8	121	1350	29
18-02-2020	O5	238	283	607	75	12.77	7.4	0.46	434	6.33	123	1026	31
09-03-2020		75	274	227	90	15.46	7.21	0.28	62	6.79	165	1160	30
18-04-2020		68	290	186	20	19.71	7.14	BDL	166	1.27	175	1054	30
01-08-2020		79	217	264	15	15.23	6.98	0.56	110	2.4	108	898	29
18-02-2020	O6	209	184	666	90	21.45	7.36	BDL	354	4.84	123	632	32
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		91	169	268	50	27.27	6.98	0.11	134	BDL	145	720	30
01-08-2020		122	260	389	15	21	6.87	0.22	86	BDL	28	824	29
18-02-2020	O7	137	276	452	100	19.21	7.36	0.58	204	1.84	209	1184	31
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		98	419	272	50	20.33	7.13	BDL	102	1.89	120	1094	30
01-08-2020		83	350	288	15	15.34	7.05	0.04	120	2.4	68	1002	29
18-02-2020	O8	-	-	-	-	-	-	-	-	-	-	-	-
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		32	233	111	30	23.74	7.01	BDL	4	BDL	205	958	30
01-08-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-02-2020	O9	67	290	195	50	25.31	7.23	0.6	76	2.47	98	924	31
09-03-2020		67	163	201	90	27.89	6.99	0.2	80	2.97	78	782	30
18-04-2020		45	200	142	40	28	6.98	BDL	10	1.08	185	846	30
01-08-2020		57	270	177	15	21.28	7.08	BDL	82	1.6	64	796	29
18-02-2020	O10	302	141	740	100	24.3	7.16	1.62	346	2.22	107	593	31
09-03-2020		-	-	-	-	-	-	-	-	-	-	-	-
18-04-2020		107	143	316	40	22.57	6.89	0.21	222	1.28	135	630	30
01-08-2020		127	220	377	20	19.82	6.81	BDL	110	0.8	40	694	29

18-02-2020	O11	-	-	-	-	-	-	-	-	-	-	-	-
09-03-2020		153	285	373	200	33.71	7.2	0.93	248	12.32	297	1176	31
18-04-2020		124	243	351	90	22.79	7.41	0.26	212	BDL	198	970	33
01-08-2020		84	330	347	20	18.14	7.2	BDL	146	2.4	93	1102	29

OUTLET

O1	From outfallof domestic waste water into KCC at New Naroda near Dahyalal Park society bridge
O2	From Outfall in Kharicut Canal at Naroda Vyasvadi Bridge, Nava Naroda
O3	From Outfall of domestic waste water into KCC at Gajanand Park bridge, Nikol
O4	From outfall of domestic waste water into KCC at Nikol near Amardeep park society
O5	From outfall of domestic waste water into KCC at Nikol near Sarjan shopping center
O6	From outfall of storm water into KCC at Nikol near Bhumi Park society
O7	From outfall of domestic waste water into KCC at Thakkarnagar bridge near Sardar chowk
O8	From outfall of domestic waste water into KCC at Thakkarnagar bridge near Sardar chowk (2) – RAJIVPARK SWD Pumping Station
O9	From outfall of storm water into KCC at Thakkarbapa nagar near Nikol pumping station
O10	From outfall of domestic waste water into KCC at AshirvadPark , opp Hari villa park
O11	Outfall of Combined Final outlet (70 MLD & 35 MLD)of STP in Kharicut canal

Total Pipes between

Locations	Total Outlets	Operative discharge of untreated sewage during visit
Till O1	**4**	**0**
O1-O2	**17**	**5**
O2-O3	**12**	**0**
O3-O4	**7**	**5**
O4-O5	**4**	**3**
O5-O6	**11**	**11**
O6-O7	**3**	**1**
O7-O8	**2**	**2**
O8-O9	**8**	**2**
O9-O10	**21**	**9**
O10-O11	**80**	**18**

Sr. No.	Location Name	Total Outlets	Sample Collection Details, if	Operative discharge of untreated sewage during visit
1	Kharicut Canal at Naroda Dehgam Road Bridge	2		
2	Nikol Naroda Pumping Station	1		
3	Sundervan Society New Naroda	1		
4	Vyasvadi Bridge New Naroda	5	O1	3
5	Dahyalal Park Society New Naroda	12	O2	2
6	Adishwar Police Chowki	1		
7	Adishwar Police Chowki	2		
8	Best English School New Naroda	2		
9	Ashirwad Residency	2		
10	Ashirwad Residency	2		
11	Navyug Pumping Station	1		
12	Navyug Pumping Station	2		
13	Gajanand Park Nikol	1	O3	1
14	Avadhesh Park	2		1
15	Prabuddha Ashram Nikol	2		2
16	Bhakti Nagar Nikol	1		1
17	Bhakti Nagar Pumping Station	1		
18	Amardeep Park Nikol	2	O4	2
19	SRP Gujarati Prathmik Shala	1		
20	Shyam Vihar Society Nikol	1		1
21	Sarjan Shopping Centre	1	O5	1
22	Ashray Apartment	1		1
23	Sargam Park Society Nikol	1		1
24	Nijanand Mansi	1		1
25	Opposite Nijanand Mansi	2		2
26	Sarthi Duplex	3		3
27	Vasundhara Park	1		1
28	Vasundhara Park (Noble English School)	1		1
29	Bhumi Park Society	1	O6	1
30	Parshwanath Township	2		
31	Thakkar Nagar Bridge, Sardar Chowk	2	O7	1
32	Rajiv Park SWD Pumping Station, Sardar Chok Bridge, Thakkar Nagar	2	O8	1
33	Sardar Chok Bridge	2		1
34	Narayan Park Nikol	3		1
35	Narayan Park Nikol	1		
36	Nikol Ward Pumping Station	4	O9	2
37	Kavya Residency Thakkar Nagar	1		1
38	Shree Ram Park Thakkar Nagar	2		1
39	Gopal Chok Bridge	2		1
40	Shyam Wadi Bapunagar	1		
41	Narayan Park Pumping Station	5		1
42	Umang Apartment	1		1
43	Sundervan Apartment Thakkar Nagar	1		

44	Shivkrupa Thakkar Nagar	1		
45	Rameshwar Park	1		
46	Nilkanth Multi Speciality Hospital	1		1
47	Swami Narayan Society	1		1
48	Ashirwad Park Pumping Station	3	O10	3
49	Hari Villa Pumping Station	3		1
50	Trisha Hospital	2		
51	Ganesh kunj Society	1		
52	Bala Hanuman Mandir	3		
53	Maruti Nagar Co Op Housing So. Li	7		
54	Ambika Nagar	1		1
55	Ambika Nagar Odhav	7		1
56	Overseas Enterprise	1		
57	Kharicut Canal at Odhav Kathwada Bridge	1		
58	Kharicut Canal Storm Water Pumping Station	10		1
59	Keshav Park Odhav	3		2
60	Bhavani Nagar Soni Ni Chal	2		2
61	Ranchhod Park	1		
62	Krushna Nagar Odhav	3		1
63	Mukesh Nagar Odhav	1		
64	Kharicut Canal at Arbuda Nagar	3		
65	Jogeshwari Bagh Co. Op. Housing So. Li.	2		
66	Mahavir Smruti Co. Operative Housing So. Li.	2		
67	Shiv Park Society	5		1
68	Storm Water Pumping Station Mahadev Nagar	2		
69	Sumit Nagar Mahadev Nagar Metro Station	2		
70	RTO Vastral	2		
71	RTO Vastral	1		
72	RTO Vastral	2		2
73	Ramdev Park Mahadev Nagar Tekra	2		
74	Jamfal Wadi	3		
75	Ramol CTM Road Bridge	1		1
76	Ramol Hathijan Highway Pumping Station	2		
77	Outfall of Combined Final outlet (70 MLD & 35 MLD)of STP	2	O11	2
	TOTAL	**169**		56

Length area of the stretch is @ 11 Kms.

NO OUTLET SAMPLE REQUISITE MEETS THE REQUISITE NORMS

NO PERMISSION WAS GRANTEDBY FOR ANY OUTLET INCLUDING AMC

O11 IS THE OUTLET OF THE STP, THE EFFLUENT DOEST NOT MEET WITH THE NORMS AGAINST THE DISCHARGE OF 140-150 MLD AT PRESENT IT HAS ONLY TWO OPERATIVE STP (1) OF 70 MLD AND OTHER IS OF 35 MLD AND THE EFFLEUNT DOES NOT MEET WITH THE NORMS AND UNTREATED EFFLEUNT OF @ 35-40 MLD IS DISCHARGED WITHOUT ANY TREATMENT BY AMC

Location	1
Name	Kharicut Canal at Naroda Dehgam Road Bridge
Photographs	

Total Outlets	2

Location	2
Name	Nikol Naroda Pumping Station
Photographs	

Total Outlets	1

Location	3
Name	Sundervan Society New Naroda
Photographs	

Total Outlets	1

Location	4
Name	Vyasvadi Bridge New Naroda
Photographs	

Total Outlets	5
Sample Collected details	**01**

Location	5
Name	Dahyalal Park Society New Naroda
Photographs	
	
Total Outlets	**12**
Sample Collected details	**O2**

Location	6
Name	Adishwar Police Chowki
Photographs	
	
Total Outlets	1

Location	7
Name	Adishwar Police Chowki
Photographs	

Total Outlets	2

Location	8
Name	Best English School New Naroda
Photographs	

Total Outlets	2

Location	9
Name	Ashirwad Residency
Photographs	

Total Outlets	2

Location	10
Name	Ashirwad Residency
Photographs	

Total Outlets	2

Location	11
Name	Navyug Pumping Station
Photographs	

Total Outlets	1

Location	12
Name	Navyug Pumping Station
Photographs	

Total Outlets	2

Location	13
Name	Gajanand Park Nikol
Photographs	
	
Total outlets	1
Sample Collected Details	**O3**

Location	14
Name	Avadhesh Park
Photographs	
	
Total Outlets	2

Location	15
Name	Prabuddha Ashram Nikol
Photographs	

Total Outlets	2

Location	16
Name	Bhakti Nagar Nikol
Photographs	

Total Outlets	1

Location	17
Name	Bhakti Nagar Pumping Station
Photographs	

Total Outlets	1

Location	18
Name	Amardeep Park Nikol
Photographs	

Total Outlets	2
Sample Collected Details	**O4**

Location	19
Name	SRP Gujarati Prathmik Shala
Photographs	

Total Outlets	1

Location	20
Name	Shyam Vihar Society Nikol
Photographs	

Total Outlets	1

Location	21
Name	Sarjan Shopping Centre
Photographs	

Total Outlets	1
Sample Collected Details	**O5**

Location	22
Name	Ashray Apartment
Photographs	

Total Outlets	1

Location	23
Name	Sargam Park Society Nikol
Photographs	

Total Outlets	1

Location	24
Name	Nijanand Mansi
Photographs	

Total Outlets	1

Location	25
Name	Opposite Nijanand Mansi
Photographs	

Total Outlets	2

Location	26
Name	Sarthi Duplex
Photographs	

Total Outlets	3

Location	27
Name	Vasundhara Park
Photographs	
	
Total Outlets	1

Location	28
Name	Vasundhara Park (Noble English School)
Photographs	
	
Total Outlets	1

Location	29
Name	Bhumi Park Society
Photographs	
	
Total Outlets	1
Sample Collected Details	**06**

Location	30
Name	Parshwanath Township
Photographs	
	
Total Outlets	2

Location	31
Name	Thakkar Nagar Bridge, Sardar Chowk
Photographs	

Total Outlets	2
Sample Collected Details	**O7**

Location	32
Name	Rajiv Park SWD Pumping Station, Sardar Chok Bridge, Thakkar Nagar
Photographs	

Total Outlets	2

Sample Collected Details	**08**

Location	33
Name	Sardar Chok Bridge
Photographs	

Total Outlets	2

Location	34
Name	Narayan Park Nikol
Photographs	

Total Outlets	3

Location	35
Name	Narayan Park Nikol
Photographs	
	
Total Outlets	1

Location	36
Name	Nikol Ward Pumping Station
Photographs	
	
Total Outlts	4
Sample Collected Details	**09**

Location	37
Name	Kavya Residency Thakkar Nagar
Photographs	

Total Outlets	1

Location	38
Name	Shree Ram Park Thakkar Nagar
Photographs	

Total Outlets	2

Location	39
Name	Gopal Chok Bridge
Photographs	

Total Outlets	2

Location	40
Name	Shyam Wadi Bapunagar
Photographs	

Total Outlets	1

Location	41
Name	Narayan Park Pumping Station
Photographs	
	
Total Outlets	5

Location	42
Name	Umang Apartment
Photographs	
	
Total Outlets	1

Location	43
Name	Sundervan Apartment Thakkar Nagar
Photographs	

Total Outlet	1

Location	44
Name	Shivkrupa Thakkar Nagar
Photographs	

Total Outlet	1

Location	45
Name	Rameshwar Park
Photographs	
	
Total Outlet	1

Location	46
Name	Nilkanth Multi Speciality Hospital
Photographs	
	
Total Outlet	1

Location	47
Name	Swami Narayan Society
Photographs	

Total Outlet	1

Location	48
Name	Ashirwad Park Pumping Station
Photographs	

Total Outlets	3

Sample Collected Details	**010**

Location	49
Name	Hari Villa Pumping Station
Photographs	

Total Outlet	3

Location	50
Name	Trisha Hospital
Photographs	

Total Outlet	2
Location	51
Name	Ganesh kunj Society
Photographs	

Total Outlets	1

Location	52
Name	Bala Hanuman Mandir
Photographs	

Total Outlets	3

Location	53
Name	Maruti Nagar Co Op Housing So. Li
Photographs	

Total Outlets	7

Location	54
Name	Ambika Nagar
Photographs	

Total Outlets	1

Location	55
Name	Ambika Nagar Odhav
Photographs	

Total Outlet	7

Location	56
Name	Overseas Enterprise
Photographs	

Total Outlets	1

Location	57
Name	Kharicut Canal at Odhav Kathwada Bridge
Photographs	

Total Outlet	1

Location	58

Name	Kharicut Canal Storm Water Pumping Station
Photographs	
	
Total Outlets	10

Location	59
Name	Keshav Park Odhav
Photographs	

Total Outlets	3

Location	60
Name	Bhavani Nagar Soni Ni Chal
Photographs	

Total Outlets	2

Location	61
Name	Ranchhod Park
Photographs	

Total Outlet	1

Location	62
Name	Krushna Nagar Odhav
Photographs	

Total Outlet	3

Location	63
Name	Mukesh Nagar Odhav

Photographs	
	
Total Outlets	1

Location	64
Name	Kharicut Canal at Arbuda Nagar
Photographs	
	
Total Outlets	3

Location	65
Name	Jogeshwari Bagh Co. Op. Housing So. Li.
Photographs	

Total Outlets	2

Location	66
Name	Mahavir Smruti Co. Operative Housing So. Li.
Photographs	

Total Outlets	2

Location	67
Name	Shiv Park Society
Photographs	

Total Outlets	5

Location	68
Name	Storm Water Pumping Station Mahadev Nagar
Photographs	

Total Outlets	2

Location	69
Name	Sumit Nagar Mahadev Nagar Metro Station
Photographs	
	
Total Outlets	2

Location	70
Name	RTO Vastral
Photographs	
	
Total Outlets	2

Location	71
Name	RTO Vastral

Photographs	
	
Total Outlets	1

Location	72
Name	RTO Vastral
Photographs	
	
Total Outlets	2

Location	73

Name	Ramdev Park Mahadev Nagar Tekra
Photographs	

Total Outlets	2

Location	74
Name	Jamfal Wadi
Photographs	

Total Outlets	3

Location	75
Name	Ramol CTM Road Bridge
Photographs	

Total Outlets	1

Location	76
Name	Ramol Hathijan Highway Pumping Station
Photographs	

Total Outlets	2

Location	77

Name	Outfall of Combined Final outlet (70 MLD & 35 MLD)of STP
Photographs	
	
Total Outlet	2
Sample Collected Details	**O11**

R. P. A. D.

VIPUL MEHTA G.A.S
Dy. Municipal Commissioner

Ahmedabad Municipal Corporation
'C' Block, 2nd Floor,
Sardar Patel Bhavan,
Danapith, Ahmedabad - 380001

09.06.2020

Gujarat Pollution Control B...
RECEIVED C
16 JUN 2020
23733

જો.ઇ.આઇ.સી.પી.
ઇ.કો.: 3
તા.: 11/6/2020

To,
Shri Member Secretary
Gujarat Pollution Control Board,
Paryavaran Bhavan,
Sector-10 A,
Gandhinagar-382010

Subject: Submission of action taken/planning on the instructions given by Ho'ble Shri B. C. Patel during the visit on 09.03.2020 and observations mentioned in the report dated 18.02.2020 carried out by Regional Office, Ahmedabad (East), GPCB in the matter of Original Application no. 105/2019 of Hon'ble NGT(Principal Bench) New Delhi.

Ref: (1) GPCB letter No. GPCB/LGL:KH:142(2)/557841, Date: 18.03.2020 received at AMC registry on 26.05.2020
(2) Inspection Report (Date: 18.02.2020) for outfalls into the Kharicut Canal from GIDC Naroda to GIDC Vatva.

Sir,

With respect to the above subject and reference, Hon'ble Justice Shri B.C. Patel sir, former Chief Justice of High Court of Delhi has visited along with the officials of Ahmedabad Municipal Corporation (AMC), Gujarat Pollution Control Board (GPCB), Central Pollution Control Board (CPCB), Irrigation Department in the matter of Original Application no. 105/2019 of Hon'ble NGT(Principal Bench) New Delhi. Herewith submitting the status of action taken/planning divert the flow of drainage into drainage lines and stop the direct discharge into Kharicut Canal with respect to the report dated 18.02.2020 carried out by Regional Office, Ahmedabad (East), GPCB as under.

There are total 75 outlets in Kharicut canal from Naroda to Vatva. Out of which 57 are of Storm water and 18 are of drainage. As per the report dated 18.02.2020 carried out by Regional Office, Ahmedabad (East), GPCB, there were total 22 outlets having drainage discharge. Out of these, 10 outlets are already stopped discharging. Summary of the total outlets is as under.

Sr. No.	Type of drain	No. of Total Outlets in Kharicut Canal				No of Outlets Having Domestic Wastewater Discharge							
						Status on 18.02.2020 as per GPCB report				Present Status			
		NZ	EZ	SZ	Total	NZ	EZ	SZ	Total	NZ	EZ	SZ	Total
1	SWD	21	28	09	58	02	03	00	05	00	01	00	01
2	Drainage	12	05	00	17	12	05	00	17	07	04	00	11
	Total	33	33	09	***75***	14	08	00	***22***	07	05	00	***12***

Planning for the remaining 12 outlets is as under.

Sr. No.	Location	Planning
1	Gajanand Park Nikol	Minor water discharge found. This residential area is low laying about 3 to 5 feet from Canal service road. Laying of new 180 running meter pipeline from Avdhesh Park to Gajanand Park via Narayani School to divert the flow is planned.
2	Avadhesh Park	
3	Prabuddha Ashram Nikol	
4	Amardeep Park Nikol	Minor water discharge found. This residential area is low laying about 3 to 5 feet from Canal service road. laying of new 120 running meter Pipeline from Amardeep Park to Bhaktinagar to divert the flow is planned.
5	Sarjan Shopping Centre	De-silting work is completed and Laying of new 200 running meter Pipeline from Shyam Vihar to Canal culvert to divert the flow is planned.
6	Sardar Chok Bridge	It is planned to divert this flow to recently installed Drainage trunk main line on SP ring road.
7	Narayan Park Nikol	Laying of new 180 running meter pipeline from Narayan Park to Rajiv Park to divert the flow is planned.
8	Nikol Ward Pumping Station	Augmentation of Jivanwadi Drainage Pumping with new network is planned.
9	Kavya Residency Thakkar Nagar	
10	Ashirwad Park Pumping Station	Technical consultant is appointed to work out the techno-economical survey.
11	Ambika Nagar	Drainage pumping stations like (1) Rabari DPS (2) Chotalal DPS discharge is planned to divert to Vinzol Main trunk line by laying new Rising line. As a long term permanent solution, Microtunneling work is taken up from Jashodanagar to Pirana to overcome the drainage backing in Pirana trunk main line.
12	Keshav Park Odhav	

Details of all the outlets of Kharicut canal is attached as annexure-1 herewith.

As per Hon'ble Shri B. C. Patel sir's instructions, the work of 100 MLD STP is gear up but due to COVID-19 and lockdown imposed here, the work will be delayed.

As a result of the pandemic situation in the country and worldwide, all the work were held up due to migration of labours and no progress can be achieved what was planned earlier. Government of India has also issued circular for the relaxation and extension of time limit for the ongoing work. Looking to the above scenario, AMC is planning to carry out the planned work as soon as the necessary sanction, approval, labour force, etc. will be available.

Dy. Municipal Commissioner
(Project)

Annexure-I

Kharicut Canal Outlet Action Taken Report

Sr. No.	Zone	Name of Location	Lat.	Long.	Type of Connection			Domestic waste water discharge in canal Yes/No		Action to be taken to stop discharge in canal short turm/Long turm planing
					SWD	Drainage	Industries	Status on 18.02.2020 as per GPCB report	Present Status	
1	NZ	Fresh water from Narmada Canal enter in to the Kharicut Canal	23.07764	72.66342	--	--	--	--	--	--
2	NZ	Nikol Naroda Pumping Station	23.07315	72.66382	SWD	--	--	No	No	--
3	NZ	Shreyash Nath Society New Naroda	23.7276	72.66424	SWD	--	--	No	No	--
4	NZ	Sundervan Society New Naroda	23.07161	72.66355	SWD	--	--	No	No	--
5	NZ	Vyasvadi Bridge New Naroda	23.07161	72.66335	SWD	--	--	Yes	No	Drainage discharge in canal is stopped
6	EZ	Dahyalal Park Society New Naroda	23.07154	72.66334	SWD	--	--	Yes	No	Drainage discharge in canal is stopped
7	EZ	Adishwar Police Chowki	23.06812	72.66109	SWD	--	--	No	No	--
8	NZ	Adishwar Police Chowki	23.06812	72.66109	SWD	--	--	No	No	--
9	NZ	Kharicut Canal at Adishwar Police Chowki	23.06814	72.66109	--	--	--	--	--	--
10	NZ	Best English School New Naroda	23.06619	72.65616	SWD	--	--	No	No	--
11	NZ	Ashirwad Residency	23.06396	72.65324	SWD	--	--	No	No	--
12	NZ	Ashirwad Residency	23.06396	72.65324	SWD	--	--	No	No	--
13	NZ	Navyug Pumping Station	23.06339	72.65238	SWD	--	--	No	No	--
14	NZ	Navyug Pumping Station	23.06339	72.65238	SWD	--	--	No	No	--
15	NZ	Gajanand Park Nikol	23.06152	72.65104	--	Drainage	--	Yes	Yes	

Kharicut Canal Outlet Action Taken Report

Sr. No.	Zone	Name of Location	Lat.	Long.	Type of Connection			Domestic waste water discharge in canal Yes/No		Action to be taken to stop discharge in canal short turm/Long turm planing
					SWD	Drainage	Industries	Status on 18.02.2020 as per GPCB report	Present Status	
16	NZ	Avadhesh Park	23.0613	72.65081	--	Drainage	--	Yes	Yes	Minor water discharge found. This residential area is low laying about 3 to 5 feet from Canal service road. Laying of new 180 running meter pipeline from Avdhesh Park to Gajanand Park via Narayani School to divert the flow is planned.
17	NZ	Prabuddha Ashram Nikol	23.06087	72.65027	--	Drainage	--	Yes	Yes	
18	NZ	Kharicut Canal at Prabuddha Park	23.06087	72.65027	--	--	--	--	--	--
19	NZ	Bhakti Nagar Nikol	23.06087	72.65027	SWD	--	--	No	No	--
20	NZ	Bhakti Nagar Pumping Station	23.06087	72.65027	SWD	--	--	No	No	--
21	NZ	Amardeep Park Nikol	23.0593	72.64989	--	Drainage	--	Yes	Yes	Minor water discharge found. This residential area is low laying about 3 to 5 feet from Canal service road. laying of new 120 running meter Pipeline from Amardeep Park to Bhaktinagar to divert the flow is planned.
22	NZ	SRP Gujarati Prathmik Shala	23.0585	72.65008	SWD	--	--	No	No	--

Kharicut Canal Outlet Action Taken Report

Sr. No.	Zone	Name of Location	Lat.	Long.	Type of Connection			Domestic waste water discharge in canal Yes/No		Action to be taken to stop discharge in canal short turm/Long turm planing
					SWD	Drainage	Industries	Status on 18.02.2020 as per GPCB report	Present Status	
23	NZ	Shyam Vihar Society Nikol	23.05721	72.65081	SWD	--	--	Yes	No	Storm water of service road of canal only
24	NZ	Sarjan Shopping Centre	23.0563	72.65096	--	Drainage	--	Yes	Yes	De-silting work is completed and Laying of new 200 running meter Pipeline from Shyam Vihar to Canal culvert to divert the flow is planned.
25	NZ	Ashray Apartment	23.0563	72.65096	-	Drainage	--	Yes	No	Drainage discharge in canal is stopped
26	NZ	Sargam Park Society Nikol	23.05538	72.65177	SWD	--	--	No	No	--
27	NZ	Nijanand Mansi	23.05538	72.65177	--	Drainage	--	Yes	No	De-silting work is completed from Nijanand Mansi to Bhumi Park. And sur plus water discharge is stopped by providing dummy.
28	NZ	Opposite Nijanand Mansi	23.05538	72.65177	SWD	--	--	No	No	
29	NZ	Sarthi Duplex	23.05472	72.65232	--	Drainage	--	Yes	No	
30	NZ	Vasundhara Park	23.05431	72.65215	--	Drainage	--	Yes	No	
31	NZ	Vasundhara Park (Noble English School)	23.05375	72.65161	SWD	-	--	No	No	
32	NZ	Bhumi Park Society	23.05317	72.65142	--	Drainage	--	Yes	No	
33	NZ	Parshwanath Township	23.05317	72.65142	SWD	--	--	No	No	--
34	NZ	Rajiv Park Thakkar Nagar	23.05063	72.65241	SWD	--	--	No	No	--

Kharicut Canal Outlet Action Taken Report

Sr. No.	Zone	Name of Location	Lat.	Long.	Type of Connection			Domestic waste water discharge in canal Yes/No		Action to be taken to stop discharge in canal short turm/Long turm planing
					SWD	Drainage	Industries	Status on 18.02.2020 as per GPCB report	Present Status	
35	NZ	Sardar Chok Bridge	23.05063	72.65241	--	Drainage	--	Yes	Yes	It is planned to divert this flow to recently installed Drainage trunk main line on SP ring road.
36	NZ	Sardar Chok Bridge	23.05063	72.65241	SWD	--	--	No	No	--
37	NZ	Narayan Park Nikol	23.044867	72.65315	--	Drainage	--	Yes	Yes	Laying of new 180 running meter pipeline from Narayan Park to Rajiv Park to divert the flow is planned.
38	NZ	Narayan Park Nikol	23.044867	72.65315	SWD	--	--	No	No	--
39	EZ	Nikol Ward Pumping Station	23.04667	72.65395	SWD	--	--	Yes	Yes	Augmentation of Jivanwadi Drainage Pumping with new network is planned.
40	EZ	Kavya Residency Thakkar Nagar	23.04603	72.65395	--	Drainage	--	Yes	Yes	
41	EZ	Shree Ram Park Thakkar Nagar	23.04603	72.65395	SWD	--	--	Yes	No	De-silting work is completed from Shree Ram Park to Bapa sitaram madhuli by super sucker and stopped the discharge.
42	EZ	Gopal Chok Bridge	23.4571	72.6539	SWD	--	--	No	No	--
43	EZ	Shyam Wadi Bapunagar	23.04522	72.65366	SWD	--	--	No	No	--
44	EZ	Narayan Park Pumping Station	23.0445	72.65335	SWD	--	--	No	No	--
45	EZ	Umang Apartment	23.04361	72.653	SWD	--	--	No	No	--
46	EZ	Sundervan Apartment Thakkar Nagar	23.04264	72.65224	SWD	--	--	No	No	--
47	EZ	Shivkrupa Thakkar Nagar	23.04168	72.65204	SWD	--	--	No	No	--

Kharicut Canal Outlet Action Taken Report

Sr. No.	Zone	Name of Location	Lat.	Long.	Type of Connection			Domestic waste water discharge in canal Yes/No		Action to be taken to stop discharge in canal short turm/Long turm planing
					SWD	Drainage	Industries	Status on 18.02.2020 as per GPCB report	Present Status	
48	EZ	Rameshwar Park	23.04168	72.65204	SWD	--	--	No	No	--
49	EZ	Nilkanth Multi Speciality Hospital	23.04055	72.6256	SWD	--	--	No	No	--
50	EZ	Swami Narayan Society	23.03931	72.6528	--	Drainage	--	Yes	No	Drainage discharge in canal is stopped
51	EZ	Ashirwad Park Pumping Station	23.0332	72.65205	--	Drainage	--	Yes	Yes	Technical consultant is appointed to work out the techno-economical survey.
52	EZ	Hari Villa Pumping Station	23.03226	72.65218	SWD	--	--	No	No	--
53	EZ	Trisha Hospital	23.03226	72.65218	SWD	--	--	No	No	--
54	EZ	Ganesh kunj Society	23.03114	72.6499	SWD	--	--	No	No	--
55	EZ	Bala Hanuman Mandir	23.03088	72.64895	SWD	--	--	No	No	--
56	EZ	Maruti Nagar Co Op Housing So. Li	23.02899	72.6495	SWD	--	--	No	No	--
57	EZ	Ambika Nagar	23.02734	72.6495	--	Drainage	--	yes	yes	Drainage pumping stations like (1) Rabari DPS (2) Chotalal DPS discharge is planned to divert to Vinzol Main trunk line by laying new Rising line. As a long term permanent solution, Microtunneling work is taken up from Jashodanagar to Pirana to overcome the drainage backing in Pirana trunk main line.
58	EZ	Ambika Nagar Odhav	23.02626	72.6493	SWD	--	--	No	No	--

Kharicut Canal Outlet Action Taken Report

Sr. No.	Zone	Name of Location	Lat.	Long.	Type of Connection			Domestic waste water discharge in canal Yes/No		Action to be taken to stop discharge in canal short turm/Long turm planing
					SWD	Drainage	Industries	Status on 18.02.2020 as per GPCB report	Present Status	
59	EZ	Overseas Enterprise	23.02377	72.64837	SWD	--	--	No	No	--
60	EZ	Kharicut Canal at Odhav Kathwada Bridge	23.02227	72.64837	-	-	-	-	-	--
61	EZ	Kharicut Canal Storm Water Pumping Station	23.02227	72.64837	SWD	--	--	No	No	--
62	EZ	Keshav Park Odhav	23.01897	72.64333	-	DRAINAGE	--	Yes	Yes	Drainage pumping stations like (1) Rabari DPS (2) Chotalal DPS discharge is planned to divert to Vinzol Main trunk line by laying new Rising line. As a long term permanent solution, Microtunneling work is taken up from Jashodanagar to Pirana to overcome the drainage backing in Pirana trunk main line.
63	EZ	Bhavani Nagar Soni Ni Chal	23.01818	72.64237	SWD	--	--	-	-	--
64	EZ	Ranchhod Park	23.01722	72.6421	SWD	--	--	No	No	--
65	EZ	Krushna Nagar Odhav	23.01722	72.6421	SWD	--	--	No	No	--
66	EZ	Mukesh Nagar Odhav	23.01592	72.64209	SWD	--	--	No	No	--
67	EZ	Kharicut Canal at Arbuda Nagar	23.01511	72.64209	SWD	--	--	No	No	--
68	SZ	Jogeshwari Bagh Co. Op. Housing So. Li.	23.01278	72.64248	SWD	--	--	No	No	--
69	SZ	Mahavir Smruti Co. Operative Housing So. Li.	23.01021	72.64269	SWD	--	--	No	No	--
70	SZ	Shiv Park Society	23.00905	72.64275	SWD	--	--	No	No	--

Kharicut Canal Outlet Action Taken Report

Sr. No.	Zone	Name of Location	Lat.	Long.	Type of Connection			Domestic waste water discharge in canal Yes/No		Action to be taken to stop discharge in canal short turm/Long turm planing
					SWD	Drainage	Industries	Status on 18.02.2020 as per GPCB report	Present Status	
71	SZ	Storm Water Pumping Station Mahadev Nagar	23.00552	72.64237	SWD	--	--	No	No	--
72	SZ	Sumit Nagar Mahadev Nagar Metro Station	23.00419	72.644	SWD	--	--	No	No	--
73	SZ	RTO Vastral	23.00272	72.64458	SWD	--	--	No	No	--
74	SZ	RTO Vastral	23.00102	72.644689	SWD	--	--	No	No	--
75	SZ	RTO Vastral	23.00039	72.64478	SWD	--	--	No	No	--
76	SZ	Ramdev Park Mahadev Nagar Tekra	22.99177	72.64521	SWD	--	--	No	No	--
77	SZ	Kharicut Canal at Sharda Primary School	22.79798	72.64541	--	--	--	--	--	--
78	EZ	Jamfal Wadi	22.99284	72.63878	SWD	--	--	No	No	--
79	EZ	Ramol CTM Road Bridge	22.99008	72.64042	SWD	--	--	No	No	--
80	EZ	Kharicut Canal at Vinzol Escape	22.98694	72.6373	--	--	--	--	--	--
81	EZ	Ramol Hathijan Highway Pumping Station	22.97868	72.63557	SWD	--	--	No	No	--
82	EZ	Kharicut Canal at Vatva GIDC upstream	22.97868	72.63507	--	--	--	--	--	--
83	EZ	Kharicut Canal at Vatva Downstream Vinzol	22.9524	72.64013	--	--	--	--	--	--

અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન

C.S.T. No. 134/2014-2015/ 2000 Nos.

October - 2019

Date	Time	PH	colour
2-10-19	8:10 A.m to 10:15 A.m	4.11	white
8-10-19	8:20 A.m to 10:00 A.m	4.51	Yellow
10-10-19	6:40 A.m to 10:20 A.m	3.57	Yellow
11-10-19	5:30 A.m to 8:40 A.m	3.63	white
12-10-19	3:30 A.m to 4:36 A.m	2.76	White
14-10-19	6:30 A.m to 7:30 A.m	3.85	White
15-10-19	6:50 A.m to 9:30 A.m	3.58	Yellow
16-10-19	9:30 P.m to 10:30 P.m	2.24	white
18-10-19	9:00 P.m to 10:15 P.m	3.42	Yellow
19-10-19	9:30 P.m to 11:30 P.m	2.15	white
20-10-19	10:30 P.m to 11:50 P.m	1.90	Yellow
21-10-19	8:00 A.m to 10:00 A.m	2.81	Yellow
22-10-19	9:00 Pm to 11:25 pm	2.10	Yellow
23-10-19	7:45 Am to 10:20 Am	5.74	Yellow
23-10-19	9:30 Pm to 11:00 Pm	3.09	White
24-10-19	10:00 P.m to 12:15 Am	1.19	white
25-10-19	10:25 Pm to 12:10 Pm	2.44	white
26-10-19	6:40 Am to 8:00 Am	2.70	Yellow
31-10-19	9:40 Pm to 2:00 Am	2.30	white
01-11-19	9:58 Pm to 11:48 Pm	2.80	White
02-11-19	10:10 Pm to 11:25 Pm	2.19	white
03-11-19	9:10 Pm to 11:00 Pm	2.74	Yellow
04-11-19	8:40 Am to 10:00 Am	2.86	Red
04-11-19	11:00 Pm to 12:15 Am	2.73	Yellow

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અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન

C.S.T. No. 134/2014-2015/ 2000 Nos.

November 2019

Date	Time	pH	colour
1-11-19	9:58 pm to 11:48 p.m	2.77	white
2-11-19	10:00 p.m to 11:25 p.m	2.19	white
3-11-19	9:10 p.m to 11:00 p.m	2.80	Yellow
4-11-19	7:40 A.m to 10:20 A.m	2.08	Red
4-11-19	11:00 p.m to 12:15 A.m	1.73	Yellow
5-11-19	8:01 A.m to 10:14 A.m	1.80	Yellow
6-11-19	5:47 A.m to 10:00 A.m	1.38	white
6-11-19	10:50 p.m to 12:15 A.m	1.48	Yellow
7-11-19	6:50 A.m to 9:30 A.m	1.73	white
8-11-19	8:00 A.m to 9:30 A.m	5.09	white
8-11-19	10:00 p.m to 12:15 A.m	3.12	white
9-11-19	10:00 p.m to 11:10 p.m	1.31	white
10-11-19	6:40 A.m to 10:00 A.m	5.54	Yellow
10-11-19	10:15 p.m to 12:35 A.m	1.78	white
11-11-19	8:45 A.m to 10:00 A.m	4.45	Yellow
11-11-19	10:30 A.m to 12:45 A.m	1:38	Yellow
12-11-19	10:30 p.m to 12:15 A.m	2.01	white
13-11-19	7:30 A.m to 9:45 A.m	1.75	white
14-11-19	7:00 A.m to 9:15 A.m	1.67	Yellow
14-11-19	10:30 p.m to 12:10 A.m	4.17	Yellow
15-11-19	7:30 A.m to 10:00 A.m	5.25	Yellow
16-11-19	7:00 A.m to 10:10 A.m	2.17	white
17-11-19	10:00 p.m to 12:30 A.m	1.58	Yellow
18-11-19	9:15 p.m to 11:22 p.m	1.30	white

અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન

C.S.T. No. 134/2014-2015/ 2000 Nos.

December - 2019

Date	Time	PH	colour
01-12-2019	9:00Am to 11:00 Am	4.98	light green
02-12-19	7:45 pm to 10:25 pm	3.23	white
02-12-19	9:00Pm to 11:00 Pm	1.10	white
07-12-19	7:25 Am to 8:30 Am	1.73	white
8-12-19	6:30 A.m to 9:40 A.m	1.25	yellow
10-12-19	7:45 A.m to 10:55 A.m	1.02	yellow
11-12-19	6:55 A.m to 10:05 A.m	1.66	white
14-12-19	9:10 A.m to 10:10 A.m	2.16	light yellow
15-12-19	9:15 A.m to 10:20 A.m	5.39	yellow
16-12-19	8:50 A.m to 11:20 A.m	4.69	light green
17-12-19	9:30 A.m to 11:10 A.m	5.22	yellow
19-12-19	8:50 A.m to 10:45 A.m	3.24	light green
26-12-19 (colour)	8:30 A.m to 9:50 A.m	6.82	greenish

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C.S.T. No. 134/2014-2015/ 2000 Nos.

January - 2020

Date	Time	PH	colour
29-1-20	8:50 A.m to 10:30 A.m	2.90	Yellow
	Feb 2020		
08-2-20	8:40 AM to 9:20 AM	2.67	green
10-2-20	9:00 AM to 11:40 AM	1.63	yellow
11-2-20	8:50 AM to 9:30 AM	3.84	yellow

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C.S.T. No. 134/2014-2015/ 2000 Nos.

February – 2020

Date	Time	PH	Color
1-2-20	9:20 A.m to 10:45 A.m	7.36	greenis
2-2-20	8:30 A.m to 10:30 A.m	8.89	green
5-2-20	9:30 A.m to 12:10 p.m	6.21	light green
7-2-20 (Acid)	9:40 A.m to 11:50 A.m	7.28	Yellow
8-2-20	8:40 A.m to 19:50 A.m	2.67	greenis
~~8-2-20~~ (Acid)			
10-2-20 (Acid)	9:00 A.m to 11:40 A.m	1.63	Yellow
11-2-20	8:50 A.m to 9:30 A.m	3.81	Yellow
13-2-20	4:30 P.m to 5.20 pm	6.28	winere
14-2-20	8:55 Am to 10:50 Am	7.67	Yellow
15-2-20	8:40 Am to 10:15 Am	6.79	yellow
18-2-20	8:50 Am to 11:50 Am	7.36	greeni
19-2-20	9:00 Am to 11:50 Am	7.35	Yellow
20-2-20	9:50 Am to 11:30 Am	7.28	white
21-2-20	9:55 Am to 11:20 Am	6.79	Yellow
22-2-20	8:50 Am to 12:10 Pm	6.79	Yellow
25-2-20	8:15 Am to 9:15 Am	7.29	Green
26-2-20	9:30 Am to 12:25 Am	6.69	Green
29-2-20	9:00 Am to 11:55 Am	7.02	Yel

અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન

C.S.T. No. 134/2014-2015/ 2000 Nos.

March = 2020

Date	Time	PH	colour
1-3-20	9:45 Am to 11:35 Am	6.45	Yellow
2-3-20	8:10 Am to 11:55 Am	7.05	Brown
3-3-20	8:00 Am to 8:34 Am	5.63	white
5-3-20	9:10 Am to 11:42 Am	7.84	light green
9-3-20	8:15 Am to 9:40 Am	6.05	gray
9-3-20	9:40 Am to 10:30 Am	3.09	Brown

PROPOSAL FOR DEVELOPMENT OF

KHARICUT CANAL



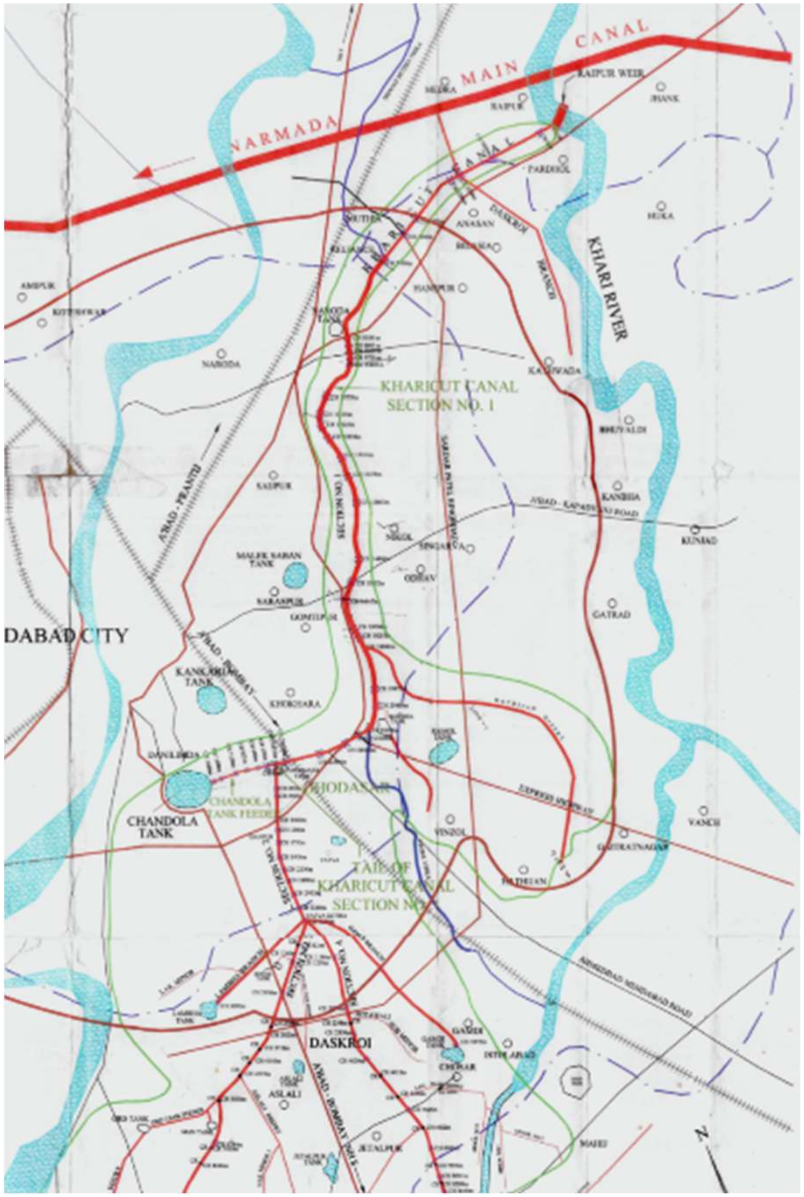

Client:

AHMEDABAD MUNICIPAL CORPORATION

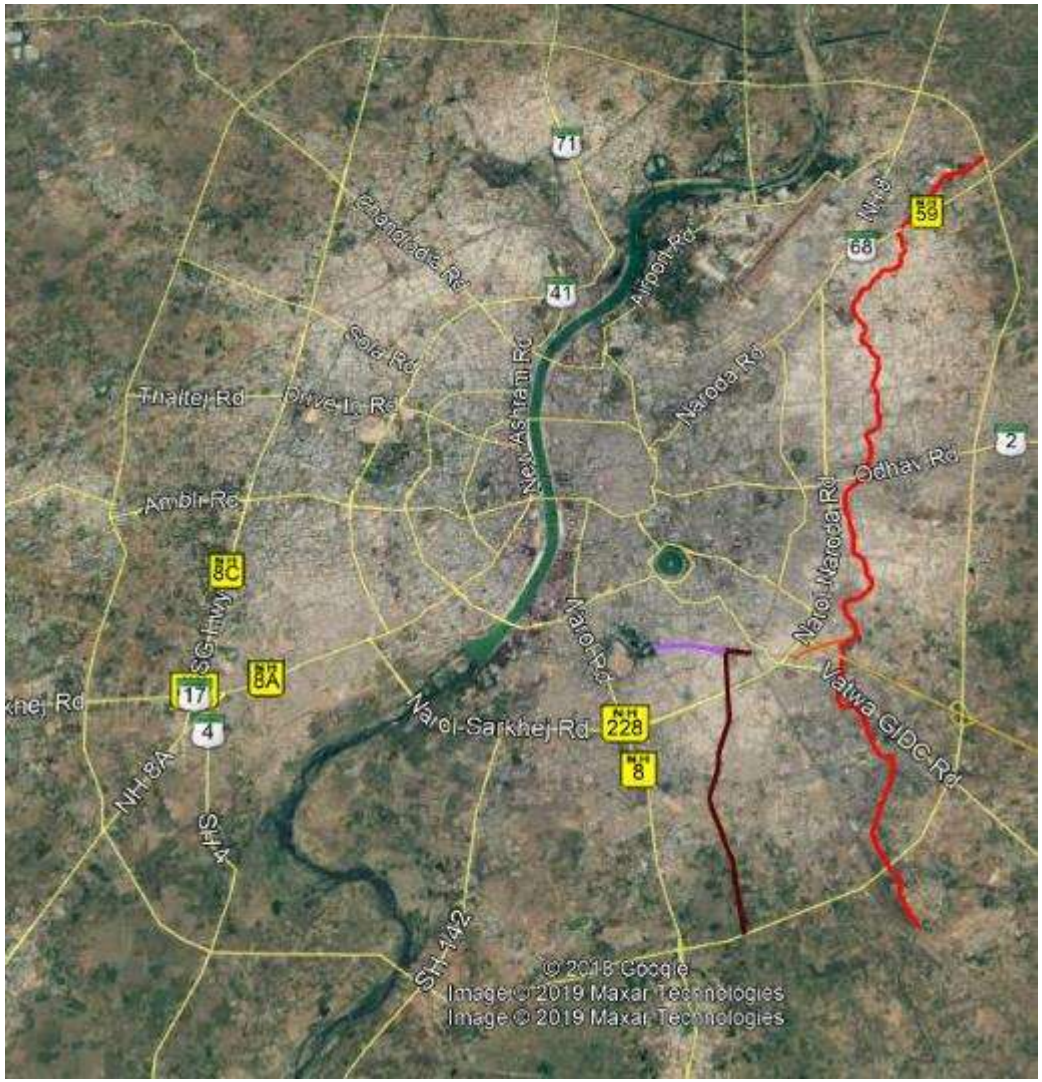
INTRODUCTION :

- The Kharicut canal was constructed more than 110 years ago for irrigation purpose. It was unlined canal. The Kharicut canal was originally a natural drain. The planned command area was about 10,200 Ha.
- It was resectioned and lined considering irrigation of canal and flood water of surrounding areas, having capacity of about 71.58 cumecs.
- At present the irrigation of Kharicut canal is reduced to 5000 Ha. and 2500 Ha.in kharif & rabi season respectively.
- In Kharif season, the canal is drawing max. 15 cumecs water for irrigation in downstream of Vinzol vhela.

INDEX MAP


NARMADA MAIN CANAL
KHARI RIVER
KHARICUT CANAL SECTION NO. 1
DABAD CITY
KANKARIA TANK
CHANDOLA TANK
TAIL OF KHARICUT CANAL SECTION NO.
DASKROI
ODHAV
VINZOL
HATHIJAN
NARODA
SAIJPUR

Layout of Kharicut Canal and Vinzhol Drain



SALIENT FEATURES OF CANAL :

- The Khari cut canal is passing through eastern belt of Ahmedabad City. The salient features of canal from Naroda upto Vinzol Vhela are as below :

Sr. No	Particulars	Between Naroda Smashan Gruh and Vinzol Vhela	Beyond Vinzol Vhela
1	Discharge	71.58 cumecs	25.0 cumecs
2	Canal Bed Width	10.00 m.	7.60 m.
3	Depth (FSD)	2.6 m	1.98 m.
4	Freeboard	0.9 m.	0.45 m.
5	Side slope	1.5 H : 1 V	1 H : 1 V
6	Canal bed gradient	1: 1800	1: 3000

PROBLEMS FACED ALONG CANAL ALIGNMENT :

- The embankment of canal divides the developed city area which create problem of connectivity between two sides of people and result in traffic congestion.
- Unauthorised sewerage connection creates bad environment to surrounding residents.
- Due to open canal, people are throwing garbage into canal.
- The flood water during heavy rain spreads into residential, industrial and commercial area adjoining to Kharicut canal.

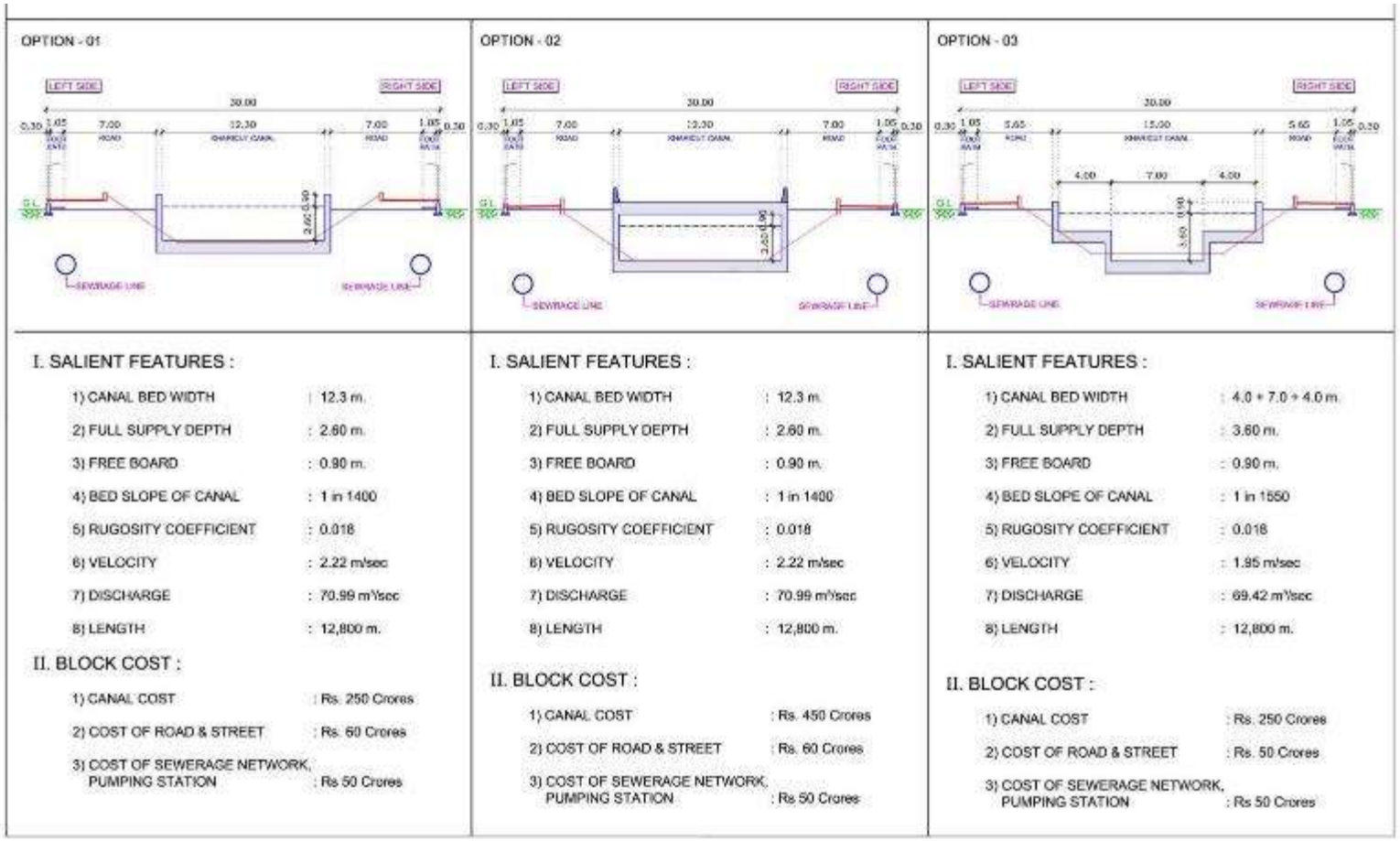
Present Site Condition:

PRESENT SITE CONDITION:

PRESENT SITE CONDITION:

PROPOSAL

- Three options have been worked out for remodelling of Kharicut canal which carries flow of 70.99 m3/sec for 12.8 Km length of the canal .



OPTION - 01

I. SALIENT FEATURES :

1) CANAL BED WIDTH	: 12.3 m.
2) FULL SUPPLY DEPTH	: 2.60 m.
3) FREE BOARD	: 0.90 m.
4) BED SLOPE OF CANAL	: 1 in 1400
5) RUGOSITY COEFFICIENT	: 0.018
6) VELOCITY	: 2.22 m/sec
7) DISCHARGE	: 70.99 m³/sec
8) LENGTH	: 12,800 m.

II. BLOCK COST :

1) CANAL COST	: Rs. 250 Crores
2) COST OF ROAD & STREET	: Rs. 60 Crores
3) COST OF SEWERAGE NETWORK, PUMPING STATION	: Rs 50 Crores

OPTION - 02

I. SALIENT FEATURES :

1) CANAL BED WIDTH	: 12.3 m.
2) FULL SUPPLY DEPTH	: 2.60 m.
3) FREE BOARD	: 0.90 m.
4) BED SLOPE OF CANAL	: 1 in 1400
5) RUGOSITY COEFFICIENT	: 0.018
6) VELOCITY	: 2.22 m/sec
7) DISCHARGE	: 70.99 m³/sec
8) LENGTH	: 12,800 m.

II. BLOCK COST :

1) CANAL COST	: Rs. 450 Crores
2) COST OF ROAD & STREET	: Rs. 60 Crores
3) COST OF SEWERAGE NETWORK, PUMPING STATION	: Rs 50 Crores

OPTION - 03

I. SALIENT FEATURES :

1) CANAL BED WIDTH	: 4.0 + 7.0 + 4.0 m.
2) FULL SUPPLY DEPTH	: 3.60 m.
3) FREE BOARD	: 0.90 m.
4) BED SLOPE OF CANAL	: 1 in 1550
5) RUGOSITY COEFFICIENT	: 0.018
6) VELOCITY	: 1.95 m/sec
7) DISCHARGE	: 69.42 m³/sec
8) LENGTH	: 12,800 m.

II. BLOCK COST :

1) CANAL COST	: Rs. 250 Crores
2) COST OF ROAD & STREET	: Rs. 50 Crores
3) COST OF SEWERAGE NETWORK, PUMPING STATION	: Rs 50 Crores

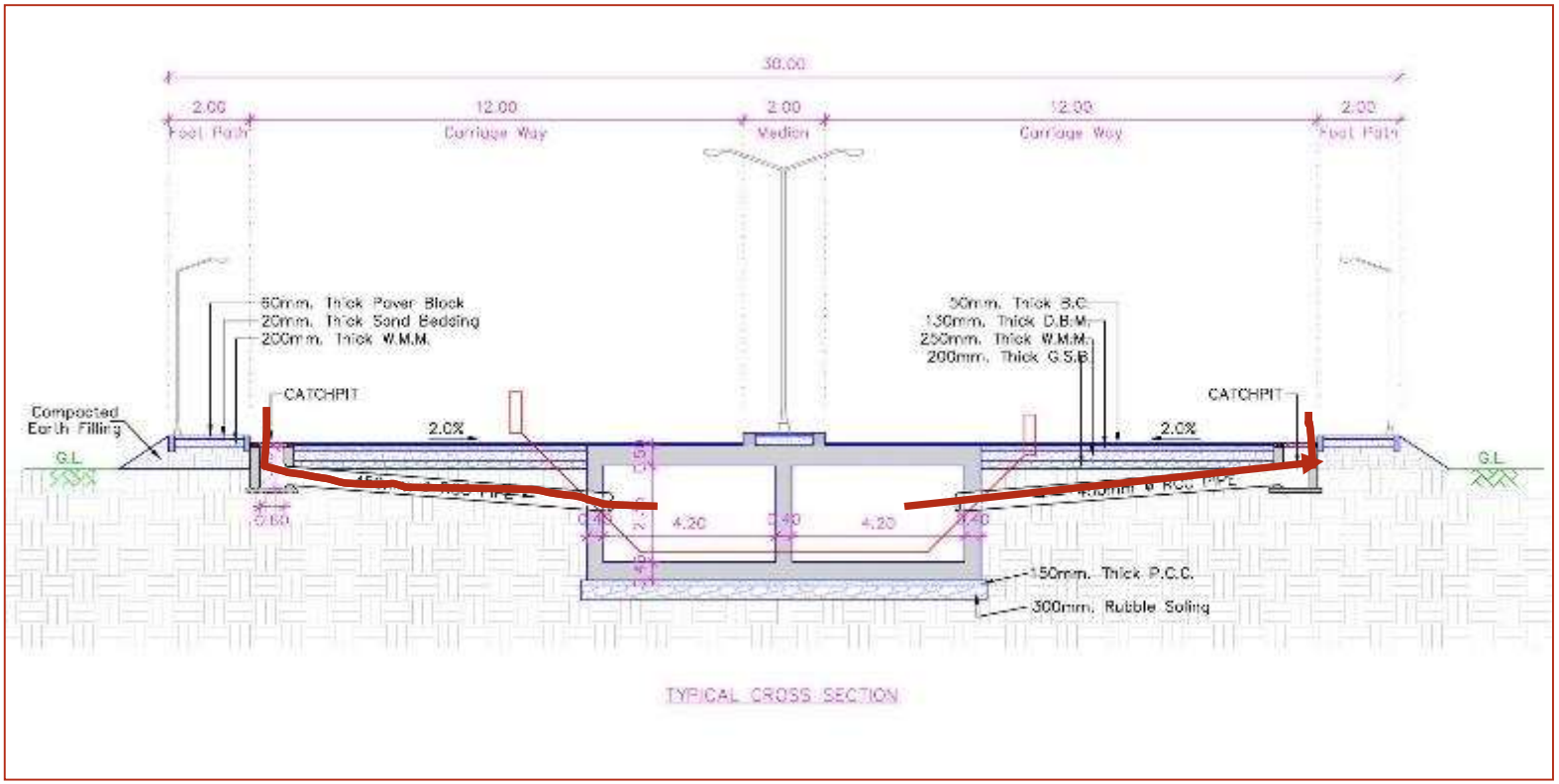
PROPOSAL FOR REJUVENATION OF KHARICUT CANAL D/S OF VINZOL VEHLA

Sr. No2	Particulars	D/S Narol –Naroada Road
1	Discharge	25.0 cumecs
2	No of Cells	2 Nos
3	Box Width	4.2 m
4	Depth of Box	2.35 m
5	Depth of water	1.90m.
6	Canal bed gradient	1: 2000

Proposal for Rejuvenation of kharicut canal between Narol-Naroda road to Railway line

PHOTOGRAPHS

PROPOSAL FOR REJUVENATION OF KHARICUT CANAL BETWEEN NAROL-NARODA ROAD TO RAILWAY LINE



- The length of gravity RCC box syphon for irrigation purpose is approximately 794 mt. having two cell boxes 4.2 mt. x 2.35 mt. (2 Nos.)
- The cost of rejuvenation of Kharicut Canal (RCC box) works out to Rs. 15.21 crore.(with dark colour in both the boxes from out side how the sewage/stormwater/effluent can be entered.)

Tenders Invited and Received NAROL NARODA NH-8 and Railway Line (Length 800 m) Estimated Cost : 15.21 Crores

- Major Components of the Project
  - Dismantling of the Existing Lining of Canal
  - RCC Box (4.2 x 2.35 - 2 cells)
  - Road, Kerb Footpath
  - New Sewerage Lines on Either of Side of the RCC Box in Service Road
  - Catch pits with Pipe Connection to RCC Box

3D Image

3D Image

THANK YOU

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

By RPAD

DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 [HEREINAFTER REFERRED TO AS THE "WATER ACT"] AS AMENDED FROM TIME TO TIME.

(1) WHEREAS Ahmedabad Municipal Corporation (AMC) having the Sewage Treatment Plant (STP) for the treatment of domestic waste water (Sewage) located at Plot No. 93 ,10 ,113 ,115 ,117(p),118,92,104,105,109,111,112,116,120 near Vinoba Bhave Nagar, Village-Vinzol, Ahmedabad

(2) AND WHEREAS the Gujarat Pollution Control Board has granted you Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. W-100525 dated 04/04/2029 which is valid up to 30/06/2023 for the treatment of domestic waste water (Sewage) subject to the conditions mentioned therein.

(3) AND WHEREAS there is a matter Original Application No.105/2019 in the Hon'ble National Green Tribunal (Principal Bench), New Delhi , regarding pollution in the Kharicut Canal and Khari River.

(4) AND Whereas the monitoring of Kharicut Canal stretch from GIDC Naroda to downstream of Vatva GIDC was carried out on 18-02-2020, and it was observed that untreated domestic waste water is being discharged in to Kharicut canal at different Locations.

(5) AND WHEREAS it was also observed on 18-02.2020 that many outlet have been created by Ahmedabad Municipal Corporation (AMC) for discharge of untreated domestic waste water and storm water discharge.

(6) AND WHEREAS the Kharicut Canal Stretch from Muthiya Village at Naroda to Village Lali was visited on 09-03-2020 with Hon'ble Chairman appointed by the Hon'ble NGT, with the officials of Ahmedabad Municipal Corporation, GPCB and Irrigation Department and various discussion took place to solve the problem with the Chairperson to concerned Departments.

(7) AND WHEREAS action plan was asked vide letter dated 18-03-2020 w.r.to observation during the visit dated 18-02-2020 and 09-03-2020 and the various discussion took place with the Chairperson with concerned Departments.

(8) AND WHEREAS AMC has submitted reply w.r.to the letter dated 18-03-2020 , shows compliance not made completely.

(9) AND WHEREAS Regional Office GPCB has visited your STP was visited on 10-07-2020 2020 under Section-23 of The Water (Prevention and Control of Pollution) Act-1974 by authorized officers of the Board, during said visit it was observed that:

- STP is receiving total @ 180MLD sewage waste water from which 35 MLD is sent to the STP having 35 MLD Capacity and rest @145 MLD is taken to the STP of 70 MLD in which @ 85-90 MLD sewage waste water is bypass from the inlet chamber of 70 MLD STP.
- SCADA system is found not working during inspection.
- Unit has provided flow meter on final outlet line but it was found not in operation.
- Sewage waste water sample are collected from outfall for treated sewage w/w of 70 MLD STP of 70 MLD STP. Result of sewage shows BOD 80 mg/l , COD 305 mg/ , SS 324 mg/l ,Fecal Coliform 4 MPN/100 ml, which are not meeting with the prescribed norms.

(10) AND WHEREAS looking to the observation during the said visit you have violated provisions of the Environmental laws and you are in non-compliance of the conditions granted to you.

UNDER THE CIRCUMSTANCES, I, Rajesh Kumar Parmar, Environmental Engineer of the Gujarat Pollution Control Board issue the direction under Section 33(A) of The Water (Prevention and Control of Pollution) Act-1974 as under:

1) To submit compliance of the observation and instruction were given during the above said joint visits
2) To stop discharge of untreated domestic waste water into Kharicut Canal ultimately goes in to Khari River
3) To update, improvement in treatment of STP to achieve prescribed norms
4) To submit the time bound action for to remove drainage connection into the Kharicut canal

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

5) To submit compliance for above directions within 15 days

If the above directions are not complied, you are liable for prosecution under Section 41(2) of The Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

This order is issued after approval of competent authority.

For and on behalf of
Gujarat Pollution Control Board

(Rajesh Kumar Parmar)
Environmental Engineer

NO: GPCB/LGL-NGT-KH-142(2) /ID 21913

Date:13/08/2020

Issued to:
The Chief Engineer
Ahmedabad Municipal Corporation(AMC)
Mahanagar Seva Sadadn
Sardar Patel Bhavan
Danapith
Ahmedabad - 380001

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE 'WATER ACT') AS AMENDED FROM TIME TO TIME.

(1) AND WHEREAS there is a matter Original Application No.105/2019 in the Hon'ble National Green Tribunal (Principal Bench), New Delhi, regarding pollution in the Kharicut Canal and Khari River.

(2) AND Whereas the monitoring of Kharicut Canal stretch from GIDC Naroda to downstream of Vatva GIDC was carried out on 18-02-2020, and it was observed that untreated domestic waste water is being discharged in to Kharicut canal at different Locations.

(3) AND WHEREAS the Kharicut Canal Stretch from Muthiya Village at Naroda to Village Lali was visited on 09-03-2020 with the Chairperson appointed by the Hon. NGT, with the officials of Ahmedabad Municipal Corporation, GPCB and Irrigation Department and various discussion took place to solve the problem with the concerned Departments.

(4) AND WHEREAS action plan was asked vide letter dated 18-03-2020 w.r.to observation during the visit dated 18-02-2020 and 09-03-2020 and the various discussion took place with the Chairperson to concerned Departments. but no any reply or action plan are received from your side for the same.

(5) AND WHEREAS During the visit on 18.03.2020 drainage connection in the Chandola lake and Khari Cut Canal for disposal sewage were observed from private society.

UNDER THE CIRCUMSTANCES, I, Rajesh Kumar Parmar, Environmental Engineer of the Gujarat Pollution Control Board issue the direction under Section 33(A) of The Water (Prevention and Control of Pollution) Act-1974 as under:

1. To stop discharge of domestic waste water in to the Chandola lake and Kharicut canal
2. To submit time bound action plan to stop discharge of domestic waste water into the Kharicut canal.

You are hereby directed to reply with respect to above points within 15 days on receipt of this notice of direction failing to which directions as proposed above will be deemed to be passed without further reference to you.

This order is issued after approval of competent authority.

For and on behalf of
Gujarat Pollution Control Board

(Rajeshkumar Parmar)
Environmental Engineer

NO: GPCB/LGL-NGT-KH-142(2)/ 830 **Date:13/08/2020**

Issued to:

The Superintending Engineer,
Ahmedabad Irrigation Project Circle (AIPC),
9th floor, 'A' block,
Vastrapur, Bahumali Bhavan,
Opp. Of Himalaya Mall, Ahmedabad.

Copy to:
Regional officer,
Regional Office, GPCB, Ahmedabad (East) .....for kind information.